

[Shri Dinesh Singh]

of the discussions held between the officials of India and Ceylon in December, 1964, regarding implementation of the Indo-Ceylon Agreement of 30th October, 1964.

[Placed in Library, see No. LT-4034/65].

12.26 hrs.

GENERAL BUDGET—GENERAL
DISCUSSION—contd.

Mr. Speaker: The House will now resume the general discussion on the General Budget for 1965-66.

Shri D. N. Tiwary may now continue his speech.

Shri D. N. Tiwary (Gopalganj): Last evening, I had submitted that the Finance Minister should take care to see that no deficit financing was resorted to. In that connection, I had stated that the loan subscribed by the Reserve Bank was in a way deficit financing.

I had also requested the Finance Minister to remove the duty on red kerosene oil which is used by the poor people. He may not agree to remove the duty on white kerosene oil which is mostly used by the middle class people, but since red kerosene oil is used only by the poor, the removal of the duty thereon should be sympathetically considered by the Finance Minister.

I had also requested him to take an all-India picture of the services. He should not merely increase the pay of the Central Government employees and let the State employees to feel discontented. He should make available sufficient resources to the States so that they may also pay to their employees sufficient pay and the employees would not feel any discontent. But, if on the other hand, the pay of the Central employees alone is in-

creased while the State are left to find their own resources for paying to their own employees, which resources they have not got, then there will be discontent in the country, and already such signs are visible in our country. The teachers are agitating and they are going on fast. The lakh of non-gazetted employees in Bihar have given notice that they would take leave on masse and stop the work of the government. In all the States, such movements are going on. So, we have to devise some all-India pattern so that the employees in the States also may feel satisfied.

In regard to the burden of fresh, taxation on some articles, the Finance Minister had hoped that it would not be passed on to the consumers. But I would submit that he would have to be very vigilant, because our experience is that all such burdens are passed on to the consumers ultimately and the merchants are so resourceful that Government are not able to catch them. This point also must be taken into consideration.

We are thankful to the Finance Minister for at least making a beginning by putting a ceiling on urban property. Some dissenting voice was heard in this House in this regard, but I must say that this taxation on urban property is a step in the rights direction.

Now, I come to the question of planning. This is an age of planning, and every region must get proper nourishment for its uplift. In Bihar, the picture that we find is one of misery in plenty. The Finance Minister has gone there and seen things for himself, and the people of Bihar are very much indebted to him for taking some interest in matters relating to Bihar. But he should know what the picture of Bihar actually is. Bihar which has got plenty of materials and resources is lagging behind other States. When

there is plenty of mineral resources, why are we lagging behind? This must be considered. In the all-India pattern, Bihar is nowhere. The all India average annual *per capita* income is more than Rs. 330, while that of Bihar is less than Rs. 200, and of North Bihar less than Rs. 150. This disparity when the mother earth in Bihar has got so much resources is something that should cause concern to everyone. If the natural resources available are properly developed in Bihar, Bihar can become the Ruhr of India. Just as on the borders of Germany and France there are lands which are very fertile and rich in resources, so is the case with Bihar. So Bihar can be developed like Ruhr. But the resources there, are not being fully developed.

Even as regards the resources which have been developed, what is the condition there? Only outsiders—not Biharis—are getting the benefits. Even in the matter of services Biharis are ignored. There is hardly any Bihari on the top of any undertaking, either central undertaking or any private firms. No single Bihari is on the top in these concerns. I am not going to be parochial. Even so, when we see this picture in Bihar that no Bihari is at the head of any undertaking there, our heart burns. We begin to think what is the matter. Biharis are not there even in the second position. The personnel officers are not Biharis. I am not saying that every undertaking must have Biharis only, but at least one or two must be there. But the fact is that we are not taken anywhere on the top.

Shri S. S. More (Poona): Are they sufficiently qualified for that?

Shri D. N. Tiwary: We are qualified to be the President of India, we are qualified to be Ministers here. But we are not qualified for other jobs! We are not qualified to be heads of undertakings! Is that what he means to say?

Shri D. C. Sharma (Gurdaspur): Very good.

Shri D. N. Tiwary: North Bihar depends mostly on agriculture.

Shri D. C. Sharma: 'Sons of the soil'.

Shri D. N. Tiwary: I am not for that.

Mr. Speaker: He might continue his speech and address me while doing so.

Shri D. N. Tiwary: Bihar depends on agriculture. The all-India average for dependence on agriculture is 70 per cent of the population, while in Bihar it is more than 85 per cent, and in North Bihar it is 89 or 90 per cent. The pressure on land is much more in Bihar, especially in North Bihar, than anywhere else in India. Even in respect of agriculture, the facilities we get are very meagre. Take the rates charged for electricity. The rates are very high in Bihar. In other states such as Madras and Punjab, it is something like 9 or 10 P per unit, but in Bihar, it is much higher: in south Bihar, it is about 19 P and in north Bihar about 28 P per unit. We have a pattern of all-India prices for iron, cement, fertilisers etc. Why not devise a similar uniform price throughout India for electricity also? The citizens of Bihar are not in a position to utilise to the full whatever facilities they have got by way of electricity or irrigation.

There is hardly any industry in north Bihar, except a few sugar mills which are also very old and outmoded.

Mr. Speaker: He has taken 10 minutes yesterday and 10 today.

Shri D. N. Tiwary: Other Congress Members' have taken 55 minutes.

I will finish in another five minutes.

Mr. Speaker: Everyone cannot claim to be a leader or the first spokesman.

Shri D C. Sharma: Who is that Congress member who got 55 minutes?

Shri D. N. Tiwary: As I was saying, north Bihar has what is termed industries in the form of a few sugar mills which are very old and outmoded; the sucrose content they extract is less by one and a half per cent than that crushed by the new mills. If some new industries, for which I have some suggestions, are given to Bihar, the people of Bihar will be very grateful to the Finance Minister. One suggestion is for the establishment of sugar mills of the latest type on a co-operative basis. Something has to be done as....

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri B. S. Murthy): You are getting one.

Mr. Speaker: He should not enter into conversation with other Members.

Shri D. N. Tiwary:...as the population of north Bihar is about 1½ crores, 4 per cent of the population of the Country. The per mile density is more than 700 in north Bihar—something like that in Kerala.

Mr. Speaker: Is he addressing some Minister?

Shri D. N. Tiwary: I am addressing you.

Mr. Speaker: Not me at least—I do not feel like that.

Shri D. N. Tiwary: Sometimes my eyes may not be on you, but I am addressing you all the same.

The jute of Bihar goes to Calcutta. Therefore, the cultivators have to suffer because they are paid less than what the cultivators in Bengal are paid for. If a jute mill is established in north Bihar, it will have sufficient raw materials to work on. North Bihar can have one spinning mill.

The Minister of Planning (Shri B. B. Bhagat): Where are the schemes?

Shri D. N. Tiwary: I am putting them to you.

Shri B. R. Bhagat: You should address the Bihar Government to send us schemes.

Shri D C. Sharma: There is a dispute going on between one Bihar Member and another Bihar Member. What is this?

Mr. Speaker: Punjab should intervene!

Shri D. N. Tiwary: Then paper mills. There are sugar factories there. So paper mills can be established producing paper from bagasse.

I again appeal to the Finance Minister to see that the level of development of north Bihar specially and Bihar generally is raised to that of other states. It is also a border area. An attack from the Chinese can very well come there. If the people are discontented, they will be an easy prey to that.

Currently, we have seen a phenomenon in our capital. Industrialists are meeting, what they call the FICCI. It seems they are in a fighting mood and on war path. They want a pruning of the Fourth Plan. They want taxes to be reduced to a very great extent.

The Minister of Finance (Shri T. T. Krishnamachari): They want a taxless society.

Shri D. N. Tiwary: I stand corrected. Not only that. They want Government to go on bended knees before them. Last night, there was a dinner to which I was also unfortunately invited.

An hon. Member: Unfortunately?

Mr. Speaker: Why should he mention to those who were not invited?

Shri D. N. Tiwary: I am not blaming anybody.

Shri K. D. Malaviya (Basti): Those who were not invited were fortunate—that is what he means to say.

Shri D. N. Tiwary: On that occasion, certain views were expressed. It was said that if taxation was less, the condition of India would have improved a great lot.

Shrimati Sharda Mukerjee (Ratna Giri): Aladin's lamp!

Shri D. N. Tiwary: They said that because of the lapses of Government, the condition of India is going down day by day. There is no difference between one industry and another whether they be on the Congress side or on the other side. One member of this House unfortunately expressed a wish that they should not give any contribution for the election to those who are against the industrialists. One member of the other House is trying to bring down the whole Government. The Finance Minister should beware of these things. Whether they be on the Congress side or on the Opposition side whether they be in this House or the other, they stand united in this matter.

Shrimati Yashoda Reddy (Kurnool): How did he get into that industrialists' dinner? People are not going to tolerate any lowering of their aspirations. They cannot wait for long. The spectacle of children looking for crumbs from the tables of the rich men can no longer be tolerated. People are uneasy and restless, and if in their desperation they make a march on the wrong side, everybody will be swept away. Even the cannons of the Government cannot save them.

Shri K. D. Malaviya: I must pay my tribute at the outset to the abilities of the Finance Minister, his maturity, and, if I may say so, his worldly wisdom in producing this annual document which deals with the income and expenditure of the nation. Ever since I have had the occasion to know him, I have always found that he has a flair of genius, which at times develops into a principle which is dear

to my heart, sometimes it does not, but anyway I must congratulate him on the ability with which he has produced this document.

I will briefly refer to certain aspects which I consider require his serious attention. Let me take first the relief to the low income groups. He has certainly not added to the burden, I agree, but I am afraid the relief given to the low income group is not worth much. The structure of the present taxation, which was reasonably stable up to 1962-63, was changed drastically upwards due to the national emergency. If any relief was intended for the low salaried class, the additional surcharge levied in 1963-64 should have been withdrawn. That would give relief to them. In the latest Budget proposals, however, the percentage of tax incidence on the slab immediately below Rs. 5,000 is two per cent higher than in 1962-63, and on the slab immediately below Rs. 7,500 it is three per cent higher than in 1962-63. Relief on the other slabs, however, is quite distinct, and is higher in the higher groups from Rs. 20,000 annual income and upwards. For instance, those having an income of Rs. 50,000 have been given a concession of five per cent over the 1962-63 level, whereas the income slab of Rs. 7,500 to Rs. 10,000 have not been given that. Thus, the additional surcharge levied in 1963-64 due to national emergency has come to stay for the lower income group, but has been removed quite substantially from the higher ones.

Let me next take the incentive in the form of rebate and tax credits that the Budget has proposed. This concession, in my opinion, is likely to encourage undesirable tendencies and the power manipulation in a section of our society which has been pampered for quite a long time, owing to forgetfulness of the fact that our political party is pledged to remove economic disparities. I am afraid this may not give incentive to collection of savings or expansion of industries in a healthy, dispersed way. I am

[Shri K. D. Malaviya]

sure that if our policies of public control over industries are pursued in a determined way, we can find out ways by which substantial funds can be created out of savings from trade and industry, which can be diverted for creating industries in a more dispersed fashion, and also to pass on the initiative to a new class of talented people in our country. Why these major concessions should be given on this freely earned capital to business experts, I fail to understand. I do not wish to say more about it.

I will not come to certain general aspects. Each year's Budget gives us an opportunity to ponder as to whether or not we are pursuing a policy which ultimately takes us out of the economic degradation in which we find ourselves today. I would like to know what has happened to the prices in the three weeks since the Budget was proposed for our consideration. Has there been any relief indicated on any major front? Prices have not gone down.

Similarly, I do not find any healthy reaction to the various proposals made for a certain section of our society, where it was expected perhaps that they would respond favourably to the concessions shown to them. This Budget, unfortunately is a reminder, like the last year's Budget, to me that under the stress and strain of the birth pang of a new social order, we seem to have cracked and deliberately decided to deviate from our policies which we declared some time back as the ruling party.

What are my suspicions and apprehensions in that regard? Firstly, it appears to me that our Government in general, and the Finance Minister, if I may say so, in particular, have great doubts about the purposiveness and accomplishments of public sector activities and projects. Not only that. To a certain extent, he has also doubts about the capabilities of the Indian industrialists to undertake the task

of our economic development in a satisfactory manner. He is confronted with a chronically bad situation of accumulated debts, and thinks that the gestation periods of our major projects are beyond our capacities to shorten because of India's basic inefficiencies inherent in our parliamentary system of democracy. The Finance Minister, therefore, seems to have come to have come to the conclusion that, in order to bypass the worsening payments position of the Government and in order to give a new and big push to our economic growth, foreign industrial talent should be injected into our economy heavily, so that the method of "turn-key-job" may do the trick and build up industries in India with all expedition. His strategy, therefore, seems to be to give a new interpretation to our Industrial Policy Resolution, without declaring such an intention of his. Has he, I ask him, accepted the lead given by the Twentieth Congress of the International Chamber of Commerce held in New Delhi recently, where the slogan of "world progress through partnership" was given a new meaning and a new emphasis? This new meaning and this emphasis appear to me to be part of an offensive, side by side with the growing complexity of the international military situation, where some far-reaching decisions seem to have been taken by the Great Powers of the west to overshadow the growing contours of peace which had resulted after the sustained and calculated efforts of the three great leaders of the world, who are no more now to guide our international destiny—Kennedy, Khrushchev and Nehru.

Shri Nath Pai (Rajapur): Mr. Khrushchev is in the world.

Shri K. D. Malaviya: For practical purposes, he is not there. I think the hon. Member knows it. The concept of non-alignment conceived by our great leader Jawaharlal Nehru was not only applicable to foreign affairs

in India but also extended its operations in the economic field. At least so far as Nehru was concerned, he built assiduously this concept of integrity in India's relations with foreign countries, more particularly between the two blocs. Once the world was convinced that Nehru meant what he said, the concept of non-alignment was extended to economic field also and it is a tribute to his master-mind and genius that he was able to solicit aid from Soviet Russia for our economic development on terms more favourable than the aids that we were receiving or receive now from the United States of America. In this manner the political strength that Nehru acquired as a consequence of non-alignment was transferred to the economic front and political non-alignment was transferred to the economic front and political non-alignment influenced economic non-alignment and the two became interdependent on each other.

It is, however, interesting to know what Dr. Peter Quin who was the chief of the international gathering that recently met in Delhi says: "What the business community in the advanced countries really wants is to establish direct relations with the under-developed world. Businessmen are feeling more and more that this debate, which had been one-sided anyhow, should be stopped and that confidence should grow through practical co-operation." He also gives a mild threat when he says: "There should always be a willingness to make a venture in other parts of the world and thus to contribute to their economic growth, but many western entrepreneurs feel that they should only go where they are really welcome." Finally, he says: "it is not always realised that development aid consists of channelling the national savings of citizens of advanced countries into the developing countries." He objects to Governments, international institutions and banks distributing other people's money to underdeveloped countries without obtaining the consent of the citizens of the developed countries

He says: "Boards of directors can invest money without consulting the shareholders and Government can use compulsions by imposing taxes but there are limits to this." All this seems to have some influence on the thinking talent of our Secretariat experts and has the Government succumbed to this thinking! I presume that it is the Finance Minister's sincere desire that every possible source of dynamism and enterprise should be harnessed whether domestic or foreign, public or private, to the task of rapid economic growth. I regret to say that I am being compelled to arrive at the conclusion that this search for a new approach to solve our economic problems is based on a pragmatically-biassed pessimist outlook and a harmful philosophy for our future generation. I am sorry I will have to speak with some frankness but I hope I will not be misunderstood. Firstly, I do not think that our basic thinking and strategies to prosecute our economic programme have failed us, monopolies apart. I think a fairly high rate of growth had already been established in India in recent years in the industrial sector. The growth rate shows a compound increase of 5.75 per cent annum in the First Plan period and nearly 7.5 per cent in the Second Plan period and it is reported that the first three years of the Plan have indicated a rate of growth which is certainly higher than 7.5 per cent. may be, anything between 9 and 10 per cent. Without going into any further detail, I make bold to say that although conventional and old industries like jute, textiles and sugar have have registered low rates of growth, the chemical, metallurgical, and engineering industries which have followed comparatively speaking, more loyal lines of our policies have shown a faster rate of growth. I further state that as a result of our policies of State interference and ownership, these industries have assumed greater importance than what the official index number or the official assessment is inclined to accept. I find from certain studies that the new industries

[Shri K. D. Malaviya]

have grown at a rate of over 10 per cent per annum in this period and the old ones have shown a declining rate of growth of round about 2.5 per cent after 1956. The reasons are obvious. I would not like to go into them. I agree that this slow rate of growth of these old industries are on account of their being agriculture based but I will come to this later on. But what is incontrovertible from these figures is that the high rate of growth of new industries is caused by a new outlook of modernisation of the economy and our reliance on planning and basic industries under the public sector. The hon. exponent of the Swatantra Party who spoke yesterday denounced our basic concepts by caustic comments about Nehru's legacy. That only reminds me of a great statesman having spoken once, in wrong context, of dogs barking and the caravans moving. Such attempts which are made by the Swatantra individuals are born out of the frustrated mentality. This is a party which had lost its head in my opinion and stands in a state of utter disintegration. Any major national problem that faces them just breaks them. With your permission, I would like to quote them. There is one great leader, perhaps who had given birth to this party, an eminent leader from Madras. His views are quite known to all of us in this House. It is one end of extremism. The other extreme is here: I am quoting my friend Mr. K. M. Munshi: "The outburst of violence in the south raises a question of paramount importance in the life of the country. Is it permissible for the people of one State to let loose forces of disorder and blackmail the rest of the country into submissiveness?" That is the background and the spirit in which two great leaders of the Swatantra Party fighting among themselves. Then they come here to preach sermons here to us and talk to us. . . .

Shri Priya Gupta (Katihar): Similarly, it is so in the Congress camp also.

Shri K. D. Malaviya: Congress camp is going to stand united this question.

An hon. Member: What about the two resignations?

Shri K. D. Malaviya: Whatever may happen, Congress is the guardian, as it stands today, of the integrity and unity of this country. However we may differ, we shall see to it that there is a national solution. . . .

Dr. M. S. Aney (Nagpur): Take them also along with you.

Shri K. D. Malaviya: Everybody will come with us because we are determined to keep united inspite of differences because we know that we will make up all these differences ultimately.

Shri U. M. Trivedi (Mandsaur): The same can be said of Swatantra also.

13 hrs.

Shri K. D. Malaviya: It is regrettable that those who had not gone in the bad company of the Swatantra Party and call themselves as members of capitalists, society, are divided in so many parties, they also sometimes hardly understand the philosophy of the public sector and give patronising reprimands. They say that these high officials of the Government of India do not generate economy. They are spenders of money and wasters of money. One of my own friends of the party to which I have the honour to belong said sometime back, reprimanding that he wanted the Government to train this cadre, the senior people that belong to the Government and are given charge of the public sector projects. I say today they are reprimanding, but the moment, they retire, these private sector-walas engage them on double their salary or treble or four times or five times their salary and keep them and see to it that they stay with them. Why should they invite them in their own folds if they are all wasters of money? But the hard fact is that the Government must pay greater attention to a dedicated band of those people who are working the projects of public sector so far in the last five to ten years.

Of course, there have been shortfalls and weaknesses, but there are reasons for it. Also it is high time that we saw how the major industries in the private sector have behaved in the past. Time after time they have been criticising and the public sector projects on grounds such as lack of expedition and gestation period being prolonged and too much money being wasted and all that. I would like the Finance Minister to institute an enquiry into some of the major private sector industries which have been going on in this country. I do not wish to name any of them but one of them is the Bareilly Synthetic Rubber Factory which was installed a few years' ago. Let us find out how it was started, what happened and there are many projects where a conclusion can be established, and that, the private sector industries also have erred badly, have prolonged their programmes and the gestation period is not less as has been found in other cases.

We have been talking of self-reliance and behaving in a self-respecting manner. But the fact is that we failed to build up a system and that confidence which lifts a nation like ours from stagnation. For this, the people's energy can be harnessed only when we, as leaders of the nation, do not hesitate to go the socialist way for our economic ideals. Whether it is a treatment given to our technicians or dignity to the workers, whether it is compelling our talents to apply their initiatives and struggle to find their own way, or, finally whether it is to suppress our tendencies to disintegration, everywhere you will have to come to the conclusion that India can build sound and solid foundation only when our hidden talent is brought on the fore by following the resolutions on socialism which have been passed by the Congress and by implementing them without any reservation. This can happen only when the people at large are aroused to action by creating hopes in them and an atmosphere of incentives for them.

Kurt Mandessohm, a great scientist of the United Kingdom, who visited China and India very recently, was requested by the late Prime Minister to give his views on the work done by India in the realm of science and technology. It is interesting for the House to note what he said about it. I quote him:

"Again there is this difference between India and China, in that China, except for somewhat limited help from the Soviet Union had to rely entirely on her own resources in technological development and expansion. It may well be part of India's failure to develop science rapidly that her industry had too much of a helping hand from outside. By relying on ready-made importation of much of her new manufacturing capacity, she has gained a little time, but lost the incentive for creating her own technology.

The Chinese example has shown that copying and direct transplantation of European or American methods in industry are by no means the most efficient way of solving the problems. The conditions in an Asiatic country are vastly different from those of the West... If science and technology are to advance and grow in India, the politicians have not only to learn that they must give support; they must also give a lead in fitting this development to the specific conditions of India. India has now a number of excellent young scientists and technicians. It is the job of the politicians to make use of them.

This lack of interest and appreciation unfortunately is extending to industry. Owing to shortage of capital, a large number of Indian firms are small producing goods with an eye to a ready market and with no idea of improvement or development. For them the idea of scientific or trained

[Shri K. D. Malaviya]

technological direction must appear preposterous. The large industries, which are government-operated, usually rely on plant which is imported, lock, stock and barrel, and have no thought for further development."

These are long quotations, but I thought they may be useful for us as reminders; I want the Government to apply a fresh mind with some humility and in a mood of revising its thinking so that new efforts could be harnessed to change the present atmosphere of dependence into that of hopefulness.

Let us decide once for all that India has to build its economy mostly by herself. It is high time, therefore, that we should re-dedicate ourselves to the spirit of the industrial policy resolution and take a vow that we shall not deviate from it. The turn-key job mentality will not only destroy all the future talents that our young man may be capable of building, but it will destroy all semblance of initiative and self-respect of the nation. It is not a dogmatic approach.

Mr. Speaker: The hon. Member's time is up.

Shri K. D. Malaviya: I will just quote two instances very briefly and finish this aspect. I take the oil industry and the fertiliser industry. In the oil industry, the Government depended on our of self-reliance and self-help. More than 90 per cent of help and assistance was sought from socialist countries which were prepared to give their knowhow; India was refused the foreign dollars and sterlings simply because the dollar and sterling kings wanted the oil kings to establish the oil industry here. But the public sector and the socialist philosophy of the Congress Government refused to accept that situation and thus built up the oil industry under state sector whereas in the fertiliser industry, it has not

not been able to do so. Why is it so? Because we have been trying for the co-operation of Bechtel, and the consortium. The engineering and designing talents are enough in this country. I say this with a sense of responsibility: that all the plant and machinery needed to produce machineries or manufacture fertilisers in this country can be handled by the Indians except for a thing here and there like the gas ammonia plant or the oxygenisation plant which can be purchased for payment of a small royalty.

I know many other countries were willing to sell these. Once this having done, what prevents the Government from going the whole hog to produce fertilisers in our own country in the manner that we like and to own them also. If we do it, we ourselves could get 20 per cent return on the investment instead of giving it to foreign investor, which will make up for the initial difficulties. We could get back all the investment in five years' time. Is it not a less strenuous and a lesser strain created on the foreign exchange position? We might do it this way or that way, but you have to face the difficulties of the burden of debts. Therefore why not face it with courage, which will make you and the nation self-reliant? It may be a difference of one or two or three years, but we have to do it.

Mr. Speaker: The hon. Member's time is up.

Shri K. D. Malaviya: I do not agree that the present difficulties on the agricultural front are all due to the lack of fertilisers. Shortage of fertilisers from that point of view can be remedied. One-third of the irrigated lands of our country is densely populated, and they are irrigated either by natural or by artificial means. Fertilisers are mostly needed only in those quarters. For the rest, we have to make arrangements of our own instead of depending on Bechtel

and other consortiums: One million nitrogenous fertilisers and half a million phosphate to be produced in about five to six years' time is the target before us. If we depend upon ourselves, we may not get it in five to six years' time. Heavens will not fall if the fertilisers needed are available to us in ten years' time instead of seven to eight years time. In the meantime, the administrative wing should be improved for better distribution. The Government should improve the administrative system and change the whole pattern from the old to the new ones. New wines cannot be contained in the old bottles now. That old pattern of administrative system should go. It has to be rejected, and changed radically. Because we have taken upon ourselves a new task of reconstructing the economy of this country. If we fail to transform our administrative system, there is no use our talking about building socialism in a short time.

In conclusion, I would like to say that it is not a dogmatic approach when men like us say, "Go fast towards socialism". Dogmas are owned only by those people who are religion-walas. A religion-wala is more dogmatic than a man who is not very particular about religion. Therefore, for fanatics of religion to call others dogmatic is not very fair. Socialists are rational people who take a scientific and practical point of view. The survival of this country depends on this fact alone that the ruling party, which is dedicated and committed to a socialist programme must go fast towards that end must improve government must transform its men and its system, and must stand on its own legs, without caring for foreign consortiums and the money that is obtained by begging. I hope Government will take stock of the entire situation that is facing us and base our activities on spirit of self-help and self-reliance.

Shri Nath Pal: Mr. Speaker, Sir, the Finance Minister by now must be suffering from indigestion from a surfeit of encomiums, accolades and compliments which he has been receiving from the other House and of course, a section of the press and the business community. By way of a change and in the interest of his health, I am going to tell him some plain truth about the budget and the economic policy which he has been pursuing. This is the budget of an intelligent man for smart and the prosperous. Bernard Shaw wrote a book which came to be known as the *Intelligent Woman's Guide to Socialism*. Mr. Krishnamachari should very seriously think—he has a very lucid style and perfect command over the English language—of writing an *Intelligent Man's Guide to Capitalism* masquerading as Socialism.

We began after independence with a colonial economy. We were supposed to be building welfare economy. Actually we are establishing a mongrel economy in this country. This budget is the budget of a party which *de jure* is wedded to socialism, but *de facto* cohabits with the *laissez faire* philosophy of the Swatantra. Therefore, it is perpetually practising political and ideological bigamy. Naturally the budgets happen to be deformed, when they are born once a year.

The budget will have to be judged as the budget of a country which is in the midst of an emergency, which is fighting on two fronts. On one front it is face to face with the biggest single land force in the world and on the other it is fighting to remove lowest standards of living and consumption. If we will be therefore trying to apply the necessary obligations which follow from this kind of conditions in which we live, what will be the conclusions which we will be driven to?

The country is facing gargantuan problems at home and menacing perils across the border. Our pres-

[Shri Nath Pai]

tige abroad is at its lowest ebb today since independence. In spite of the very brave words of the Deputy Chairman of the Planning Commission, who has called upon everybody who was within the hearing range of his oration yesterday to discard the tattered garments of pessimism and done the armour of optimism and courage, the chariot of planning in which we were supposed to be riding to the temple of prosperity and plenty has become stuck up and begged down in the quagmire of administrative inefficiency, ineptitude and incompetence.

Corruption is a very touchy subject. We have heard enough about it; I will not be wasting my meagre few minutes on that. But corruption under the present regime has assumed the universality and essentiality of currency, gnawing at the vitals of the body politic and corroding the morale of our people. It has been demonstrated on several occasions—during what happened when we were confronted with the food crisis and also during those unhappy events which took place in Tamilnad—that the authority of the Central Government as a whole is alarmingly, perceptibly, demonstrably, weakened. We do not know where we are drifting. So weak is the authority of the Government that it cannot bring up itself to order the States to fall in line on any major national issue, be it the language issue—the language which the nation should accept as the link language—be it the question of producing budgets which will not be piling deficit upon deficit or be it the question of resolving issues like distributing the water resources of the country or finalisation of borders between States. The Krishna-Godavari water dispute is indeed a monument to the total inability of this Government to give any lead on any burning issue. The Mysore-Maharashtra border issue—what is it if not a testimony to, if not that these people are

tolerated as central leaders in name, but when it comes to enforcing any discipline from the point of view of the long-term and vital interests of the country, the so-called provincial colleagues will be contended to pay-in lip service. The crisis of foodgrains—I shall have something in detail to say about it at a later stage, escalating and ever-rising prices of foodgrains are a standing monument to the ability and capacity which this Government had developed for bungling and mismanagement. In short, looking at the state of affairs, one thinks that with true patriotic zeal, the team of hon. gentlemen sitting across the table have indianised Lincoln's famous definition of democracy—democracy of the people, by the together have indianised Lincoln's definition government of the mediocre, by the incompetent, for the helpless!

Mr. Speaker, I would like to draw attention to the major criteria we shall be having in mind when we will be discussing this budget. Those Congressmen who bother to read what happens outside this country and sometimes find some leisure to read something different from their own speeches and the orations of the ministers, must have read the speech of Mr. Mao Tse-tung. He has predicted just a fortnight ago the inevitability of war during the next 10 or 15 years and he has also prophesied the invincibility of the Chinese arms during that war. We know where we will be ranged if that war comes.

Shri K. D. Malaviya: Who?

Shri Nath Pai: There is a man called Mao Tse-tung; he happens to be leader of China!

Shri Hem Barua (Gauhati): He knows him very well.

Shri Nath Pai: Mr. Chou En-lai has said that they have claims which compass Indian territory of 80,000 square miles in NEFA and elsewhere. Let us take this very seriously. In the past, we and some other nations which were gullible like us did not take it seriously. It was too late in the day, when the President had to refer to our credulity and negligence. We will have to take very seriously what some of our neighbours say, particularly neighbours like Mao-Tse-tung and Chou En-lai. Chou En-lai has talked about his claims. What is the Chinese strength today to back those claims? I will not be going into the Chinese military preparations today; that I reserve to say when I speak on the Defence Ministry's demands. With presently mobilised man-power, People's China could, if it wished, literally saturate Nepal, NEFA, Bhutan, Sikkim, Burma, Laos and Thailand and hold a club raised in the direction of Taiwan, India and Japan. This is one estimate by military experts of the present military capabilities and strength of China. Prof Ralph Lapp has predicted that China will be producing within the next six months at least one atom bomb per month. We have to take this into consideration when we think where we are proceeding.

I do not think this is the kind of budget with which they will be equipped to fulfil the pledge of socialism to which they pledged themselves at Bhuvaneshwar so loudly, nor can we fulfil the pledge which this House took on the 14th November. These are the two pledges. Their pledge, I know, is partly phoney—it may be serious with some of them—but the nation as a whole, the people of this country as a whole, have taken the pledge to march towards the goal of socialism.

This is our first attempt and our second attempt is to eradicate the shame and humiliation of occupation of Indian territory by the Chinese forces. Is this the instrument with which we will be equipped, with which we will be laying the foundation of strength of this country which

will make it impossible for a potential aggressor once again to subject us to that humiliating experience through which we went through in November 1962? Mr. Speaker, I am afraid this budget is not likely to achieve anything of the kind.

Shri T. T. Krishnamachari should think now why I am saying so about this budget. You must have read, Mr. Speaker, what was happening at a conference of what has come to be known as FICCI—it sounds very often fishy—or the Federation of Indian Chambers of Commerce and Industry. This is what they think about this Government and its policies to take us towards socialism. I will now analyse it. This is what they think about Shri Malaviya and others. This is precisely the word used by their leader. It is said that among other speakers Shri Maddi Sudarsanam said that the charges made by a politician—he had a politician like Shri Malaviya in mind obviously—need not be taken seriously. He further said that he was confident that a trader could never be displaced by government or co-operatives of which the Government never tires of talking. Such is the confidence of these people, that they will have the last word in this country, whatever speeches Shri T. T. Krishnamachari may be making or whatever the threats Shri Lal Bahadur Shastri may be administering from time to time.

The real reason for this is something different. You, Mr. Speaker, know the famous dictum—and these businessmen know it well too through their experience and long practice—politics depends upon two things, on money and votes. But they know further that votes decide the nature of a minister's speech and money decides the nature of the government's action. They are absolutely sure about it. Therefore, whatever the speeches about socialism, they will be getting in this country the cream of every effort that the nation will be making in the interest of socialism, building a welfare society, lifting the living

[Shri Nath Pai]

standards, curbing prices, holding inflation in check and, in short, ushering a better, equitable and just society. This is how they look at the budget and this is their reaction to the budget.

Shri Chinai's substitute resolution which was adopted said, that the Federation is happy—why should it not be happy—to note that there is a welcome trend in the direction—Shri Malaviya may be thinking of socialism; it is not that—of simplification of the tax structure—this is euphemism; these are tax concessions to which they are referring, and I will be talking about it a little later—by amalgamating the super-tax with income-tax, by a reduction in the rate of personal taxation and tax incentives for greater production and exports. While the Federation welcomed these trends, it wished that the tax relief had been more wide in scope and less technical in detail.

Generally, this is the best certificate a Government could have expected. Now, we were told about the Government not having created new burdens. I think it is a travesty of truth to suggest that the Government has not raised the burdens. Among the dubious methods that Shri T. T. Krishnamachari is cultivating, accepting, establishing in this House, is one of surreptitious budgeting. What do I mean by surreptitious, secretive budgeting? He gave some concessions some months back. Whatever its effect it is immaterial here, but it is a clever way of doing things and the House must take note of it. What did he do? He gave some concession of 5 to 10 per cent for equity capital invested in new industries. A few days later he announced about 10 per cent regulatory duty. I have to say that one had a rigorous aspect about it and the other was a concession. But Shri Krishnamachari delivered these not through the budget speech, but through the budget proposals, not through the Finance Bill proper, but by coming from the side doors so that

one section does not realise what the concession is, the other does not scream against that concession and he can get away with what he is doing. This kind of budgeting, Mr. Speaker, in a Parliamentary democracy must not be encouraged. The Finance Minister will have to answer to the House as to why he felt compelled, just a few weeks before the budget proposals came, introducing these two measures.

I shall now be turning to a very important aspect, again, concerned with socialism. One of the aspects of socialism—I am not going to give a lecture on that—is that the standard of living, that the share of the average citizen appreciates step by step and as time goes on his share in the national cake becomes a little bigger. What is happening? If we are to trust so good an economic analyst like Prof. Raj, what does he say? If we take the standard—not of the money income—of an individual, of a worker, of a teacher, of an employee, of this small man who constitutes the Indian society by and large, what does it show? What has been his return? It has been said time without number—of course, they will not pay any heed to it nor will they improve their policies—that the consumption level in India is today lower than before. I will be giving statistics only if time permits, but I will be telling why does it happen so.

Shri Masani, yesterday, almost pontificated and predicted that the Government will be compelled to come with a devaluation proclamation before the House. Why should they? They will not do so because they will be lacking the courage. This is precisely what is happening today. The rupee is being imperceptibly devalued every day. There is an un-proclaimed devaluation, the proclamation can take place later, the proclamation can take care of itself later on. Perhaps, it is a legal requirement. But today we find that the rupee has been, without a proclamation, in an un-proclaimed manner devalued already. I will be giving my reasons for this.

Mr. Speaker, the outstanding feature of the economic scene in 1964 is the persistent rise in prices. This is how the rupee gets corroded and eroded every day. A Reserve Bank of India survey has pointed out that the rise in prices for the period ended September 4, 1964, has been the highest for any twelve months since the Second World War. The prices of food articles have risen by 23 per cent, of industrial raw materials by 21 per cent and by an equally menacing percentage in the case of manufactured goods. But to realise the impact of the price rise on the common man one has to look particularly at the increase in the price of foodgrains. The price of wheat rose by 57 per cent and the price of gram by 108 per cent. Consider these against the background of the fact that the middle class spend over 40 per cent of their income on food and those lower down the income scale does a considerable bigger percentage. This is the benefit that is coming to us.

They often cite the example of Egypt. I do not hold it as a model for this country for a variety of reasons. But what has happened in Egypt? We have pointed out and shown that if they have imagination, drive, guts, vision, understanding they can use the powers with which they are equipped as a result of the proclamation of an emergency at least to hold the prices of the most essential commodities like wheat, rice, bread, dal and things which constitute the budget of the average man. Since 1952 in Egypt, the prices of foodgrains have actually gone down and bread today sells in Egypt at the same price at which it used to sell soon after the Nasser regime was installed. This is something for Shri Subramaniam to think about. He has been talking about hoarding by traders. Partially true, of course. But is that an adequate explanation? Is there no responsibility on him, his department and the Government as a whole? I will be tackling him a little later. Because, this is one of the major things. I will be telling him about the failure on

the part of his advisers, who went on unloading on the market foodgrains at a time when they ought to have given their thought to holding stocks or building up stocks, because of their experience in the previous year when the prices came down, tumbling down, as a result of unloading of imported grains. This kind of unplanned unloading of PL-480 donations of wheat which come to this country and then, later on, not unloading the buffer stock when the prices went high, that creates a lot of confusion. Millions of producers in this country always live on a margin of subsistence and whenever there is a possibility of selling less and yet getting their basic minimum, they do not sell what they used to sell. This is a very important thing about which you never bothered. When there is uncertainty and there is hope coupled with that uncertainty that prices may go high and a better time may come, they are further inclined, induced and tempted not to keep back their stocks. At such a time it was the duty of the Government to build stocks instead of abdicating its responsibility to the people of this country by unloading stocks. What was the condition of those stocks?

Time and again we have been given the cheap slogan about hoarding and blackmarketing. Was it not their duty under the powers given to them under the Defence of India Rules to take action against the hoarders and blackmarketees? But there is a wider aspect to this problem which they never grasped before it was too late in the day, and that is the further rise in prices and the consequent inequities in the economy.

The table for cereals of the all-India consumers' average price index for the working class in the *Indian Labour Journal*, the official organ of the Government of India, what has it revealed? That table indicates the growing inflationary trends in the country. I am sorry, the Finance Minister is not here; not that it would have produced any effect. What does

[Shri Nath Pai]

that table indicate? What could be purchased in 1951 for Rs. 111 has gone up to Rs. 156 or proportionately the purchasing power of Rs. 190 in 1957 is now receiving only Rs. 140. This is not something which a Swatantra Party member is saying. This is the agony, this is the misery, this is the lot and suffering of the average Indian today, and this is something to which the so-called socialists, Shri Malaviya and members of the Congress Party should give thought.

The twelve-year national defence savings certificate was introduced in 1957. A certificate of the value..... (Interruptions) I would like them to hear my speech.

An hon. Member: They never bother.

Shri Nath Pai: That is very good. You are a good man and you should try to improve the party. A twelve-year national defence.....

Shri U. M. Trivedi: May I say....

Shri Nath Pai: Already they are confused. If they do not get the figures correctly, Mr. Trivedi, their confusion will be even more. So, I want your co-operation so that they will get the figures correctly.

The twelve-year national defence savings certificate was introduced in 1957. A certificate of the value of Rs. 100 purchased in August 1957 would yield a return of Rs. 133 in August 1964 according to the rates prescribed therefor. It is evident that there is no interest in the money invested and, much worse; the capital itself has gone down in its value. Even for the national defence certificate, which is guaranteed for the saving of the citizen, what happens to it? After six years, he gets something which does not have any interest on it, which was one incentive for which he invested in it. He makes a present sacrifice for a future benefit. Far from the future benefit coming to the poor

man, he will be robbed of the capital because of the lesser purchasing power of the rupee. This is devaluation in simple words because his purchasing capacity will be reduced. But stoically, hurling defiance in the face of facts, they will say: we are not much bothered, because in a developing economy the prices are bound to increase. But is this only a developing economy? We thought that your pretention, your claim, your profession, was that you are going to build an egalitarian society where the burdens are carried equitably. What is happening to those burdens?

Then I should like to point out that, apart from the failure of the Government to hold the prices in this country, which is one of the major failures, this failure in the long run may be more harmful to the very morale of our people and, therefore, to our ability to remain a free people, independent people and sovereign people. This continuous corrosion of the morale of our people by the untold sufferings to which you subject them, by inflicting on them injuries which can be avoided, which can be foreseen and anticipated and, therefore, prevented from falling on them, in the long run the result of this would be more harmful than the evil designs of Pakistan and Peking put together.

A high proportion of the additional taxation levied by the Finance Minister in 1963 and 1964 take the form of commodity taxes and since the terms of trade also move sharply in favour of agriculture, during the year the fixed and low-income groups in the urban sector had perhaps to face in real terms almost the whole of the additional burden imposed by the Finance Minister. This is something which the congressmen should just pause and ponder over that in the name of defence we have been compelled to carry additional burdens. Our people voluntarily came forward and showed their willingness to carry these burdens in order to remain a

free people. But how does the Government give a lead in the matter of sharing these burdens? May I tell Shri Subramaniam—he is one among the good men they have; I still cling to the illusion that he is still good and we shall see something good coming out of him—that during the last war Mr. Ernest Bevin's wife stood in the queue along with others to get her share of ration of margarine, butter, ham and bacon? This is how Britain could build up the moral strength and keep the moral fibre of the nation at a time when the odds against them appeared to be tremendous. Both the German army and the German air force appeared to be almost invincible, both in the air and on the land Britain was left alone. But what was it that gave her strength? This was the basis of her strength, that the burden was carried equally in facing a common danger by their common heritage. Is there any such beginning made here? What does this indictment show? I would like again to ask: if we applied this kind of criterion of whether do we go?

I was saying about the danger. How big is the danger? Before I take up the economic aspect, let me point out what is happening on our borders. Yesterday, the External Affairs Minister came and told us that raids were carried on for three days on end by Pakistani Ansars and members of the Armed Constabulary of Pakistan. The entire Indian border is a kind of shooting range for the Nagas; it has become a parade ground for the Pakistanis; it has become a playing field for the Chinese to come in and go out whenever they liked.

On the one hand, we are paying through our nose for our defence. They do not add the burden of the people, Shri Malaviya said, and he wants to congratulate the Minister. This is a phoney kind of socialism which they practice. You cannot add anything more the burden; the back of the average man is already on the point of breaking completely down. How can

you add anything more? Take any country, any developing country and the kind of burdens the people there are supposed to bear, be it an emergency on account of a war on the border, be it a dedication to the case of building an egalitarian society; you will find that never were people subjected to such inequities and unequal burdens as the people of this country are being condemned to carry, forced to carry, day in and day out. We would like to see something comes out of these burdens. It would be a matter of pride, of joy, of inspiration if these burdens were to lead to greater strength. But all these foresaken comforts are going down the sacrifices, all these tears, all these drain.

Mr. Speaker: He should conclude now.

Shri Nath Pai: I will take a few more minutes.

How do they try to do this kind of thing? Taking shelter behind radical slogans and giving a miserable performance has been the practice of this Government. This is the certificate for them which I should like to react from another distinguished economist:

“One form of political disguising of unwillingness to take immediately any specific measure in this field is advocacy of more radical policies which have no chance whatsoever of being implemented.”

Talk very loudly, talk belligerently, talk daily, talk without stopping of radical things. You will never be called upon to implement them. So, why not talk? Why not appear radical? A shadow war is carried on all the while. It is a shadow war. They say that they are engaged in this progressive programme but the reactionary forces are pulling their feet from behind. Can they not do something for their discipline? Can they really implement this kind of radical programme?

Shri T. T. Krishnamachari sometime back used to be a good scholar

[Shri Nath Pai]

and was addicted to books. I would suggest that he should take some time to read a book by Professor Tom Ballough.

What is the kind of instrument that we have here? We have some sincere, very intelligent and dedicated men in the civil service, and I am prepared to give them their due. But, by and large, this is not the kind of machinery on which you can build a socialist society. Today a man is the chairman of a public sector undertaking with one eye all the while on a lucrative job which he will get in a private company the moment he relinquishes his office. Is this the way of building socialism. Mr. Roosevelt and later on Mr. Kennedy, because they wanted to do something now, had to infuse new blood in the American administration. Prof. Tom Ballough points out new ideas, new horizons were given to the American people. So, new men had to be brought in. Mr. Krishnamachari was once toying with the idea of doing something new—I do not know what happened to them—and in private conversations he is so lucid and so full of brilliant ideas. But, I think, once he gets into the Secretariat, like the old Hindus leaving their shoes outside before entering a temple, he discards all those ideas and only then he goes to his office. Now and then he does talk about ideas.

Mr. Speaker, today there is the indiscipline in the Government services

Shri Khadilkar (Khed): What was the idea?

Shri Nath Pai: I am coming. There should be infusing of new blood by getting new people with new ideas. There were to be two kinds of ideas. One was that of sending some of our more promising civil servants to go and face the world of ideas, to get the fresh air of ideas, to move with the people, to go to the academic world, to go to the practical world and see what is happening. The other

was to get such men for ten non-governmental agencies on the contract basis.

Mr. Speaker: He may conclude now.

Shri Nath Pai: I will be taking a few minutes more.

Mr. Speaker: I have given the whole time allotted to your group and even more than that.

Shri Nath Pai: I crave your indulgence for a few minutes more. There is the indiscipline today. I want a categorical reply. There is such a kind of insubordination and indiscipline in the administrative services and in this the crown of honour is carried by the Ministry of External Affairs. We should ponder to think where we are going. I can state in this House with all the seriousness I can command that recently two of our envoys, one an Ambassador and another an envoy, were transferred and they refused to take the orders and the Ministry of External Affairs do not know where these two gentlemen are absconding. (Interruption) Yes, I make a charge with all seriousness. Because he does not like that post, does not like that country, that climate, he will not go. Look at the morale that is prevailing in this in the services.

Sir, before I wind up, I would like to point out to them that we will have to carry our own class. Yesterday, something was said about the aid. I think it is quite true—of course, I do not quite agree that the aid has played that part—that be it loans, be it foreign collaboration, we need to have a very close look at it. I would prefer a loan than to have unexamined, unscrutinised, blind trecking of foreign equity capital. The reason is extremely simple. On the loan, the servicing charges operate between 7 to 12 per cent even if the terms are not particularly favourable. But in the

case of equity capital—and I have no dogmatic hostility towards it; in strategic points, when the terms are favourable, when proper safeguards are given, I would welcome equity capital too—what I believe is that this the blind hunting for foreign equity capital is not good. Here is the survey made by the Reserve Bank. The Reserve Bank has carried out a survey of 87 chemical plants. What is the finding? There we found that often the outflow of so-called foreign capital was 20 to 24 per cent in terms of remittances, withdrawal of capital service charges, etc. This is given to us only for the period of about 5 to 6 years. Let us ponder and think of the larger danger. Are we really committed to the pledges which we have given to the people, firstly, to build an egalitarian and equitable society rid of the sin of foreign inequities with which we have been loaded and burdened throughout the countries and, secondly, to get rid of this humiliation of the bane of foreign occupation? If we mean that we are serious and earnest about both the pledges which we have given to the people and Parliament, we need to produce a more production-oriented budget on one hand and adopt far more equality-oriented budgetary fiscal and financial measures too.

Shri Morarka (Jhunjhunu): Mr. Speaker, Sir, I congratulate the hon. Finance Minister for the various changes that he has proposed in this budget. Some of them, though look minor, are nevertheless valuable as they give substantial relief to the taxpayer and to the consumer.

The present budget must be judged against the background of the problems that this country is facing today. It provides funds for our massive defence effort and for higher in commodity prices. Foreign exchange position is precarious. There is an over-increasing need for exports. There is stagnation in industrial growth, the plants and machines are standing idle or partly idle while our

demands remain unfulfilled. There are the demands for increased outlays on defence and development. There is the ever-growing population in the country and there is the overcrowding of the urban areas.

The budget, therefore, I submit, should not be looked upon merely as a statement of revenue and expenditure but a modern budget should be examined from the point of view of whether it is or it is not designed to meet the various economic problems that our country is facing. In my humble submission, a budget nowadays is a strategy, a blue-print, a plan for meeting these various problems. This budget I submit, is designed for giving relief to the individuals, for There is an inflationary pressure in giving incentives to the producers, for augmenting our exports, stimulating savings and, above all, for combating inflation. The overall fiscal policy adumbrated in this budget is designed to fight inflation and increase pro- economy. There is an upsurge tempo of developmental activity. The concessions given by the hon. Finance Minister are not only well deserved by the people but they are urgently demanded by the State of our economy.

The Finance Minister has said that this is the 1st time that an overall surplus budget is presented. I submit, to see whether the budget is surplus or deficit, you must confine yourself only to the revenue budget. There is not much merit in balancing your capital budget by borrowing from one source or the other. From that point of view, during the last 15 years, of the 15 budgets that were presented, 7 budgets were surplus and 8 budgets were deficit.

13.48 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

But in actuality, in the final analysis, except one budget (1957-58), every one of them turned out to be surplus. On the other hand, in the case of capital

[Shri Morarka]

budgets, 9 were surplus and 6 were deficit budgets at the time of presentation. In actuality, everyone turned out to be a deficit budget. My point here is that this requires our looking into the technique, our improving the method of budgeting and a re-orientation of the minds of our revenue officers.

I would say, the main virtue of the budget is that it eliminates deficit financing completely. There is no use denying the fact that our economy is indeed under a serious pressure of inflation. May I say that the main reason for inflation is not the increased supply of money? But the only reason, the basic reason, for inflation is that you consume more than what you produce. If your consumption is more than your production, then inflation is bound to take place. The increased money supply and high prices are not the causes. They are the effects of inflation. By controls, even if you had a perfect apparatus of controls, you may suppress your scarcity, you may distribute it, you may avoid black-marketing and you may keep the prices in a particular limit, but you cannot cure the basic malady, namely, the scarcity of goods. That, I submit, you can do only by one means and that is by increasing your production. Any other attempt which is made for fighting inflation is bound to be a short-lived and illusory. The mere rise in prices is no indication that there is inflation because in a developing economy, some rise in prices is inevitable; in fact, not only is it inevitable, but it is also desirable. By the same token, if by controls and by rationing and other methods etc. you keep the prices under control, that does not prove that your economy is not under the pressure of inflation.

On the one hand, the Finance Minister has raised the bank rate, in order to curtail the Bank credit and on the other hand, we find that he had to provide Rs. 38 crores more in this budget for the salary bill of the Govern-

ment officers and employees. Similarly, we find that our outlay on defence this time is going to be Rs. 872 crores. If we consider these figures along with the other amounts which we are going to spend on the various development projects, projects which are very necessary and very desirable from the social service point of view but which in the economic sense are not quickly maturing in the sense that they do not result in quick production, then to that extent, we shall find that the inflationary pressure on prices is bound to mount up.

While I am on this point, I also want to say that though the Finance Minister is trying his best to effect economies in Government expenditure, wastage is not avoided altogether. I shall give you one simple example which we have quoted in the report of the Public Accounts Committee this year. That is a very small case but it indicates the dimension of waste. It relates to the Ministry of Defence. In order to protect and save furniture worth Rs. 130, Government spent Rs. 33,314 by way of storage and rent charges on the furniture. I submit that these are the things which are bound to add to our inflationary pressure.

The increase in the bank rate has another effect also, and that is that it makes the funds tight, and it makes the credit less available even for productive purposes. When he increased the bank rate, the hon. Finance Minister did not take this into consideration and did not make any provision to ensure that at least for productive purposes, credit would be available at normal rates or at proper rates. The result is that they have to pay not only high price for this bank money, but sometimes it becomes difficult for them even to get it at all.

Recognising that there is an urgent need for increasing production, the hon. Minister of Finance has given some concessions. For example, he has given 20 per cent rebate on the

excess liability of the corporation tax. He has proposed a rebate of 25 per cent in the extra excise duties. He has proposed a 20 per cent rebate in the surtax payable by companies by adding certain new items. He has also increased the development rebate from 20 to 25 per cent. He has also proposed a development rebate for the tea industry at 40 per cent for new plantations and at 20 per cent for replantation of the old plantations.

These concessions are good as far as they go. But these concessions are both limited and conditional. They are available only to the limited companies, and they are also available only to the goods which are excisable. There is no general incentive that he has given to the producers, particularly to the agricultural producers. Nor has he provided any incentive to the small producers.

Sir, there cannot be any better incentive than the incentive of profit. If you give more profit for any business activity or any production activity, then the production is bound to increase. In the absence of any profit incentive, all other incentives are bound to be short-lived. This is not my opinion. Even in Russia, the latest thinking is that for increasing production, the only sure incentive is the incentive of profit. Professor Liberman of the Kharkhov Engineering and Technical Institute in Russia has advocated the introduction of a single criterion, namely profit to replace the numerous indices such as gross output, cost price reduction, introduction of new techniques, increased labour productivity, quality, planned products etc. They have replaced all these things now by the single criterion of profit. Again, Professor Trapeznikov, Director of Automation and Telecommunication has dismissed detailed central planning and he has also said that the profit criterion would alone be the measure of enterprise-performance.

As I have said, though the Finance Minister has given incentive for in-

creasing production, he has done nothing to reduce the cost of production. The cost of production is more important for fighting inflation than anything else. The increase in the bank rate, the increase in the import duty, the increase in excise duty, and though small, the increase in railway freight—all these are going to add to and increase the cost of production. Therefore, I submit that the hon. Finance Minister should re-examine and try to ensure that enough credit is available for productive purposes and that it is available on reasonable terms and that the various levies do not increase the cost of production.

There is another reason why I would like to congratulate the Finance Minister. In his budget speech, at page 12 in para 58, this is what the Finance Minister says.

“The first need is for simplification of the tax structure. For one thing, the distinction between income-tax and super-tax is something of an anachronism and the manner in which we allow for various deductions as at present is also not conducive to either simplicity or comprehension of net incidence. I have endeavoured to simplify the whole tax structure by integrating super-tax with income-tax and in other ways. This simplification will cost something to the exchequer for a little while. But it will improve tax administration and help to modify the attitude of the ordinary citizen towards his tax liability.”

I think that this reform was long overdue. The Finance Minister has in my humble opinion made a good beginning, though a very small beginning. I shall now give you some instances to show why I consider the present tax structure as very complex. It was not too long ago, in the year 1961, that we completely re-wrote our income-tax law, when we re-wrote our income-tax law, the then Finance Minister expressed the opinion that even in the year 1866 this was what

[Shri Morarka]

was said about the income-tax law as it then existed, namely:—

“Owing to the perpetual changes the people, never certain who was liable or what was the sum due, were an easy prey for fraud and extortion; while the superior officials time after time found their labours thrown away and a fresh battle with guess-work and deception had to be begun.”

This was the position in 1886, and on the basis of that, we amended our law in 1961. Before the ink could dry on that amended law, year after year, we are introducing on an average about 100 amendments in our income-tax law. The yearly changes in the tax rates are not unknown to our fiscal history, but the structural changes which we make every year in the basic principles, methods and provisions in the tax laws, not only baffle the tax-payers, but they also torture the tax-collectors. It has become a problem for them, and even the judges now frankly admit that they cannot cope up with the interpretation of this ever-growing and ever-changing law.

Shri Himatsingka (Godda): Books are not available.

Shri Morarka: I want to illustrate this by taking just one example, namely the example of limited companies or corporations, and of how they are taxed.

First of all, the companies are divided or classified according to their nature, that is, whether the company is a public company, or whether it is a public company in which the public is not substantially interested, or whether it is a private company, or whether it is a foreign company which has made or has not made the prescribed arrangements for the payment of dividend in India. This is the first division that is made of companies.

Then while taxing them, the further criteria are: what the income is, that is whether it is up to Rs. 25,000 or it is above Rs. 25,000.

Then the next step is what the business of the company is. Whether it is a trading company, or whether it is an industrial company. If it is an industrial company then whether it is manufacturing goods prescribed in one schedule or another schedule. Then whether its income is from agriculture or whether its income is from royalties or fees of the technicians, or whether it is from dividend from other companies.

Again, if the income is from dividend, from which company? Is it from an industrial company? Is it from a non-industrial company? Is it from a private company? Is it from a private industrial company? Is it from a public company? Or is it from a public industrial company? It does not stop there. Even if it is from a public industrial company, the question is: when was this company registered? Was it registered before 1952 or after 1952? Not only that. In the case existing companies, whether the capital was issued before 1952 or after 1952?

Shrimati Yashoda Reddy: We are not income-tax officers.

Shri Morarka: I sympathise with the income-tax officer because each year he has to make three or four assessments of the same assessee which relate not to the same year but to different previous years. It is humanly impossible, howsoever clever, howsoever intelligent an officer may be, to keep these different, varying provisions, which change so often, in his mind at any one time. Therefore, confusion is bound to be there, and audit objections are bound to be there. So motives would not be attributed to your officers who are bound to make mistakes.

14 hrs.

The matter does not end there. Government says that companies doing a particular business or manufacturing certain articles will get certain concessions. Well and good. Now, what about these industries? They are listed, first of all, in schedule 5 to the Income-tax Act; then they are listed in schedule I Part 3 of the Finance Act; then they are listed in the schedule to the Industrial (Development and Regulation) Act. Then they are listed in Para 2 to Schedule 3 in the Surtax Act. Then there is the shipping industry; then electricity industry and distribution business, and finally the tea industry.

One can understand that we want to encourage the manufacturers of certain industries and Government wants to give some concessions some incentives, some encouragements to these manufactures. But why can't they list all these industries in one place? There are five or six different schedules; for each provision, there is a different schedule which is applicable.

Now, to crown all this, there remains another thing. What is the system of company taxation? They do not say that the rate of tax for a company would be 50 per cent or 45 per cent in this Act. They prescribe a rate of 80 per cent. They prescribe a basic rate for companies at 80 per cent, at which rate no company is taxed in India, it has never been taxed.

What happens? Out of the 80 per cent, they give certain rebates. A deduction of 30 per cent, 35 per cent, 37 per cent is given from this 80 per cent by way of rebates. So the effective rate is brought down to 50 per cent or 55 per cent. Now, when they want to give some concession, again what do they do? They add something to the rebate. In other words, instead of following a straight method of prescribing a basic rate of taxation and then laying down the

rebate which is admissible, there is the very roundabout method of first fixing a rate of 80 per cent and then giving certain rebates, and then to reduce the rebate so as to increase the effective rate. For the life of me, I cannot understand why they should adopt this roundabout method.

Shrimati Yashoda Reddy: They do not understand it.

Shri Morarka: First they say 80 per cent. Then they give rebate, they reduce it in order to make the effective rate more.

Anyway, I beg to make a few suggestions for making these tax laws acceptable and reducing the burden of the tax officers somewhat.

Firstly, we must have an internal revenue code consolidating all direct taxes in as simple a language as possible.

Secondly, we must have an integrated tax return showing income tax, wealth tax, gift tax and expenditure tax all in one form.

Thirdly, in order to give some relief to persons whose income is not above Rs. 10,000 or Rs. 15,000, we must introduce a system of standard deductions, that is, people having a salary income or any other income below, say, Rs. 10,000 or Rs. 15,000, should be allowed a standard reduction of 15 per cent or 20 per cent, as the Government may decide. This thing is not unknown to us. In our statute, for property income, we always allow one-sixth of it for repair expenditure. So we are not without a precedent here. I hope if the same thing is followed here, we will do much better.

Now I come to another aspect, that is, the capital market. One criticism which has been levelled—and if I may say so, with some justification—against the present budget proposals is that they do not contain much for developing or stimulating the capital market. Here the disappointment is there not because this budget is in any way

[Shri Morarka]

harming that market, but people were expecting, looking to the condition of the capital market, that something would be done by the Finance Minister to revive it or stimulate it. Since that has not been done, naturally people feel disappointed.

What are the hurdles in the way of development of the capital market? Firstly, the dividend tax. The dividend tax is levied at 7½ per cent on any dividend paid to a shareholder. If you levy a dividend tax on dividends above 7 per cent, 8 per cent or 9 per cent whatever be the reasonable percentage, if you prescribe that and if you levy a dividend tax on the excess of that percentage, it is understandable. But you do not expect that people would invest money in their shares without any expectation, without any hope of receiving any dividend whatsoever.

14.04 hrs.

[MR. SPEAKER in the Chair]

You can today lend money to a first class business or industry, to banks, at 7 per cent, 8 per cent.

Shri Rameshwar Tantia (Sikar):
Even 12 per cent.

Shri Morarka: You can buy preference shares 9½ per cent tax-free. You can buy debentures at 9 per cent. You can, if you do not mind less security, lend at 12 per cent, even at 15 per cent. But how do you expect people to come forward and invest money in the shares of companies which will take at least five or six years before they start paying dividend? Even then, the exchequer comes and says, 'You will have to pay tax on this dividend'. That, according to me, is a proposal which requires re-examination by the hon. Finance Minister.

Another point is about the bonus tax. Bonus tax and dividend tax both go hand in hand. If you have a dividend tax, you cannot do away with

the bonus tax. But even so, bonus tax requires re-examination. Today, what do you do? When a bonus share is issued, you tax that person on the face value of the bonus share. But you do not take into consideration at that time that as a result of the issue of the bonus share, the price of the original share has fallen. If you take that into consideration, if you tax people on the net income, even though the person has not sold the shares, I can understand it. But what you do is that you straightway tax capital gains, a tax on bonus shares, on the amount of the face value of the shares. You do not give any credit to him for the fall in the value of the share as a result of which he has got the bonus share. This requires re-examination by the hon. Minister.

There is another reason why people do not invest in shares. Dividend income is regarded as unearned income whereas interest income accrued on government securities or on annuities is regarded as earned income. How a person makes more effort in receiving dividend from government securities or annuities than in receiving dividend from companies, I cannot understand. I think both must be put on par.

But more than these, I think there is a shortage of investible funds. For providing enough investible funds, I suggest that our Trust Act must be amended. At present, under that Act, all the trust funds are precluded from being invested in industrial securities. In the LIC and other new corporations which we have floated, we have provided that sections 27 and 27A of the Insurance Act would apply. They provide sufficient safeguards, and sufficient flexibility for the investment. I submit our Trust Act must be amended on the same lines, on the same basis as the Life Insurance Corporation Act.

I would go through the other points somewhat hurriedly. I suggest that a suitable amendment should be made in the margin system which is applicable to the stock exchanges. The

system of blank transfers requires re-examination by the Finance Minister. Finally, I would like to point out that he is making the provisions concerning the inter-corporate investment. More and more tight in the Company Law while he wishes to encourage the same by giving fiscal concessions on inter-corporate dividends under the tax laws. This requires to be looked into very carefully and should be relaxed. I would like to tell the Finance Minister that if he wants to revive the capital market, he can do so, without any loss of revenue, without any loss to anybody, improve the position by accepting these few suggestions.

Now I come to another important topic, and that is excessive executive authority in matters of taxation. This point was mentioned also by another speaker yesterday, but I want to say a little more about it. In recent years it has become a common feature of our Budgets that every year the Finance Minister takes blanket powers to impose taxes, and then it is left to him, to the executive, to regulate or levy those taxes in the manner he likes. This year also he has taken three important powers in this respect. I quote. He says in Para 45:

14-12 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

"I propose, therefore, to take powers to issue tax credit certificates to exporters upto 15 per cent of the value of such exports. The exact quantum of assistance will vary from commodity to commodity and will be determined after a careful examination."

Then, in Para 53 he says:

"I propose, therefore, to take powers to provide that tax credit certificates to the extent of 25 per cent of the Central Excise duty paid by any manufacturing unit on production in addition to its production in the base year may be issued to the unit."

Thirdly, about the Corporation Tax, he says:

"Similarly, I propose to take powers to provide for issuing tax credit certificates for 20 per cent of the additional corporation tax including surtax paid by any manufacturing company over the corresponding tax paid during the base year."

This question has been examined by many committees. The Public Accounts Committee has also made recommendations year after year, but a committee appointed by the Government, the Central Excise Reorganisation Committee, known as the Chanda Committee, has made a very pertinent and important observation, which, with your permission, I would like to quote. This is what this Committee has to say in Para 8 on page 27:

"Though Parliament is indirectly a consenting party . . . —How is Parliament a consenting party? We will pass this Budget, and Parliament would become a consenting party. . .

" . . . to this arrangement and has also in some cases itself accepted the rates as ceiling rates, it is not wholly correct to dilute Parliamentary authority in the field of taxation by executive fiats, however desirable the purpose. The extent to which this encroachment has taken place will be evident from the fact that about 180 rates of duty approved by Parliament have proliferated into nearly 1,500 rates or values for assessment by executive decrees."

This would give the House an idea as to how the tax laws are administered, once you give this authority to the executive. When the Public Accounts Committee asked for the explanation on one point concerning this matter what did the department say? The department said that whatever revenue they had lost in one case they had gained in another case. In other

[Shri Morarka]

words, since the tax which was payable by A has been paid by B, it does not matter so far as the Central revenues are concerned. I think that makes things worse.

Kindly give me a few more minutes, because I wish to quote the Public Accounts Committee, the authority for the proposition which I just enunciated. The Public Accounts Committee in para 61 of their 27th Report (Third Lok Sabha) have observed:

“Also, the argument put forward by the Ministry that the loss to the revenue in respect of this concern was compensated (partly) by a gain in respect of other manufacturing concerns makes the position worse.”

This is the observation of the Public Accounts Committee after examining the evidence on this point completely. We will leave this point here.

I shall now say a few words about the Corporation Tax. It has been my feeling that so far as the Corporation Tax is concerned, Section 23A companies as they are popularly known, or Section 104 companies as they have now come to be known under the new Act, have been very much discriminated against. This class of companies was created because some people were avoiding super tax, and that malady was remedied by obliging these companies to distribute their profits compulsorily, so that in the hands of the shareholders the amount may be taxed. That was the only purpose of creating this separate class of companies. Now, what has happened? Last year, for the first time, the hon. Finance Minister made a distinction in the basic rate of tax between the section 23A companies and other companies. On the section 23A companies he increased the tax from 50 to 60 per cent; on the others, he kept it at 50 per cent. This year, he has no doubt given some relief, but that relief is confined only to the manufacturing

and producing companies. Among the section 23A companies, there are many units which do other things. For instance, there are consultancy firms, engineers and technicians, there are companies which do construction work. These are all activities which are equally important and equally needed for the development of this country, and there is no justification at all for taxing these companies at 60 per cent and the other companies at 45 per cent.

Not only this. Even after taxing them at 60 per cent, you oblige them to distribute their income by way of dividend. If they do not distribute, you charge them another 37 per cent, which is now reduced to 25 per cent. Even the over-all limit of 70 per cent which the hon. Finance Minister has prescribed for Corporation Tax would not apply to these section 23A companies. I, therefore, feel that the hon. Finance Minister should reconsider the case of these section 23A companies.

I know I have taken a little more time. If you give me two more minutes, I would like to conclude. It may be interesting to mention that the foreign technicians, income of the foreign companies from royalty and technical fees are given a special concession. Similarly, authors and writers are given special concession. The lawyers, doctors, accountants, architects and other professionals are given special concessions. Even the film actors and actresses, dancers and other artistes are given a favoured treatment. Registered firms are also treated specially. Co-operative societies are again given special treatment.

Shri Parashar (Shivpuri): No special treatment.

Shri Morarka: Companies running certain industries are given many concessions such as reduction in the basic rate, ceiling of 70 per cent, inter-corporate dividend, concession in surtax

and higher development rebate. But none of these is given to these section 23A companies.

I know the difficulties of the hon. Finance Minister. He has to provide revenues for defence and development. At the same time, he has to be away with deficit financing. Therefore, he cannot reduce our taxes to an appreciable extent.

I would like to conclude by quoting what President Johnson said on 25th January of this year. He said:

"The tasks we face are formidable. They require new dedication, new vision and new skills. We have neither the resources nor the right to saddle our people with unproductive and inefficient Government organisations, services or practices."

If America suffers from dearth of resources, it would be easy to understand that we have much less, and therefore, our tasks become more formidable and they require more dedication, more vision and more skills.

श्री उ० म० त्रिबेदी : उपाध्यक्ष महोदय, जो बजट प्रस्तुत हुआ है उसकी टमटम सब जगह जब पहुंची तब यह कहा गया कि यह पहला हिन्दुस्तान का बजट है जो कि बचत का बजट है और जिस में दस करोड़ रुपये की बचत दिखाई गई है। जब मैं ने इस बजट को टटोला तो मुझे मालूम पड़ा कि हम जबर्दस्त कर्जा ले रहे हैं, बहुत ज्यादा कर्जा ले रहे हैं और इसी कारण से हम बचत बता रहे हैं। ऐसी अवस्था में यह बात मेरी समझ में नहीं आई कि बचत किस प्रकार हुई। कर्जा कितना लिया जा रहा है, इसका ठीक ठीक अन्दाजा हमारी जनता को नहीं है। इसका कारण यह है कि अखबारों में सिर्फ यह निकला है कि दस करोड़ रुपये की बचत का यह बजट है। पूर्व इसके कि मैं कुछ और कहूँ मैं कर्ज के बारे में कुछ कहना चाहता हूँ, हमारे दिवालियेपन की जो

हकीकत है, वह आपके सामने पेश करना चाहता हूँ।

हमने 23 कम्पनियां नई खोली हैं जो अभी पूरी नहीं हुई हैं। उन में हमने 316 करोड़ रुपया लगाया है। पूरी कम्पनियां जो खुल चुकी हैं और जो चल रही हैं वे 35 हैं और उनमें हमने 316.72 करोड़ रुपया लगा रखा है। दूसरी चौदह डिबेलप-मेंट कारपोरेशंस के वास्ते हमने अलग से व्यवस्था कर रखी है और उनमें हमने 1026 करोड़ रुपया लगा रखा है। पुराना 282 करोड़ रुपया उसमें लगा हुआ था। सारा जो जोड़ है यह 1759 करोड़ जाकर बैठता है। 181 करोड़ उसमें और एक तरह से लगा हुआ है। इस तरह से पूरा जोड़ जाकर 1941 करोड़ बैठता है। इन कम्पनियों को चलाने में हमने इतना रुपया लगा रखा है। इस 1941 करोड़ रुपये में हमें जो आमदनी होती है वह जो हमें बताई गई है अब के साल सब जोड़ करके 5.78 करोड़ आती है। अगर एक आदमी व्याज रुपया देता है तो उसको भी पांच छः प्रतिशत के हिसाब से ब्याज मिल जाता है और अब तो ब्याज की दर भी बढ़ गई है। लेकिन इतना तो उसको बहुत आसानी से मिल सकता है। इस हिसाब से और इस हिसाब से न भी सही चार परसेंट भी अगर गवर्नमेंट का ब्याज लगाया जाए तो 60-70 करोड़ रुपया हमारे पास आमदनी के तौर पर आना चाहिए। लेकिन उसके बजाय पूरे छः करोड़ भी नहीं आते हैं यानी 70 करोड़ का घाटा हमारे देश को हो रहा है। इसका पूरा पूरा जो हिसाब है वह मैं चाहता हूँ। फाइनेंस मिनिस्टर साहब खुद लगा लें। मैं इकोनोमिक्स नहीं जानता हूँ, इकोनोमिक्स की बात नहीं जानता हूँ और न ही मैं इकोनोमिक्स पसन्द करता हूँ। यह पोपट का जैसा ज्ञान, किताबों में रखा हुआ ज्ञान जो है उसकी कोई कीमत मैं नहीं करता हूँ। मैं आप से कहता हूँ कि इन तोता ज्ञानी,

[श्री उ० मू० त्रिवेदी]

इन थोथा ज्ञानी आदमियों से बच कर आप चलें और व्यावहारिक ज्ञान जो है, व्यावहारिक ज्ञानी जो आदमी हैं, उनसे काम लीजिए। आप देश का काम व्यवहार से चलायें तो आप का काम चलेगा अन्यथा नहीं। आज का जो यह समाजवाद है यह तोता ज्ञानियों का स्वार्थवाद है। ये आपने बड़े मां बाप को पिंजड़े में बन्द करा कर चिड़ियाघर में रख कर उनको देखना चाहते हैं। यह स्वार्थवाद है, पराक्रमवाद नहीं है। पराक्रम करने की ताकत नहीं, खाने की ताकत नहीं, पालने की ताकत नहीं, समाज सेवा की ताकत नहीं, इसमें कुछ नहीं है। यह झूठा समाजवाद का प्रचार मात्र है। इससे आप बचें। हिन्दू धर्म में, हिन्दुओं में सच्चा समाजवाद था। एक कमाता था अनेकों को पालता था, भ्रंशे को पालता था, लूले बाप को पालता था, लंगड़े को, पागल को पालता था, बड़े मां बाप को पालता था। यह समाजवाद था। उसको आपने तहस नहस कर डाला है। उसका सत्पानाश कर डाला है, उसको बरबाद कर डाला है। इस तोता ज्ञान के पीछे आपने देश को बरबाद करने की बात सोच रखी है और उसी बरबादी के रास्ते पर चलते जा रहे हैं। मैं बड़े ही विनम्र शब्दों में आप से कहना चाहता हूँ कि इस और आप ध्यान दीजिए। स्वार्थवाद को तिलांजलि दे कर आप आगे बढ़ने की कोशिश कीजिए। यही उचित है।

मैंने पहले कहा है कि आप कितना कर्जा ले रहे हैं, उसकी तरफ आप ध्यान दें। इसके पहले कि मैं यह बताऊँ कि आप कितना कर्जा ले रहे हैं मैं आपको यह बतलाना चाहता हूँ कि आप कितने मुल्कों से ले रहे हैं। मैं तो यह देख कर हैरान हो गया कि कोई मुल्क भी आपने नहीं छोड़ा जिससे कर्जा न लिया हो। इन देशों की संख्या इतनी अधिक है। कि गिनती करना मुश्किल है। किस किस

मुल्क का नाम मैं लूँ। आपने सतरह मुल्कों से कर्जा ले रखा है। इतने ही मुल्क मुझे तो याद आते हैं। इन में यू० एस० एस० आर० है, यू० के० है, कनाडा है, यू० एस० ए० है, जापान है, स्विटजरलैंड है, जर्मनी है, डेनमार्क है, आस्ट्रेलिया है और न जाने और कौन कौन से हैं। जो भी मुल्क आपके हाथ लगा आपने उससे कर्जा ले लिया। कर्जा दो, कर्जा दो की बात ही आप इनके आगे करते रहे हैं। इस कर्जे की मात्रा भी बहुत बढ़ गई है। हर एक देश का कर्जा हमारे ऊपर हो गया है। एक एक आदमी, एक एक बच्चा, एक एक दिन का पैदा हुआ हुआ बच्चा भी आज कर्जा के नीचे दबा हुआ है। वह भी तीन हजार रुपये के नीचे दबा हुआ है, तीन हजार रुपया उस पर कर्जे का हो गया है। आप यह सोच रहे हैं कि प्लान को आप बढ़ाये, आप सोचते हैं कि 22,500 करोड़ रुपये आप प्लान में लगा देंगे। पहले की जो संख्या थी उसको ही लोग भूल गये हैं। करोड़ पर ही आप अटक गये। करोड़ का अरब होता है और अरब का खरब होता है लेकिन उस के आगे भी आप बढ़ गये हैं। आप कर्जा करना चाहते हैं चार हजार करोड़। और अधिक आप खर्च करोगे तो कहां से पैसा आयेगा? क्यों रुपया आप इस तरह से बरबाद कर रहे हैं? जो फायदा होना चाहिये था वह नहीं हो रहा है और आप कर्जा पर कर्जा बढ़ाते चले जा रहे हैं। बार बार इसके बारे में आप से विनती की गई है। सारे लोग देहातों में कहते हैं, कि सारे लोग गांवों में कहते हैं, शहरों के थोड़े बहुत पढ़े लिखे लोगों को आप छोड़ दीजिये जोकि मुट्ठी में आ जाते हैं और उन समाजवादियों को भी आप छोड़ दीजिये जो आप के पास बैठे हैं और उन को भी आप छोड़ दीजिये जिन को फैलो ट्रेवलर्स कहा जाता है जो साम्यवादी विचारधारा के हैं, और व्यावहारिकता की कसौटी पर आप इस सब चीज को

कसें । आपने तो दुनिया देखी हुई है । कांग्रेस में बहुत से आदमी ऐसे भी हैं जिन्होंने बहुत काम किया है और बहुत सा व्यावहारिक ज्ञान हासिल किया है । वे क्यों आगे नहीं आते गवर्नमेंट चलाने के लिए यह मेरी समझ में नहीं आता है । ये क्यों नहीं कहते कि जो नीति अख्यार की गई है वह देश को बरबाद कर रही है ? क्यों नहीं कहते कि इस नीति को रोका जाय ताकि जितना देश बरबाद हो चुका है, हो चुका है आगे बरबाद और अधिक न हो ।

कर्जा बढ़ता जा रहा है और यह बहुत ही बुरी बात है । इस कर्ज को चुकाने के लिए हमारे पास ताकत नहीं है । 68 करोड़ रुपया ब्याज में दिया जाता है । 70 करोड़ रुपया वहां नुक्सान होता है और 68 करोड़ का यहां नुक्सान होता है । कर्जा ले कर हम कर्जा चुकाते हैं, इससे बुरी बात और क्या हो सकती है । एक से लेकर दूसरे का चुकाते हैं, इस से बुरी बात और क्या हो सकती है । इसका नतीजा यह हो रहा है कि कर्ज की मात्रा बढ़ती जा रही है । कमाने वाला वही अच्छा होता है जो कमाई में से ब्याज भी चुकाये, कर्जा भी चुकाये, काम भी चलाये, और उस के बाद कुछ बचाये भी । कर्जा लेकर कर्जा चुकाना यह तो ठीक नहीं है । इस से देश को बड़ा नुक्सान हो रहा है ।

आप भिन्न भिन्न प्रदेशों में जो रुपये का बटवारा करते हैं, उस तरफ अब मैं आता हूँ । कुछ महत्व के प्रान्त होते हैं या महत्व के व्यक्ति होते हैं जिन की वजह से बटवारा करने में भी कुछ भेद भाव किया जाता है । मैं आपका ध्यान उस प्रदेश की ओर दिलाना चाहता हूँ जिस प्रदेश से कि मैं चुन कर आया हूँ । मैं देखता हूँ कि भारत वर्ष के जितने भी प्रान्त हैं उन सब में बड़ा मध्य प्रदेश

है इतना बड़ा प्रदेश होते हुये भी आप को सुन कर आश्चर्य होगा कि इनकमटैक्स का कमिश्नर मध्य प्रदेश में नहीं रहता है, वह अभी भी नागपुर में रहता है । इनकम टैक्स के सिलसिले में हमारे मध्य प्रदेश वासियों को अब भी नागपुर जाना पड़ता है । केरल छोटा सा प्रदेश है, गुजरात छोटा सा प्रदेश है, और दोनों ही नए बने हुए हैं और बनों के यहां अपने अपने पोस्ट मास्टर जनरल हैं । लेकिन इतने बड़े मध्य प्रदेश के वास्ते कोई पोस्ट मास्टर जनरल नहीं है या कोई डायरेक्टर आफ पोस्ट आफिसिस नहीं है । क्यों इस तरह का भेद भाव मध्य प्रदेश के साथ किया जाता है ? मध्य प्रदेश में अभी देवास में एक मिल चालू होनी थी . 25,000 स्पिडल्ल उस के लिए मंजूर हुई, पांच सौ लुम्ब मंजूर हुई थीं । सात लाख पाँड का फारेन एक्सचेंज भी उसको दिया गया था । लेकिन जब मिल चालू होने का मौका आया तो गुजरात के सेठ साहब एक थे और उन्होंने उस मिल को नडियाड में डाल दिया । देवास की मिल वहां चली गई । इसका कोई कारण अगर हो तो मैं चाहता हूँ कि मुझे बताया जाए ।

मैं और बहुत सी चीज देखता हूँ । जो रोड बन रही हैं वे भी कम से कम वहीं बन रही हैं । उसके वास्ते जो रुपया दिया जा रहा है वह भी कम से कम दिया जा रहा है । फटिलाइजर की एक फैक्ट्री वहां पर डाली जानी थी । उस पर डेढ़ करोड़ रुपया

[श्री उ० मू० त्रिबेदी]

लग चुका था। अब पत्र आता है कि यहां पर नेफता बेस नहीं है इस बास्ते इसको यहां नहीं बनाया जाएगा और उस फैक्ट्री को गड्डे में जाने दो। कोई लोन बगैरह नहीं देंगे, उस के बारे में कुछ नहीं करेंगे। इस तरह का जो भेद भाव चल रहा है मध्य प्रदेश के साथ यह बन्द होना चाहिये . . .

श्री रघुनाथ सिंह (वाराणसी): उत्तर प्रदेश से अधिक आपको मिलता है।

श्री उ० मू० त्रिबेदी: इनकी बात को मैं मानता हूँ . . .

श्री बड़े (खारगोन): डेढ़ करोड़ रुपया जो खर्च कर चुके हैं, उसका क्या हुआ ?

श्री उ० मू० त्रिबेदी: वह एक व्यावहारिक ज्ञानी हैं। वह सच्ची बात को सुनेंगे भी और समझेंगे भी। सन 1952 में हमारे प्रिय नेता, पुण्यात्मा डा० श्याम प्रसाद मुखर्जी ने भाषण देते हुये कहा था "India, that is Bharat, that is U. P." आज यह मैं मानता हूँ "India, that is Bharat, that is U.P." is not in existence.

आज आपका महत्व भी घटता चला जा रहा है। क्योंकि वहां की बोली हिन्दी है और जो समझदार आदमी हैं वे समझते हैं कि हिन्दी वाले सभी गंवार हैं। गंवारों के वास्ते कोई बात तय नहीं होती है। सब कछ मद्रास में जाता है क्योंकि अंग्रेजी बोलने वाले तमिल प्रदेश में रहते हैं। और कहीं अंग्रेजी बोलने वाले रहते नहीं हैं। मैं आप से थोड़ी बात इस सम्बन्ध में कहता हुआ आगे चलता हूँ।

जब हमारे यहां टैक्स की बात आती है तो टैक्स बढ़ते ही चले जाते हैं। एक्साइज ड्यूटी की संख्या मैंने देखी। यहां हमारे एक दोस्त हैं। एकानमिक ट्रेड्स एंड इन्डिकेशन्स में वे लिखते हैं कि कम से कम ऐसी 65 चीजें हैं जिन के ऊपर एक्साइज ड्यूटी लगाई जाती है। उस एक्साइज ड्यूटी की तरफ मैं आप का ध्यान दिलाना चाहता हूँ। एक तो रेवेन्यू ड्यूटी लगती है और एक एक्साइज ड्यूटी लगती है। किस-किस चीज पर लगती है, इस को देख कर आदमी हैरान हो जाता है :

motor, kerosene, matches, steel ingots, vegetable products, coffee, tea, cotton fabrics, footwear, soap, electric fan, electric bulbs, paper, paints, refined oil, diesel oil, furniture, etc.

इतनी सारी चीजें हैं। पहले भी एक्साइज ड्यूटी लगती थी। एक समय था जब कि एक्साइज ड्यूटी उस चीज पर लगती थी जो आदमी शौकिया इस्तेमाल करता था। अर्थात् आदमी जिन चीजों को इस्तेमाल करता था उन पर यह ड्यूटी लगती थी। यानी शराब पीने वालों पर लगती थी, गांजा पीने वालों पर लगती थी, भांग पीने वालों पर लगती थी। उसके बजाय अब हर एक चीज पर एक्साइज ड्यूटी होती जा रही है। महंगाई का कोई ठिकाना नहीं है। हम पर यह बोझ बढ़ता जा रहा है। यह बोझ कब कम होगा इस का हम सपना ही देख सकते हैं।

आज हम देख रहे हैं कि महंगाई की वजह से हमें अनाज भी नसीब नहीं हो रहा है। हम ने बाहर से अनाज मंगाने की आदत डाल ली है। हम देखते हैं कि अमरीका हमें अनाज देने को तैयार है। हम सोचते हैं कि अनाज ले लो और उसे वापस करने की कोशिश न करो। इस सम्बन्ध में हम करोड़ों रुपयों का कर्ज अपने ऊपर

लादते चले जा रहे हैं क्योंकि करोड़ों रुपयों का अनाज हमें सिर्फ दस्तखत कर के मिल जाता है। जब चुकाना होगा तब सोचा जायगा। हम सोचते हैं कि अगर वह कुछ बगल ऊंची भी कर देगा तो क्या ताकत से हमारे ऊपर आ कर बैठ जायेगा। हम जानते हैं कि आज ताकत से आकर बैठ जाने की शक्ति किसी में नहीं है क्योंकि दुनिया आज बदल चुकी है इस लिये जितना कर्जा मिलता हो ले लो। लेकिन यह ईमानदार आदमी का काम नहीं है। सच्चे और समझदार आदमियों के वास्ते इस तरह की बात कहना और सोचना गलत है। यह एक इम्मारल सजेशन है। इसलिये इस की तरफ भी हमें ध्यान रखना पड़ेगा कि हम दूसरों की निगाह में गिर न जायें।

जहां तक मेरा ख्याल है जो लड़ाई सामने है वह दिख रही है। उस को कोई आने से रोक नहीं सकता। लेकिन हम देख रहे हैं कि लड़ाई के लिये आज हम तैयार नहीं हैं। हम ऐटम बम बनाने से भी इन्कार करते चले जा रहे हैं और जो हमें मार रहे हैं वह हमारा मजाक उड़ा रहे हैं। आज के अखबार में मैंने पढ़ा है, वह कहां तक सच है मैं नहीं जानता क्योंकि गवर्नमेंट कोई जबाब नहीं देती। मैं सुनता हूं कि हमारे डी०आई०जी० सुच्चा सिंह गुंडे को पकड़ने के लिये गये थे जब उन्होंने उसे पकड़ा तो वह भी पकड़ लिए गए पाकिस्तान में। यह बात कहां तक सच है, मैं नहीं जानता, लेकिन मैं पूछना चाहता हूं सरकार से कि अगर वह ऐसे पकड़ सकते हैं हमारे लोगों को तो क्या हम कभी उन का कोई आदमी नहीं पकड़ सकते। उन्होंने भट्टाचार्य को पकड़ लिया और ट्रायल के लिये ले गये। इसी तरह से वह हमारे डी०आई०जी० को भी पकड़ ले गये हैं। सुच्चा सिंह को पकड़ ले गये हैं। तो सकता है कि वह मुसलमान हो जायें।

पहले भी एक आदमी को पकड़ कर ले गये थे जिस ने हजारों लोगों को कत्ल किया था और उस भूपत को मुसलमान होने पर वहीं रख लिया। उसी तरह से सुच्चा सिंह को भी मुसलमान होने के बाद आप के सुपुर्द नहीं किया जायेगा। यह हमारे वास्ते शर्म की बात है कि हम आज तक जागृत नहीं हो रहे हैं। इनने इतने हमले हमारे ऊपर पाकिस्तान से हो गये लेकिन हम ने एक भी चीज का कभी जबाब नहीं दिया। मि० अंसार हरवानी चिढ़ जाते हैं जब मैं किसी मुसलमान का नाम लेता हूं। मैं मुसलमानों से नाराज नहीं हूं। लेकिन मैं उन मुसलमानों के लिये कह रहा हूं जो भारत वर्ष को अपनी मातृभूमि नहीं समझते, जो भारत वर्ष के बतनी होने का दावा नहीं करते, जो भारतवर्ष के लिये ऐसा समझते हैं कि वह उन के लिये दाल बराबर है जैसे चाहो उसे बेच लो, जो आज कसम खाते हैं हमारे संविधान की और दूसरे दिन कूद कर पाकिस्तान चले जाते हैं। उन आदमियों से मुझे सहानुभूति नहीं हो सकती। यह मैं उन्हीं आदमियों के लिये कह रहा हूं। मैं ऐसे सच्चे मुसलमानों को जानता हूं जैसे रफी अहमद किदवई थे। मैं उनकी तरह के आदमियों की इज्जत करता हूं, मैं चागला जैसे आदमियों की इज्जत करता हूं, लेकिन उन मुसलमानों की इज्जत नहीं कर सकता जो दूध पीते हैं गाय का और गीत गायें ऊंट का। मैं ऐसे आदमियों की बात नहीं सुनना चाहता। यह इतना लम्बा विषय है कि इस पर जितना भी बोला जाये कम है। लेकिन मैं ध्यान दिलाना चाहता हूं कि गवर्नमेंट की जो नीति है वह ठीक नहीं है। गवर्नमेंट की टैक्सेशन की नीति ऐसी है जिस से हमारा ज्वार्येंट फैमिली सिस्टम टूट रहा है। उस की ओर ध्यान दिया जाना चाहिये। अभी अभी एक फैसला हुआ है कि जिस में यह तय किया गया है कि अगर किसी हिन्दू ज्वार्येंट फैमिली के दस पांच लोग मिल कर भी कोई चीज देंगे तो उसे गिफ्ट समझा जायेगा

[श्री उ० मू० त्रिवेदी]

और उस पर टैक्स लगाया जायेगा। यह एक ऐसी चीज है जिस पर ध्यान दिया जाना चाहिये। इस तरह से हिन्दुओं का हास करना ठीक नहीं है। जब आपने 6,000 तक की छूट दी हुई है तो वह फैमिली के लोगों को गिन कर उसी हिसाब से देना चाहिये। उन सब को उतनी उतनी छूट मिलनी चाहिये जितनी कि एक एक आदमी को मिलती है। इस की तरफ आज कोई ध्यान नहीं दिया जाता है। इस तरह से गवर्नमेंट पिछले दरवाजे से हिन्दुओं का हास कर रही है। मैं प्रार्थना करता हूँ कि इस देश के वतनी हिन्दू हैं। दूसरों के वास्ते आप ने भारतवर्ष के टुकड़े किये। वह यहां रहने के अधिकारी हैं सिर्फ अल्पसंख्यकों के नाते। आप जो हिन्दुओं का हास कर रहे हैं वह गलत है।

श्री रघुनाथ सिंह : उपाध्यक्ष महोदय, हमारे श्री त्रिवेदी ने बड़ी सुन्दर भाषा में बहुत सी बातें कहीं हैं और वे धन्यवाद के पात्र हैं। साथ साथ श्री नाथ पाई जी ने युद्ध के सम्बन्ध में तथा सुरक्षा व्यवस्था के सम्बन्ध में कुछ बातें रक्खीं हैं। दोनों महानुभाव देशभक्त हैं। और उन से आशा की जाती है कि देश के संघर्ष में वे सब से आगे रहेंगे।

यह ठीक है कि हमारी कांग्रेस सरकार की यह पालिसी है कि ऐटम बम न बनाया जाये, लेकिन साथ ही साथ मैं यह कहना चाहता हूँ कि ऐटम बम में और न्यूक्लियर आर्म्स जो होते हैं उन में अन्तर है। हमें न्यूक्लियर आर्म्स बनाने चाहियें, खासकर ऐसी अवस्था में जब कि माओ त्से-तुंग ने और चाऊ एन लाई ने बड़ी स्पष्ट भाषा में कहा है कि युद्ध होगा और युद्ध के वास्ते वे तैयार हैं। जब तक हमारे भारतवर्ष की भूमि चीन

के अधीन है तब तक कोई भी भारतवर्ष का आदमी सुख की नींद नहीं सो सकता। हम लोग बेचैन हैं, हम लोग बेदार हैं और हम लोग अपनी एक एक इंच भूमि को वापस लेना चाहते हैं। लेकिन इस बजट को देखने से जहां तक डिफेन्स का सम्बन्ध है, हमें बहुत ज्यादा उत्साह नहीं होता। उत्साह इस वास्ते नहीं होता कि जब युद्ध भारतवर्ष के बिल्कुल समीप चला आ रहा है, वियट नाम में युद्ध हो रहा है, आये दिन कच्छ में, जम्मू में, पूर्वी पाकिस्तान बार्डर पर, गोलियां चलती हैं, हमारा बार्डर सुरक्षित नहीं है, पाकिस्तानी लोग हिन्दुस्तान की सीमा में चले आते हैं और हमारे आदमियों को लूट ले जाते हैं, हम अपने डिफेन्स पर पूरी तरह से रुपया खर्च नहीं कर रहे हैं। ऐसी अवस्था में जितना अधिक हो सके हमें अपने डिफेन्स पर व्यय करना चाहिये। इस बजट को देखने से हमें सन्तोष नहीं होता। सन 1963-64 में हम ने इस के लिये 704 करोड़ रुपये रक्खे, सन 1964-65 में हम ने 716 करोड़ रुपये रक्खे और सन 1965-66 में सिर्फ 748 करोड़ ६० रक्ख रहे हैं। जब कि देश में इतनी महंगाई है और युद्ध की भीषण अग्नि बढ़ती चली आ रही है हमारी तरफ, हम ने इतना कम रुपया रक्ख कर इस काम के लिये, बहुत दूर दशिता से काम नहीं लिया है। हर भारतवर्ष का नागरिक चाहता है कि उस की इज्जत, उस का मान बना रहे, उस की मां बहनों की इज्जत बची रहे, उन की इज्जत लूटी न जाये। हर भारतवासी के लिये यह बड़े शर्म की बात होती है, हमारा हृदय विगलित हो जाता है, विह्वल हो जाता है जब हम सुनते हैं कि कोई पाकिस्तानी आर्म्ड फोर्स हमारी किसी स्त्री को उठाकर ले गये या कहीं पर आग लगा दी। इस के वास्ते कोई न कोई व्यवस्था हमारी तरफ से होनी चाहिये।

न्यूक्लियर ग्राम्स के लिये जितना अधिक से अधिक रुपया हों सके हमें खर्च करना चाहिये ।

श्री रवीन्द्र वर्मा (तिरुवल्ला): हमें बनाने चाहिये क्या ।

श्री रघुनाथ सिंह : जरूर बनाने चाहिये ग्राम्स । ऐटम बम नहीं, न्यूक्लियर ग्राम्स ।

जहां तक आज कल की रण नीति का सम्बन्ध है, एक बहुत बड़े जनरल ने जो कहा है उस की दो लाइनों को मैं इस वक्त सुनाना चाहता हूँ ।

"The Air Force is being almost completely replaced by missiles."

"Submarines were now more important; surface ships can no longer play the role they played as in the past."

"It is not men but fire-power of the armed forces that is important."

इस प्रकार से आप देखेंगे कि आज न तो बेसेज का महत्व है न और किसी चीज का महत्व है, आज महत्व है मिसाइल्स का आज महत्व है सबमैरिन्स का और आज महत्व है हैलीकाप्टर्स का । लेकिन जब हम इस बजट को देखते हैं तो उसमें इतना कम रुपया रखा गया है कि उस से हम एक सब-मैरिन तक नहीं खरीद सकते । आप देखें कि नेवी के लिए बजट में सन् 1964 में 22 करोड़ रुपया रखा गया, सन् 1965 में 23 करोड़ और सन् 1966 में 25 करोड़ रखा गया है । इस से हम एक भी सबमैरिन नहीं खरीद सकते, बनाने की तो हमारी ताकत नहीं है ।

आज हालत यह है कि एक सबमैरिन तीन तीन हजार मील दूर जा कर मार करती है, और उस ने एयरक्राफ्ट कैरियर को महत्वहीन कर दिया है । आज महत्व

मिसाइल्स का है, सबमैरिन्स का है । मैं नहीं समझता कि हमारी तरफ से उस के वास्ते कोई तयारी हो रही है ।

आज इंडोचाइना जैसे छोटे देशों के जहाज हमारे एंडमान के दक्षिणी हिस्से तक आते हैं, मछली मारते हैं और चले जाते हैं । हम में इतनी ताकत होनी चाहिये कि उन का सामना कर सकें । बर्मा से एंडमान का उत्तरी हिस्सा सिर्फ 40 मील के फासले पर है, सुमात्रा से अर्थात् इंडोनेशिया से एंडमान का दक्षिणी हिस्सा सिर्फ 80 मील के फासले पर है । और आप देखें कि आज एक एक्सिस तैयार हो गयी है । जैसी कि हिटलर के समय में रोम, बर्लिन, टोकियो की एक ऐक्सिस थी, उसी तरह आज पीकिंग जकार्ता और कराची की ऐक्सिस बन गयी है । जब यह एक्सिस है तो हमें उस का सामना करने के लिए सोचना चाहिये ।

अभी चाइना के विदेश मंत्री मिस्टर च्येन यी साहब ने परसों भाषण दिया है । उसमें उन्होंने कहा है कि हमें रिवोल्यूशनरी यू० एन० ओ० की आवश्यकता है, अर्थात् क्रान्तिकारी संयुक्त राष्ट्र संघ की आवश्यकता है । वर्तमान संयुक्त राष्ट्र संघ उन को नापसन्द है । डिगाल साहब ने भी फ्रांस में अपने भाषण में कहा है कि जिस कार्य के लिए यू० एन० ओ० की स्थापना हुई वह कार्य पूरा नहीं हुआ, और इस प्रकार उन्होंने यू० एन० ओ० का समालोचना की है । अर्थात् एक दूसरे यू० एन० ओ० की कल्पना की जा रही है । इसी प्रकार की कल्पना हिटलर, मसोलिनी और टोजो ने की थी जब लीग आफ नेशन्स अस्तित्व में थी । उन्होंने सोचा कि लीग आफ नेशन्स के खिलाफ हम अपनी एक एक्सिस बनायें और उन्होंने एक्सिस बनायी, उसका फल क्या हुआ ? उसका फल हुआ द्वितीय महायुद्ध और सारा संसार उस युद्ध में लिप्त हो गया । आज उसी दिशा में इन तीनों देशों

[श्री रघुनाथ सिंह]

की एक्सिस जा रही है। और हमें यह मानना होगा कि पहले की जो एक्सिस बनी थी उस का हमारे ऊपर कोई असर पड़ने वाला नहीं था। लेकिन आज जो यह पीकिंग, जकार्ता और कराची की एक्सिस बनी है, यह हमारी सीमा पर है। इंडोनेशिया हमारी सीमा पर है, पाकिस्तान हमारी सीमा पर है और चीन हमारी सीमा पर है। इस चीज को हम उपेक्षा की दृष्टि से नहीं देख सकते। आज हर एक हिन्दुस्तानी को इस का सामना करने के लिए तैयार होना होगा। लेकिन जब भी मैं इस बजट की तरफ देखता हूँ तो जहाँ तक सुरक्षा का सम्बन्ध है हमें इससे ज्यादा उत्साह प्राप्त नहीं होता। इसलिए मैं कहता हूँ कि फाइनेन्स और डिफेंस मिनिस्टर इस ओर अधिक ध्यान देंगे और देश को विश्वास दिलायेंगे कि अगर कोई युद्ध हिन्दुस्तान के विरुद्ध आरम्भ होता है तो सारे हिन्दुस्तानी मिल कर उस का सामना करेंगे, चाहे वे श्री नाथपाई हों या त्रिवेदी जी हों, सब हमारे साथ रहेंगे।

दूसरी बात मुझे यह कहनी है कि नेपाल का एक प्रमुख पत्र है "गोरखा"। इसमें शनिवार फाल्गुन 16, सम्बत् 2021 के अंक में हिन्दुस्तान के बारे में बहुत सी बातें लिखी गयी हैं। इसमें लिखा गया है कि हिन्दुस्तान को आत्म चिन्तन करना चाहिए। साथ ही साथ उन्होंने यह भी कहा है कि "मामला कुछ बहुत गहराई तक पहुँच गया है। जिस बात की तरफ उनका संकेत है उस को हम समझते हैं। लेकिन चाहे जो भी पहले रहा हो आज सम्बन्ध बहुत अच्छे हैं। आज नेपाल के साथ हमारे सम्बन्ध बहुत अच्छे हैं। जब से हमारे प्रधान मंत्री नेपाल हो कर आए हैं, हम और एक दूसरे के करीब आ गए हैं। यही नहीं, नेपाल से हम अलग रह नहीं सकते। नेपाल की और हमारी संस्कृति और सभ्यता एक है। जब हम पराधीन थे तो नेपाल आजाद था, और जो

हिन्दू हैं उन्हें इस बात का गर्व था कि विश्व में अगर कोई हिन्दू राष्ट्र स्वतंत्र है तो वह नेपाल है। इस विचार से उस पराधीनता के समय हमारा मस्तक गौरव से ऊंचा होता था। इस वास्ते मैं यह कहना चाहता हूँ कि नेपालियों के मन में जो एक प्रकार का भ्रम है वह उन को दूर करना चाहिए। अगर हिन्दुस्तानी भाई उनके बारे में चिन्ता करते हैं तो अच्छी चिन्ता करते हैं, शुभ चिन्ता करते हैं और यह भी चिन्ता करते हैं कि हम एक हैं और हम को एक रहना चाहिए इस समय हमारे सम्बन्ध पहले से भी अच्छे हैं। और जो हमारा नेपाल से संस्कृति का और सभ्यता का सनातन सम्बन्ध है उसके कारण वे सम्बन्ध और भी मधुर होंगे और भी मजबूत और दृढ़ होंगे, टूटेंगे नहीं।

हम अपने नेपाली भाइयों को याद दिलाना चाहते हैं कि नेपाल ने केवल अपनी आजादी की ही रक्षा नहीं की। जिस वक्त कि हिन्दुस्तान में अंग्रेज आए, 18वीं शताब्दी में, जबकि उन्होंने मराठों को जीता और दिल्ली तक पहुँच गए तो नेपाल ही दुनिया में एक ऐसा देश था जिसने पहले पहले उनसे युद्ध किया। जनरल भीमसेन थापा ने नेपाल की तरफ से अंग्रेजों के साथ युद्ध किया था और नेपाल की स्वाधीनता की रक्षा की थी। उस वक्त उन्होंने बहादुर शाह, रणजीत सिंह, जापान और चीन के साथ समझौता किया। जनरल थापा पहले मनुष्य थे जिन्होंने यह कल्पना की थी कि एशिया एक है और एशिया एशिया वालों का है और हम लोगों को मिल कर पार्श्वत्य शक्तियों का सामना करना चाहिए। हम जानते हैं कि नेपाल की उस कल्पना को सुभाष बाबू ने उस समय फिर दुहराया था जबकि उन्होंने आई० एन० ए० को जन्म दिया। उस समय उन्होंने कहा था कि एशिया एशिया वालों का है और उन्होंने ने वृहत्तर एशिया का नारा दिया था।

अभी हमारे यहां एक और चर्चा चली है; वह चर्चा चली है सुधीर घोष के राज्य सभा में व्याख्यान के सम्बन्ध में। यह एक बहुत दुर्भाग्यपूर्ण बात थी कि कोई भारतीय उस विदेशी शक्ति के खिलाफ जिसने हमारी सहायता की थी, इस प्रकार के वचनों का उच्चारण करे, यह शोभनीय नहीं है। एक आदमी जो प्यासा है वह पानी चाहता है, वह यह नहीं देखता कि वह पानी किस तरफ से आता है क्योंकि उस को तो अपनी जान बचानी है। उस समय हमारी आजादी खतरे में थी। अगर उस समय अमरीका हमारी सहायता के लिए आया तो उस में कोई खराब बात नहीं है। उस समय हमें रूस, अमरीका या इंग्लैंड जो भी देश सहायता देने को तैयार होता उस से हम सहायता लेते और उन का आभार मानते। हम आज अमरीका के आभारी हैं कि उसने हमारी सहायता की और मैं समझता हूँ कि यह जो इस प्रकार का अशोभनीय भाषण हुआ है उस से हमारे और अमरीका के सम्बन्धों में किसी प्रकार के उलझन नहीं पड़ेगी। हम दोनों मित्र देश हैं और मित्र रूप में हम को रहना चाहिए।

इस सम्बन्ध में मैं एक बात और कहना चाहता हूँ। सुधीर साहब ने कहा कि वह एयर क्राफ्ट कैरियर हुगली के मुहाने पर आ गया था। हमारे हरवानी साहब मौजूद हैं और साहब भी मौजूद हैं। हमारे सुधीर घोष साहब यह भूल गए कि 12 मील तक टैरीटोरियल वाटर होता है और उस टैरीटोरियल वाटर में कोई भी विदेशी शक्ति नहीं आ सकती बिना उस मुल्क की रजामन्दी के। उस वक्त हम लोग भी यहां मौजूद थे, सारी पार्लियामेंट मौजूद थी। अगर कोई ऐसी बात होती तो पाकिस्तान चिल्लाता, चीन चिल्लाता क्योंकि बंगाल कोई छिपी चीज नहीं है। कलकत्ता, जहां कि एयरक्राफ्ट कैरियर बताया जाता है,

से पाकिस्तान की सीमा चालीस मील दूर है। अगर वहां एयर क्राफ्ट कैरियर होता तो पाकिस्तान को अवश्य मालूम होता। इसलिए मैं कहना चाहता हूँ कि ये बातें बिल्कुल मिथ्या हैं और जो बातें इस संबंध में की गयीं वे शोभनीय नहीं थीं।

अब मैं कुछ बातें बजट के सम्बन्ध में कहना चाहता हूँ। बजट पर बोलते हुए श्री नाथ पाई जी ने थोड़ी सी डिफेंस सर्विग सर्टिफिकेट्स के बारे में चर्चा उठायी थी। मैं भी इस सम्बन्ध में कहना चाहता हूँ कि जहां तक इन सर्टिफिकेट्स का सम्बन्ध है इस बजट के कारण इन में कोई एक पैसा भी इनवेस्ट करने वाला नहीं है। सर्विग सर्टिफिकेट का सम्बन्ध किस से है? गरीब जनता से है जोकि देहृतों में है जोकि डाकखानों में जा कर अपना पैसा जमा कराती है। आप ने जो बैंक रेट बढ़ाया है उस का फायदा अरबन पापुलेशन को ही मिलता है। अरबन पापुलेशन जिस के पास काफी रुपया होता है वह बैंकों में अपना रुपया लगा सकती है लेकिन उस देहाती जनता को जोकि 100, 200, 300 और 400 रुपया डिफेंस सर्टिफिकेट के रूप में जमा करती है उन को आप ने क्या रिलीफ दी है? श्री नाथ पाई ने इस सम्बन्ध में कहा है लेकिन जो आंकड़े उन्होंने दिये हैं वे ठीक नहीं हैं। मैं आप की पुस्तक से उस सम्बन्ध में ठीक आंकड़े देता हूँ। आज अगर आप 100 रुपया पांच साल के लिए बैंक में डिपोजिट करते हैं तो बैंक के सूद की दर साढ़े सात परसेंट है जैसाकि आज के अखबार में भी दिया हुआ है। इस का अर्थ यह हुआ कि पांच वर्ष के लिए अगर कोई व्यक्ति बैंक में 100 रुपये जमा करता है तो उसे 138 रुपये 8 आने मिलेंगे लेकिन अगर वही आदमी 12 वर्ष के लिए डिफेंस सर्टिफिकेट के रूप में उस रकम को जमा करता है तो पांच वर्ष में उस को 120 रुपये मिलेंगे।

[श्री रघुनाथ सिंह]

दुनियां में कौन शरुस ऐसा पागल है जोकि डिफेंस सर्टिफिकेट में पांच साल के लिए अपने सौ रुपये जमा कर के पांच साल के बाद केवल 120 रुपया पाना चाहेगा ? अगर बैंक में वही 100 रुपया वह 5 वर्ष के लिए जमा करा देता है तो उस को 138 रुपये 8 आने मिलेंगे । इस प्रकार से आप देखेंगे कि साढ़े 13 रुपये का उस को फायदा होता है । आपके 12 वर्ष के डिफेंस सर्टिफिकेट उसे 100 के 175 मिलते हैं अर्थात् साढ़े 6 परसेंट सूद आप उसे देते हैं । साढ़े 6 परसेंट सूद उस को इस में 12 साल के बाद मिलता है लेकिन अगर वही रुपया कोई व्यक्ति बैंक में जमा कराता है तो उसे साढ़े 7 परसेंट सूद मिलता है ।

हमारे मिनिस्टर साहब ने अपने भाषण में कहा है कि डिफेंस सर्टिफिकेट्स को भी हम टैक्सबुल करने जा रहे हैं । ठीक है, आप कीजिये लेकिन आप याद रखिये कि इस से यह जो स्कीम है वह चलने वाली नहीं है । इस तरह से आप की यह डिफेंस सर्टिफिकेट्स की स्कीम चल नहीं सकती है क्योंकि यह बिलकुल आर्थिक नहीं है ।

दूसरी बात मैं शेयर के बारे में कहना चाहता हूं । कम्पनियों के इक्विटी शेयर्स जिन को कि आर्डिनेरी शेयर्स कहते हैं उन के डिबिडेंड के ऊपर टैक्स लगाया है, उस को अनग्रन्ड इनकम आप ने माना है तो मैं कहना चाहता हूं कि आर्डिनेरी शेयर, इक्विटी शेयर्स जो होते हैं उन से फायदा भी हो सकता है और उन से नुकसान भी हो सकता है क्योंकि कम्पनी अगर लिक्विडेशन में जाती है तो इक्विटी शेयर वाला हमारा रुपया सब समाप्त हो जायेगा । लेकिन इसी प्रकार से अगर बैंक में हम रुपया जमा कराते हैं तो बैंक की ग्योरिटी हां । है और वह रुपया वापिस हो जायेगा । अब जबकि साढ़े सात परसेंट बैंक से आप ने

सूद देना शुरू किया है तो इस इक्विटी कैपिटल में कौन ऐसा पागल है जोकि अपना रुपया इनवेस्ट करेगा ? अगर 100 रुपया हम ने बैंक में जमा करा दिया तो वहां पर साढ़े परसेंट सूद हमारा बिलकुल निश्चित है लेकिन अगर हम वही रुपया इक्विटी शेयर में लगायें तो वह रिटर्न निश्चित नहीं है । पता नहीं कम्पनी प्राफिट करेगी या नहीं करेगी । लेकिन उस के ऊपर आप ने टैक्स लगा दिया जो रुपया कि हम इंडस्ट्रीज में लगाते हैं । बैंक में जो रुपया हम जमा कराते हैं और जिस पर कि वह हमें साढ़े सात परसेंट सूद देते हैं तो वह बैंक भी अपना रुपया इंडस्ट्रीज में लगाने के लिए देते हैं और जाहिर है कि वह बैंक जब किसी कम्पनी को रुपया लोन देगा तो 9 परसेंट पर देगा या 10 परसेंट सूद पर देगा । यह वर्डन कहां पड़ेगा ? 9 परसेंट या 10 परसेंट सूद जोकि बैंक कम्पनियों और इंडस्ट्रीज से लेंगे तो यह बर्डन आखिर जा कर पड़ेगा कहां ? यह बोझा गरीब कंज्यूमर्स पर ही पड़ेगा । यह इंडस्ट्री के ऊपर पड़ेगा और जो इक्विटी कैपिटल है और जोकि शेयर के रूप में पबलिक का आने वाला है उस रुपये का फलो आपने बन्द कर दिया है । इस वास्ते मैं यह कहना चाहता हूं कि यह जो एक कृत्रिम आर्थिक व्यवस्था है इस कृत्रिम आर्थिक व्यवस्था के कारण आप के उद्योग, धंधे पनपने वाले नहीं हैं । इस वास्ते मैं कहना चाहता हूं कि अगर बैंक में जमा किया हुआ रुपया और सिक्योरिटी का रुपया ग्रन्ड इनकम है तो शेयर पर जो डिबिडेंड मिलता है वह रुपया उद्योग धंधों में लगा है उस को भी ग्रन्ड इनकम के रूप में मानना चाहिये । कारण मैं यह देना चाहता हूं कि आज मार्केट को आप देखिये । मार्केट का बैरोमंटर क्या है ? इस सम्बन्ध में मैं आप को दो मिलों का हवाला देना चाहता हूं । कैलिको मिल का बजट आने से पहले शेयर 1200 रुपये का

था आज उस 1200 रुपये का दाम है 600 रुपया। इसी तरह से अरविंद मिल के शेयर का दाम बजट के पहले 1200 था लेकिन अब उस का दाम 500 हो गया है। इसलिए मैं कहना चाहता हूँ कि आप ऐसी व्यवस्था करें ताकि जो कम्पनियाँ हैं उन में लोग ज्यादा रुपया इनवैस्ट करें ताकि उस रुपये से देश का काम चले। बैंक रेट सूद की आप ने साढ़े 7 परसेंट कर दी है तो इस बैंक रेट के ज्यादा हो जाने का बर्डन किस पर पड़ेगा? यह सारा भार उस कंज्यूमर रूपी गदहे के ऊपर आ कर पड़ने वाला है। गरीब जनता के ऊपर ही यह सारा आप का बोझा पड़ने वाला है। उस गदहे के ऊपर लगातार बोझा बढ़ाते जाना एक अनुचित और नाइंसाफी की बात है।

एक मिनट में मैं कारपोरेट सेक्टर के टैक्सेशन के बारे में कह कर समाप्त कर दूंगा। कारपोरेट टैक्सेशन के बारे में मैं कहना चाहता हूँ कि आप का कारपोरेट टैक्सेशन दुनिया में सब से ज्यादा है। हिन्दुस्तान में यह 70 परसेंट है। इंग्लैंड में 54 परसेंट है, अमरीका में 48 परसेंट है, जर्मनी में 51 परसेंट है और जापान में 38 परसेंट है। आखिर क्या कारण है कि जापान और जर्मनी की इंडस्ट्रीज़ पनपीं? यह दोनों युद्ध में ध्वस्त हो गये थे लेकिन वहाँ पर इंडस्ट्रीज़ पनपीं। अमरीका जोकि एक समृद्धि-शाली और पूंजीवादी राष्ट्र कहा जाता है उस ने 48 परसेंट से ज्यादा टैक्स नहीं लगाया। इंग्लैंड ने 54 परसेंट से ज्यादा टैक्स नहीं लगाया लेकिन हमारा टैक्सेशन का जो स्ट्रक्चर है वह करीब करीब 70 परसेंट होता है इसलिए मैं कहना चाहता हूँ कि कारपोरेट टैक्सेशन की इस स्कीम को फिर से रिवाइज़ करना चाहिए।

अन्त में मैं भारतीय रुपये के मूल्य की गिरावट के बारे में कहना चाहता हूँ जैसा कि श्री बजाज ने उस दिन पार्टी मीटिंग में

कहा था। पौंड का दाम जोकि पहले 18 रुपये था आज उसका दाम 28 रुपये है। जो पौंड हमें पहले 18 रुपये में मिलता था और यह बजट के पहले की बात है वही एक पौंड के लिए हम को अब 28 रुपये देने पड़ते हैं। इसी तरह से पाकिस्तान में आप देखिये कि जहाँ से हिन्दुस्तान के 70 रुपये के बदले में हमें पाकिस्तान के 100 रुपये मिलते थे आज बात उलटी हो गई है और आज हिन्दुस्तान के 100 रुपये के एक्ज़ में पाकिस्तान के 99 रुपये मिलते हैं।

श्री कमलनयन बजाज (वर्धा) : हिन्दुस्तान के 99 रुपये के बदले में पाकिस्तान के 100 रुपये मिलते हैं।

श्री रघुनाथ सिंह : अब मैं एक, एक रुपये का हिसाब किताब तो रखता नहीं हूँ, मैं तो ठाकुर आदमी हूँ। कहने का मेरा मतलब यह था कि हिन्दुस्तान के रुपये का मूल्य निरन्तर गिरता जा रहा है। हमारे रुपये का भाव जोकि 3, 4 महीने पहले बहुत ज्यादा था, पाकिस्तान से हमारा रुपया करीब करीब एक तिहाई ज्यादा था, इंग्लैंड के पौंड से करीब करीब 10 रुपये हमारा रुपया ज्यादा था आज हम उस से कितने नीचे गिर गये हैं? हमारे रुपये की वैल्यू क्या हो गयी है? हमारे रुपये की वैल्यू कम होती गई है। इस वास्ते मैं कहना चाहता हूँ कि हमें इस पर एक नये ढंग से विचार करना चाहिये और इस ढंग से विचार करना चाहिए ताकि हमारी इंडस्ट्रीज़ बढ़ें।

होर्डेड इनकम, अनएकाउंटेड मनी के बारे में मैं एक सुझाव देना चाहता हूँ। हो सकता है कि जो सुझाव मैं देने जा रहा हूँ वह अंसार भाई को अच्छा न लगे। मेरा यह कहना है कि आप होर्डेड मनी, अन-एकाउंटेड मनी क्यों कहते हैं? आप चाहते हैं कि वह बाज़ार में आये, बैंक में वह जमा

[श्री रघुनाथ सिंह]

किया जाये और ऐसा आप इसलिए कहते हैं कि उस मनी का यूटिलाइजेशन हो और वह रुपया देश निर्माण के कार्यों में लग सके। इसीलिए मैं यह सुझाव देना चाहता हूँ कि जो अनएकाउंटेड मनी हो, जो होर्डेड मनी हो अगर उस रुपये को कोई किसी इंडस्ट्री में लगाये तो उस पर कोई टैक्स न लिया जाय। उसके लिए उस आदमी पर कोई जिम्मेदारी नहीं होनी चाहिए। अगर मेरे पास बीस लाख रुपया है जो मैंने रखा हुआ है—चाहे वह रुपया मैंने कहीं से भी लिया हो,—और अगर मैं वह रुपया इंडस्ट्री में लगाता हूँ, तो उससे हिन्दुस्तान की इंडस्ट्री बढ़ेगी, हिन्दुस्तान के उद्योग-धंधे बढ़ेंगे और हिन्दुस्तान का रुपया हिन्दुस्तान में रहेगा। आशा है कि वित्त मंत्री महोदय मेरे इस सुझाव पर विचार करेंगे।

15 hrs.

श्री गौरी शंकर कक्कड़ (फतेहपुर) :
उपाध्यक्ष महोदय, हर वर्ष सरकार अपना बजट पेश करती है और सरकार का लेखा-जोखा बनता है। इस वर्ष के बजट के बारे में यह दिखावटी प्रशंसा की जा रही है कि केन्द्रीय सरकार की ओर से जो बजट पेश किया गया है, वह घाटे का बजट नहीं है। मुझे यह निवेदन करना है कि अगर आप गत तीन चार, छः वर्षों के बजटों का अवलोकन करें—चाहे वे प्रदेशों के हों या केन्द्र के—, जो कि डेफिसिट बजट अर्थात् घाटे के बजट थे, जब उन को कार्य रूप में परिणत किया गया, तो यह पता चला कि उस में अधिक धन आ गया और घाटे की बात नहीं रही।

असल में हमारे देश में बजट बनाने में एक जादूगरी का काम हो रहा है और वह जादूगरी यह है कि अपना खर्चा तो बहुत ज्यादा बढ़ा कर दिखाया जाये और अपनी अनुमानित आमदनी कम कर के दिखाई जाये, ताकि देशवासियों के सामने यह प्रकट किया जाये कि टैक्सेशन की जरूरत है। परन्तु जब साल के

दौरान में काम चालू होता है, तो यह प्रतीत होता है कि आमदनी बहुत ज्यादा बढ़ गई और खर्च में बहुत कमी हो गई। इसलिए मैं कहना चाहता हूँ कि जाहिरा तौर पर जो यह दिखाया गया है कि इस बार का बजट डेफिसिट बजट नहीं है, वह कोई प्रशंसनीय कार्य नहीं है। मेरा मत है कि बजट बनाने में इस बात का ध्यान रखना चाहिए कि अनुमानित आमदनी और खर्च में बहुत ज्यादा—लाखों करोड़ों रुपये का—अन्तर नहीं होना चाहिए।

जब किसी भी देश का बजट बनता है, तो हर वर्ष हम को यह देखना चाहिए कि उस राष्ट्र के सामाजिक जीवन, आर्थिक जीवन और नैतिक जीवन पर बजट का क्या प्रभाव पड़ता है और हम ने उस दिशा में कितनी तरक्की की है। मुझे प्रतीत होता है कि जिस सरकार ने समाजवादी आर्थिक व्यवस्था स्थापित करने का संकल्प लिया है, अभी उस सरकार का मस्तिष्क इस बारे में साफ नहीं है। उस का एक कारण यह है कि उस सरकार को चलाने वाले जो व्यक्ति हैं—कांग्रेस पार्टी, हाई कमांड या सिडीकैट, आप उस को चाहे जिस नाम से याद करें—उनका मस्तिष्क इस विषय में साफ नहीं है। उनमें से कुछ लोगों का मत है कि सरमायादारी बढ़ानी चाहिए। और कुछ लोगों का मत है कि समाजवाद की स्थापना करनी चाहिए। जब उन में आपस में इस तरह का मतभेद है, तो समाजवादी व्यवस्था के बारे में जो कोई भी संकल्प लिया गया है, शुद्धता के साथ उस पर अमल नहीं किया जा सकता है।

मैं आपका ध्यान इस ओर आकर्षित करना चाहता हूँ कि हम को यह देखना है कि क्या हम वास्तव में समाजवाद की ओर बढ़ रहे हैं या नहीं। उस को देखने के लिए सब से बड़ी कसौटी यह है कि हमारी पापुलेशन में 75 फीसदी से अधिक जो कृषक हैं, जो देहाती क्षेत्र में रहते हैं, उनका जीवन-स्तर बढ़ा

है या नहीं, उन की आर्थिक दशा सुधरी है या नहीं। जब कभी भी समाजवादी दृष्टिकोण को सामने रख कर बजट बनाया जाये, हमारा ध्यान इस ओर होना चाहिए। इस के बारे में मुझे यह कहना है कि हमारे स्वर्गीय प्रधान मंत्री जी ने खुद इस बात को स्वीकार किया था कि स्वतंत्रता-प्राप्ति के बाद पन्द्रह वर्ष के हमारे शासन-काल में कुछ मुठ्ठी भर पूंजीपतियों ने इतना धन संग्रहीत किया है, जो ब्रिटिश काल में 100 वर्षों में भी संग्रहीत नहीं किया जा सका था। यह इस तथ्य की ओर संकेत है कि जो मुठ्ठी भर लोग हैं, जो बिड़ला या टाटा हाउसिज़ हैं, उन का धन बढ़ा, परन्तु हमारी पापुलेशन में जो अस्सी फीसदो कृषक हैं, उन की ओर कतई किसी तरह से ध्यान नहीं दिया जा रहा है।

अगर इस बजट में पूंजीपतियों ओर बड़े लोगों से उन के बकाया टैक्सिज को वसूल करने के लिए कोई कदम उठाया जाता तो मुझे खुशी होती। उन लोगों को एक सब से बड़ा प्रिविलेज यह मिलता है कि वे टैक्सिज से बचते हैं और उन के ऊपर जो टैक्सिज होते हैं, वे बकाया में पड़ जाते हैं। मैं इस बारे में कोई आंकड़े नहीं दूंगा, लेकिन बकाया टैक्सिज करोड़ों रुपये में हैं। इस की तुलना में अगर एक गरीब किसान अपने एक दो एकड़ पर जो पांच रुपये प्रति-वर्ष भी लगान देता है, अगर वह उस को समय पर न दे पाए, तो उस की गिरफ्तारी हो जाती है, या उस की कुर्की हो जाती है। परन्तु बड़े सरमायादारों के सम्बन्ध में ऐसी कोई व्यवस्था करने के लिए सरकार ने नहीं सोचा है। कानून तो अपनी जगह पर बन गए, लेकिन उन पर अमल नहीं किया जाता है, उन का प्रयोग नहीं किया जा रहा है।

मैं मानता हूँ कि हमारे देश में जो मुठ्ठी भर कैपिटलिस्ट हैं, जो धन को संग्रहीत करते हैं, जो मा रोपलिस्ट हैं जिनके यहां कनसेन्ट्रेशन आफ वैल्थ होता है, उन की गिनती कम है। वह तो एक वर्ग

हमारे देश में था ही, लेकिन आप मुझे यह कहने की इजाजत दें कि हमारी सरकार ने एक और नया वर्ग पैदा कर दिया है, जो कि उन पूंजीपतियों का बिल्कुल मुकाबला करता है। वह वर्ग है "हमारे देश के मिनिस्टर्ज, उन की बीवियां, उन के भाई और भतीजे।" यह चीज खुली हुई है और एक नहीं, कई प्रमाण इस प्रकार के मिले हैं, जिन के आधार पर हम कह सकते हैं कि उस वर्ग को जीवित रखा जा रहा है, उस को बढ़ाया जा रहा है।

अभी कुछ दिन पहले हमारे मित्र, श्री कामत ने इसी सदन के सामने सी० बी० आई० की रिपोर्ट रखी, जिस के लिए मैं उन की प्रशंसा करता हूँ उन्होंने सही मानों में एक बहुत बड़ी सेवा की है कि दिन-दोपहर जो इस तरह से लूट-मार हो रही है, उन्होंने उस को सामने दिखाया है। श्री चागला ने इस विषय में यह कहा कि यह मारल स्टैंडर्ड नहीं है और अगर श्री कामत के स्थान पर वह होते, तो वह उस व्यक्ति को पुलिस के सुपुर्द कर देते, जिस ने यह कागज दिया। मैं समझ नहीं पाया कि चागला साहब ने वास्तव में यह बात अपनी ओर से कही या पार्टी ने उन को बलि का बकरा बना कर इस सदन में यह दलील देने के लिए मजबूर किया। मैं बिल्कुल नहीं समझ सकता कि एक इतना योग्य जज, इतना योग्य वकील किस तरह ऐसी बात कह सकता है। उन्होंने एक बार नहीं, तीन बार कहा कि कैबिनेट सब-कमेटी के सामने उन के खिलाफ प्राइमा-फेसी केस सिद्ध हुए। जो कानून का थोड़ा सा भी ज्ञान रखता है, मैं उस से पूछना चाहता हूँ कि अगर किसी नागरिक के खिलाफ प्राइमा-फेसी आफेंस सिद्ध हो जाये, तो उस के खिलाफ क्या कानूनी कार्यवाही होती है। अगर वह सेशन ट्रायल का केस है, तो उस का कमिटमेंट हो जाता है, उस का ट्रायल होता है और उस के बाद उस को सजा दी जाती है, अथवा वह छूट जाता है। लेकिन जिन व्यक्तियों के बारे में सी० बी० आई० ने अपनी रिपोर्ट दी थी, उनके खिलाफ प्राइमा-फेसी आफेंस

[श्री गौर शंकर कक्कड़]

सिद्ध होने के बाद भी कोई कार्यवाही नहीं की गई। इस का अर्थ तो यह है कि एक साधारण नागरिक के लिए एक कानून है और एक चीफ मिनिस्टर या हाई कमांड के सदस्य के लिए दूसरा कानून है। फिर भी हमारे छागला साहब को इस बात का साहस होता है कि वे मारेल स्टैंड को बात इस सदन में कहते हैं। क्या मैं उन से यह पूछूँ कि क्या यह मारेल स्टैंड है कि जिस व्यक्ति के खिलाफ प्राइम फेस आई आर्सेस सिद्ध हो गया और यह कि वह व्यक्ति इस काबिल नहीं रहा कि वह चीफ मिनिस्टर रहे या वाइस-प्रेसीडेंट प्लानिंग बोर्ड का रहे, तो यह तो ठीक है कि वह उस में नहीं रहेगा लेकिन वह संस्था जिस को वह आदमी रिप्रजेंट करता है और वह संस्था जो हमारे देश पर आज शासन करती है, उसका सब से बड़ा जो हाई कमांड है, उस में वह व्यक्ति अब भी मौजूद रह सकता है, उस में वह बना रह सकता है? अगर वह बना रहता है तो हम किस मुंह से मारेल स्टैंड की बात कर सकते हैं? समझ में नहीं आता है कि एक कुरप्ट, एक भ्रष्ट व्यक्ति जिस के खिलाफ भ्रष्टाचार के आरोप सिद्ध हो जायें, वह किस तरह से किसी संस्था का वर्गिग कमेटी को डामिनेट कर सकता है? यह कहां की शुद्धता है और कहां का पवित्रता है, कहां की चिन्ता है? ऐसी अवस्था में कैसे आप नैतिक बातों को दुहाई हमारे सामने दे सकते हैं।

सरकार का यह एक स्वभाव हो गया है कि जो ब्लैकमार्किट है जो वाई में नाजायज तरह से धन पैदा करता है, उसको वह छिपाये उसको वह बचाये। चुनावे हमारे फाइनेंस मिनिस्टर साहब ने जो स्पेच दी उसमें उन्होंने जो चोरबाजारी का रूपया है, ब्लैक मार है, उसके बारे में जो योजना रख है उसमें उन्होंने भी इस बात को कहा है कि 40 परसेंट तो उनका काम होगा बैंक में और साथ ही ये शब्द

भी कहे हैं कि ऐसे किसी आदमी का नाम प्रकाशित नहीं किया जाएगा। बहुत अच्छा साहब। जिन लोगों ने ब्लैक किया है, जिन्होंने ब्लैकमार्किटिंग करके धन का संग्रह किया है उनके नाम प्रकाशित न किये जायें, यह बात समझ में नहीं आती है। उसके साथ साथ आप देखें कि आज यह भी कहा जाता है कि जितने का हमारा गजट है उससे भी अधिक ब्लैक मनी सर्व्यु-लेशन में है लेकिन फिर भी उसके साथ साथ यह भी कह दिया जाता है कि ऐसे व्यक्तियों के नाम प्रकाशित नहीं किये जायेंगे। तब क्या व्यवस्था की जाएगी, उनके खिलाफ कोई कानूनी कार्रवाई की जाएगी या नहीं इसका कोई भी संकेत उन्होंने अपने भाषण में नहीं किया है। मैं समझता हूँ कि कोई भी कानूनी कार्रवाई उनके खिलाफ नहीं हो सकती है क्योंकि आपने कोई ऐसा कानून ही नहीं बनाया है।

अभी हाल ही में हमारे देश में खाद्यान्नों का बड़ा अभाव रहा है, अन्न का बहुत बड़ा संकट हमारे सामने रहा है। परन्तु इसके निवारण के लिए आपने क्या किया है? हमारी केन्द्रीय सरकार और प्रांतीय सरकारों ने इस बात को बड़े जोरों से कहा कि हम कानून बनायेंगे, हम सुरक्षित भंडार बनायेंगे और जिन के पास से निर्धारित मात्रा से अधिक गल्ला निकलेगा उनको हम दंड देंगे। अभी आंकड़े समस्त देश के निकले हैं। उनको देखने से मालूम हुआ है कि उत्तर प्रदेश में जहां जवदस्त संकट रहा वहां केवल एक आदमी का कनविकशन हुआ है। होता क्या है? होता यह है कि कानून तो आप बनाते हैं परन्तु उन कानूनों को आप ब्लैकमार्किटियर्स के खिलाफ या उनके खिलाफ जो सही मानों में देशद्रोही हैं अमल में नहीं लाते हैं। इसका नतीजा यह होता है कि स्थिति को आप सम्भाल नहीं पाते हैं और रोज-ब-रोज स्थिति बिगड़ती चली जा रही है।

जहां तक कृषक का सम्बन्ध है उसको भी इस बजट में कोई विशेष सुविधा नहीं दी गई है। सब से बड़ा अभाव जो कृषक के सामने उत्पादन के रास्ते में रुकावट बन कर खड़ा होता है, एक यह है कि उसको समय पर रुपया नहीं मिलता है, दूसरे उसको समय पर रसायन खाद, बीज आदि नहीं मिलते हैं और तब तो यह कि समय पर सिंचनी की व्यवस्था नहीं होती है। इन तीनों में से किसी भी बात पर विशेष ध्यान नहीं दिया गया है। आज भी हम कोम्पो-ब्रेटिव सैक्टर की बात करते हैं। उसके द्वारा कृषक को लोन दिये जा रहे हैं। उनकी हालत यह है कि 23 परसेंट के आस-पास ही लोनिंग होता है। आपने अभी ब्याज की दर बढ़ाई है। अभी तक तो कृषक को नौ परसेंट ब्याज देना पड़ता था परन्तु इस बढ़ोतरी के बाद इस दर में एक डेढ़ परसेंट की और वृद्धि हो जाएगी। उस तरह की जो चीजें हैं, इनको भी आपका खयाल चाहिये।

जहां तक खाद का सम्बन्ध है हमारे फाइनेंस मिनिस्टर साहब खुद देश में रसायन खाद तैयार न करके बाहर से मंगाने पर अधिक जोर देते दिखाई देते हैं। वहां पर दाम भी अधिक देंगे। अभी जो दाम कृषक खाद के दे रहा है वे पहले ही अधिक हैं और अब हो सकता है और अधिक हो जायें। लेकिन इस ओर भी कोई ध्यान नहीं दिया जाता है। कृषि सम्बन्धी जो वस्तुयें हैं उन के क्या भाव हैं और कितना लागत खर्च उसका उनमें आता है, इस ओर भी कोई ध्यान नहीं दिया जाता है। मैं चाहता हूँ कि इस ओर भी ध्यान दिया जाए। उनको आवश्यक सुविधायें देने की तरफ भी आपका ध्यान जाना चाहिये।

आज जो बैंक रेट बढ़ाया गया है उसमें भी इस बात का भय है कि यह दुधारी तलवार सिद्ध न हो। अभी हमारे मित्त

रघुनाथ सिंह जी ने कहा है कि जो पैसा बचा हुआ है लोगों के पास उसको कभी भी किसी धंधे में या व्यवसायों में न लगा कर सुरक्षित रखने के लिए बैंकों में जमा करवा दिया जाएगा और इसका सूद बराबर लोग हासिल करते रहेंगे। यह जो चीज है इस ओर भी आपका ध्यान जाना चाहिये।

समाजवादी अर्थ व्यवस्था की बात की जाती है। हमारे फाइनेंस मिनिस्टर साहब ने अपनी बजट स्पीच में तीन स्लोगान खास तौर से इसके सम्बन्ध में रख किये हैं। एक तो उन्होंने यह कहा है कि विदेशी मुद्रा का अभाव है। दूसरे यह कहा है कि दामों में जो बढ़ोतरी हो रही है, उसको रोका जाए, उस पर अंकुश लगाया जाए। तीसरे यह कि खाद्य समस्या हमारे यहां गम्भीर है और इसको हल किया जाए। मैं एक साधारण सी बात पूछना चाहता हूँ। जिन वस्तुओं को हम बाहर से मंगा कर विदेशी मुद्रा खर्च करते हैं, क्या उन वस्तुओं में कमी की जा सकती है या नहीं की जा सकती है, क्या इस पर भी आपने कभी विचार किया है? बड़े दुःख के साथ मुझे कहना पड़ता है कि हमारे स्वर्गीय प्रधान मंत्री जी जब तक प्रधान मंत्री रहे एक छोटी सी गाड़ी इस्तेमाल करते रहे, उसका प्रयोग करते रहे। लेकिन आज मैं देखता हूँ कि जो डिप्टी मिनिस्टर भी हैं या स्टेट मिनिस्टर भी हैं या दूसरे मिनिस्टर भी हैं वे फोरेन गाड़ियां इस्तेमाल करते हैं और स्टेट ट्रैडिंग कारपोरेशन से वे गाड़ियां लेते हैं। क्या यह साधारण सी चीज अमल में नहीं लाई जा सकती है कि जिस तरह से हमारे प्रथम प्रधान मंत्री जी छोटी गाड़ी का प्रयोग करते थे और हमारे मौजूदा प्रधान मंत्री जी भी करते हैं, उसी तरह से दूसरे मिनिस्टर साहिबान भी करें। हमारे देश में बनी हुई गाड़ियों का अगर इस्तेमाल हो तो यह जो विदेशी मुद्रा का सवाल है, यह कम से कम एक वस्तु के मामले में कम हो सकता है।

[श्री गौरी शंकर कक्कड़]

घर जो व्यय हो रहा है, इसको तो रोका जा सकता है। होता यह है कि खुद तो आप आराम की चीजें इस्तेमाल करते हैं और वे चीजें इस्तेमाल करते हैं जो कि निसेसेटीज नहीं हैं बल्कि लग्जरीज हैं। उन पर कभी भी ध्यान नहीं दिया जाता है। आपको तो देश के सामने आदर्श उपस्थित करना चाहिये, एक नमूना रखना चाहिये। इस तरह की चीजों से बचा जाना चाहिये।

अब मैं एक बहुत ही गम्भीर विषय की ओर आता हूँ। मैंने शुरू में कहा है कि बजट का सम्बन्ध किसी भी राष्ट्र के हर एक व्यक्ति के जीवन से होता है। मैं खुद साम्यवादी विचारधारा का नहीं हूँ परन्तु एक सदस्य के नाते और एक वकील के नाते मैं एक प्रश्न पूछना चाहता हूँ। क्या लोकतंत्र यह है कि आप जिन व्यक्तियों को चुनाव लड़ने की इजाजत दें ? अगर कोई व्यक्ति चुनाव में विजय प्राप्त कर लेंगे तो आप फिर उनको असम्बली का कारोबार सम्भालने की आज्ञा नहीं देंगे ? तो कहूँगा कि यह आर्टिकल 191 जो कांस्टीट्यूशन का है और जिस में अयोग्यता की परिभाषा दी हुई है, उस में अभी यह चीज नहीं आती है। किस तरह से आप असम्बलों के सम्बन्धों को हटा सकते हैं उस कार्य में शामिल होने से ? डिस्कवालिफिकेशन में इस तरह की चीज नहीं आती है। मैं तो यहां तक कहने के लिए तैयार हूँ कि यह एक बहुत बड़ा मखौल आप जनतंत्र का उड़ा रहे हैं। अगर कोई देश द्रोही लोग हैं तो आप उनके खिलाफ चांजिज लायें, उनके झांके लायें देश के सामने चीज को आप सिद्ध करें। मैंने व्हाइट पेपर पढ़ा है कुछ से आखिर तक। हमारे गृह मंत्री ने एक सिनोपसिस दिया है, सन् 62 से ले कर और आखिर तक। जो प्रस्ताव पास हुए हैं जो काम हुए हैं उनकी एक समरी दी हुई है। कोई ऐसा ओवर्ट एक्शन सामने

नहीं है जिस के आधार पर आप उनका ट्राइल करके देश के सामने यह सिद्ध कर सकें कि वाकई वे देश द्रोही हैं। मेरा मतलब केरल में साम्यवादी वामपंथी से है। मैं तो यह कहूँगा कि अगर जनता इस संकल्प पर पहुंची है, इस निर्णय पर पहुंची है और उन को विजयी करती है अपने बोट के द्वारा तो फिर देशद्रोही कौन हैं इस के बारे में हमें सोचना है।

एक चीज मुझे यह कहनी है कि जगह जगह पर आप खुद कांस्टीट्यूशन की ध्वहेलना करते हैं। आप के कांस्टीट्यूशन में इस चीज का संकेत है कि आप कम से कम 14 वर्ष तक की एजुकेशन फ्री कर देंगे। लेकिन अगर आप देखिये तो आप को मालूम होगा कि अभी तक इस का कोई भी प्राविजन इस बजट में नहीं किया गया है और इतने वर्ष समाप्त होने के बाद भी फ्री एजुकेशन के सम्बन्ध में, जिस का आप ने संकल्प लिया है, पूरा नहीं हुआ और संविधान का खंडन हुआ है।

मैं पूछना चाहता हूँ कि समाजवादी धर्मव्यवस्था को लाने के लिए आखिर क्या जरिया होगा। स्वर्गीय प्रधान मंत्री कोआपरेटिव सेक्टर पर बड़ा जोर देते थे। वह कहते थे कि सहकार समितियां बनाओ। मुल्क के लिये वह एक खास नारा था। किन्तु आज होता यह है कि सहकारी सेक्टर को सरकार इग्नोर करती है। इसका कारण यह है कि जो प्राइवेट सेक्टर के व्यक्ति विशेष हैं वे इस बात को नहीं चाहते कि किसी भी तरह से कोआपरेटिव सेक्टर को प्रोत्साहन मिले। आज मेरे सामने मैसूर स्टेट के झांके हैं। उपाध्यक्ष महोदय, वह खुद आप की स्टेट है। वहां पर एक लाख 25 हजार एकड़ भूमि गन्ना उत्पादन के लिए मौजूद है। तुंगभद्रा का क्षेत्र है जहां पर आज साल

ढेड़ साल से कोम्पारेटिव शुगर मिल खुलने के लिए दरखास्त पड़ी हुई है, परन्तु सरकार लाइसेन्स की ओर ध्यान नहीं देती। केवल इस लिये ध्यान नहीं देती कि कुछ बड़े आदमी जिन में हमारे सदन के सदस्य भी हैं, उन का इंटेरेस्ट इस में बलैश करता है, अगर कोम्पारेटिव सैक्टर में शुगर मिल खोली जाये। मेरे कहने का अभिप्राय यह है कि जिस स्रोत के द्वारा देश में समाजवादी आर्थिक व्यवस्था वास्तविक रूप से आ सकती है उस स्रोत को आप बराबर ठुकरा रहे हैं लेकिन फिर भी आप संकल्प कर के चिल्ला कर के कहते हैं कि हम अपने देश में समाजवादी आर्थिक व्यवस्था लाना चाहते हैं।

आज असल बात यह है कि जब कभी कोई मसला फैसले के लिए सामने आता है तो मतभेद इतना जबर्दस्त होता है जिसका ठिकाना नहीं है। कभी समाजवाद के लिये ओवर एन्व्यूजियाज्म हो जाता है और कभी कैपिटलिज्म के लिये ओवर एन्व्यूजियाज्म हो जाता है। और सारी चीज चूँ चूँ का मुरब्बा बन जाता है। इतना कन्फ्यूजन हो जाता है कि इस में जो हमारे यहां के बहुसंख्यक लोग हैं, हमारे नागरिक हैं उनका जरा भी लाभ नहीं होता है। केवल कुछ इने गिने लोगों का, चाहे आप उनको कैपिटलिस्ट कहें या कुछ और कहें, लाभ होता है।

हमारे सामने बहुत से आंकड़े हैं। बहुत दिनों की कोशिशों के बाद मिनिस्टर साहब ने आंकड़े यहां पर दिये कि मिल मालिकों की तरफ से कुल 6 करोड़ और 22 हजार ६० पोलिटिकल पार्टीज को दिये गये। लेकिन उन में से 98 लाख से कुछ अधिक हमारे शासक दल को ही दिये गये।

आंकड़ों के आधार पर और राज्य के कारनामों के आधार पर यह जो बजट बनाया गया है उसमें मुझे केवल एक बात

की प्रशंसा अवश्य करनी है। एक लाख से ज्यादा पापुलेशन वाले स्थानों पर प्रापर्टी को मार्केट वैल्यू पर जो 4 परसेंट का कर लगाया गया है वह अवश्य सही मालूम पड़ती है। बहुत दिनों से इस बात की मांग थी कि अगर रूल एरियाज की प्रापर्टी पर सीलिंग होती है तो ग्रबन प्रापर्टी पर भी सीलिंग होनी चाहिये। और इस तरह का कदम अब उठाया गया है। और भी जो चीजें इस बजट में रखी गई हैं, जो रिलीफ थोड़े बहुत इंडिविजुअल टैक्स पेअर को दिये गये हैं उन पर भी मैं संतोष प्रकट करता हूँ। परन्तु यह आशा करना कि नाम मात्र के लिये भी समाजवादी व्यवस्था कायम करने के लिये यह बजट बना है यह ठीक नहीं है। अगर कोई प्राविजन किये भी जायेंगे, कोई कानून बनाये भी जायेंगे तो उनका ठीक से पालन नहीं होगा। हम देखते हैं कि कानूनों को इम्प्लिमेंट करने के वास्ते, उन को बरतने के लिये यह सरकार बिल्कुल गलत कदम उठाती है जिसके कारण देश की हालत दिन प्रति दिन खराब होती चली जा रही है।

Shri Man Singh P. Patel (Mehsana):
I am not a good student of economics nor I can understand the method of financing a budget, either over-estimating expenditure or under-estimating revenue.

Shri Sham Lal Saraf (Jammu and Kashmir): Both are bad.

Shri Man Singh P. Patel: However, I can understand the budget and the method of financing it, as a man-in-the-street understands it. Initially, everyone has felt that at least there are no heavy taxes and some small surplus has been envisaged in the present budget and hence it should be accepted as a very fair attempt by the hon. Minister to give a balanced budget.

While going through some of the paragraphs of the budget speech, I

[Shri Man Sinh P. Patel]

have gone through them with only one aspect in view, namely whether the tax reliefs given to the corporate sector and the tax reliefs at the personal level have been equitable. I am constrained to say that the budget has not been looked with an equitable spirit at one and all. After all, how many are there in this country with an income above Rs. 4000, and who pay tax? According to my memory, from what I have learnt in the past, the number would not come to more than 15 to 16 millions in the whole of the country. If the real spirit of the budget is such that it cannot check the inflation in the prices or reduce it, then the remaining people in the country as a whole will have no advantage whatsoever by whatever relief may be shown in taxation.

On the other hand, so far as the corporate sector is concerned, we find that even though that sector has been given so many concessions, still from whatever hon. friends representing industry have said, and especially from whatever has been said in the Delhi city surcharged with the Chambers of Commerce conference and so on, it appears that some injustice is still done to the industries and no concession worth the name is being shown to them and as a result of it there will be some stagnation in the growth of the economy and private capital would not be coming forward for new industries.

I shall illustrate my point by giving just one small example. A person with an income of about a lakh of rupees is given a concession of Rs. 5500 or so. How many people are there in this country who have an income at the level of one lakh of rupees? What was the special urgency for the hon. Finance Minister to give concession to these people? I could understand if the concessions would have been restricted to people with incomes up to Rs. 25,000 or so. But in the name of concessions in personal taxation, we find that the concessions have been

extended to the income level of one lakh of rupees. There would be only a small number of people who could get this benefit in this country. This is most inequitable according to me.

Then, let us take the case of the corporate sector. My hon. friend Shri Morarka had said that there were special favours shown to the co-operative sector. But I would submit that in spite of the desire that we have to develop the co-operative sector, not much of a special treatment has been given to the co-operative sector. Take the case of the sugar co-operatives and one or two mill co-operatives which have been well settled in this country at the moment. They have to pay the same taxes except that there is an initial rebate up to Rs. 15,000 and there is a different slab up to Rs. 40,000. When we want to give special encouragement to the co-operative sector, it is very necessary that it should be treated very much differently, and by doing so, we create also a third sector in this country because we find that a rosy picture is not being drawn of the public undertakings. I am always in favour of public undertakings.

Some of our Swatantra friends wanted to show that the public undertakings as a whole have miserably failed to yield any return, and only the railways are in a position to give a surplus, and that the overall picture of return is hardly 0.22 per cent in the country. The facts are otherwise. I do concede that some public undertakings in the initial three or four years cannot, owing to the method adopted by government machinery, cannot come up. Here I would like to draw the attention of the House to a very recent speech of a well-known Ex-Finance Secretary and Ex-Defence Secretary and the present Chairman of the Gujarat State Electricity Board, Shri H. M. Patel, while opening the Dhuvaran thermal project which our hon. Prime Minister went to inaugurate. He said: this with reference to how normally a department of the

Finance Ministry or Commerce Ministry functioned:

"I have felt particularly unhappy where procedural rigidity delay has led to serious delays. Urgent shipments of equipment, flown out at considerable additional cost, were mercilessly and unimaginatively held up by the customs at the airports for days. Similarly, import licences for replacement of equipment damaged in transit were issued in a leisurely manner after a scrutiny which on the face of it was clearly not necessary. Other similar bottlenecks could be mentioned. Suffice it to say that a sense of urgency is the one quality that is conspicuously lacking in some of our official machinery today. And it is so difficult to instil it. I was quite seriously told by one senior official, who must necessarily remain unnamed, that 'People came to us showing time schedules, which they themselves never intend to adhere to; why should we accept your schedules?' He may have had some justification based on his experience, but I also had justification for being indignant, since I really did mean business. His eventual relenting must have been due to his being convinced of the genuineness of my indignation".

So if there is any fault anywhere, it is in the machinery which delays the effective functioning of public undertakings, delays keeping the capital unutilised or resulting in wasteful expenditure for a number of years. In my own humble way, I have a small experience of having put up a dairy factory in the co-operative sector. I have looked into the different projects, different government undertakings. I can say they are never completed in four or five years. For this period, the capital lies stagnant, unproductive. This being so, how is it possible to expect the public undertakings to yield the expected results in that period. On the contrary, if such projects are sanctioned

in the co-operative sector, we have found that they have shown results, that they can go into production within a period of two years and start yielding results. If this is done, naturally many maxims quoted by the hon. Finance Minister in connection with efficiency in the public enterprises and efficiency in their productive operation and better results can be attained.

I come from Gujarat. The hon. Finance Minister has said that States are requiring loans for expenditure for development purposes according to the Plan programme. I want to ask whether there is equitable distribution of these loans according to the needs and requirements of each State. I do concede that under-developed States do require more grants and loans. But till what time? I have a pamphlet with me prepared by the Chamber of Commerce of Gujarat. Here it is made out that Gujarat is being considered as a well-developed State due to the misfortune of it having been a part of the bilingual State of Bombay and hence its income correlated with the Bombay income. I want to compare three or four States—Punjab, Madras, Kerala and Gujarat. Let us first take the scheduled castes and scheduled tribes population. The percentage of Scheduled Castes and Tribes population to the total population in these four States is as follows: Punjab 20:45, Madras 18:76, Kerala 9:75 and Gujarat 19:98. The percentage of Scheduled Castes and Tribes in urban areas is as under: Gujarat 29:4, which is the maximum in India; Kerala 12:8, Madras 21 and Punjab 11:6.

Development of roads and generation of electricity are clear signs from which we can see whether industries have come up or the rural area has been developed. I do concede that the textile industry is in Ahmedabad, but that should be no reason for equating Gujarat with the former Bombay State. I shall now give the figures to show the backwardness of Gujarat in the matter of roads and electricity. Road mileage per hundred

[Shri Man Sinh P. Patel]

square miles is as follows in the four States: Gujarat 23, Kerala 82, Madras 71 and Punjab 43. Road mileage per lakh of the population is as follows: Gujarat 78, Madras 105, Punjab 96 and Kerala 71. In the matter of electricity everybody knows that Kerala or Madras are highly developed. The total number of towns and villages electrified as percentage of total towns and inhabited villages is as follows in the four States: Kerala 98.61, Madras 45.95, Punjab 16.85 and Gujarat 4.99.

Now, let us see the share of income-tax and Central Excises that Gujarat has got in the past according to the recommendations of the Finance Commission. In the case of Gujarat, the collection of income-tax during 1963-64 was Rs. 1,965 lakhs, of which the share of the State came to Rs. 576 lakhs. Collection of Central Excises in Gujarat during 1963-64 was Rs. 6,804 lakhs, of which the share of the State came to Rs. 976 lakhs. Gujarat should be given at least its proper proportion in this respect. But here is a newly formed State which actually requires much more assistance for its development. Because it formed part of the well-developed former Bombay State, it does not mean it should now be neglected, or its case should not be considered.

The *per capita* tax revenue in the four States is as under: Gujarat Rs. 22, Kerala Rs. 19.6, Madras Rs. 19 and Punjab Rs. 20.7. So, as among these States the tax effort of Gujarat is the greatest. As for the financial assistance given to the State by the Centre, I am not able to quote the figures for the First and Second Plans because it formed part of Bombay State. For the Third Plan, the figures for the four States are: Gujarat 48.08 per cent, Kerala 85.88 per cent, Madras 65.29 per cent and Punjab 58.08 per cent. Gujarat gets the lowest share here.

So, I would earnestly urge on the hon. Finance Minister to re-scrutinise and re-estimate the needs of Gujarat for its development. There should

be new formulae in proper perspective and it should be given whatever are its legitimate dues. A friend of mine had an occasion to visit America very recently. He being elder to me, I asked him: what are your impressions? "Well, Mr. Patel," he said, "the opinion is there that a country which cannot defend itself, cannot free its territory from foreign occupation, and cannot feed itself has no existence on earth." I earnestly urge the hon. Finance Minister. Is this applied to our country as a whole? After 16, 17 or 18 years of independence, we are not in a position to defend ourselves. The honour of the Indian personnel had been sullied; they had been humiliated. There cannot be any spirit of honour in our army, if they are once humiliated and we do not get back that honour. Some day it will come, I do not know when. There is the promise and pledge of this House to the country, that we will redeem our territory. Are Rs. 700 crores and odd sufficient for our defence forces? Are preparations going on as is understood by the country? There is that fear. No doubt the emergency is there, but go to any part of the country, anywhere, in the streets or in government offices, do you feel that emergency is existing anywhere. I am afraid because I may not be in the know of things. My hon. friends there may know more than I do. Is there no complacency? Are you not providing more money to them because the defence services are not capable of utilising usefully more money? Two years back, in the initial year of this heavy taxation, 45 per cent of the total estimated revenues went to the defence services. This year, it is hardly 33 per cent. I am not concerned very much with percentages. It is a matter for the hon. Finance Minister and the Government to judge: Is there no complacency? Whatever maximum expenditure that the defence services could usefully incur, had they been allotted that amount? Are they not complacent by this feeling, at this moment, there is no direct invasion or aggression going on . . .

Mr. Deputy-Speaker: The hon. Member may conclude now.

Shri Man Singh Patel: I come to my last point, Sir, agricultural production. This morning I read in the papers the hon. Finance Minister's statement in the Rajya Sabha, about the taxes on diesel oil used for agricultural purposes. Some points must have been argued there and he had replied to them. If I do not return to my original profession of law, my main source of income is agriculture. I have got my diesel engine which I use for agricultural purposes. In the last six years, the cost of a barrel containing 48 gallons had increased 105 per cent, from Rs. 45-46 in the year 1956, they had gone up to Rs. 98-101 per barrel in this year. The Finance Minister had been kind enough to announce that diesel engines might be subsidised. I also remember a statement by the previous Food Minister, Shri Swaran Singh in Gujarat that they were envisaging something to subsidise the excise duty on agricultural consumption. The subsidy on diesel engines will not suffice, it may be an initial subsidy, a non-recurring subsidy. We want recurring subsidies on the actual use of diesel oil for agricultural production. In Gujarat there is no flow irrigation; there will be no major flow irrigation until the Narmada project comes up. In a district of two parliamentary constituencies from where I come, there are not less than 30,000 oil-engines working today. There is a scheme of the Government to subsidise the supply of electricity. But electricity cannot reach all the areas. When the initial remunerative price for wheat was pronounced for the current year by the Government, it was my misfortune in those days to be in my Parliamentary constituency. I was asked by many of the people, "Mr. Patel, is this the price at which your Government are likely to purchase it?" I said, "No; the Gujarat Government is not likely to make a compulsory levy. If there is a fall in the price, then alone the Government will come in.

Otherwise, you need not worry." So, there is a marginal difference in the production cost in respect of irrigation through the oil engines. I am surprised why the attention to the Government has not been drawn to this fact by the official sources of the Agriculture Ministry.

I would like to urge earnestly on the hon. Finance Minister that only oil-engines can be procured by the lowest class of people, people who are holding hardly five to eight acres of land for the maintenance of their families working on their fields. Therefore, they need a subsidy and unless that is given, they will never feel that this relief in personal taxation which is being given has ever passed on to the agricultural classes.

Shri R. N. Reddi (Nalgonda): Mr. Deputy-Speaker, Sir, one of the most important problems that is facing the country today is the raising of agricultural production. After 17 years of Independence, we see that agriculture in the country is totally backward, and we do not know how much time it will take to make our country self-sufficient in the matter of agricultural production. In spite of the efforts made, the yield per acre in India is almost the lowest in the world or, I should say it is one of the lowest in the world. We produce about 800 lb of rice per acre. Compare this with the world's average per acre yield which is 3,000 lb. This is the state of affairs and this is so after 17 years of our Independence. I do not know what will be the future of food production in the country. Every year, we depend on the import of foodstuffs and that is from America. We spend hundreds of crores of rupees on that. Even on shipping charges, we spend our foreign exchange. If this continues, then this is a very dangerous situation. This is happening not only for one or two years: it goes on for years. Of course, if there is drought or if the climatic conditions are not favourable, certain countries do import certain amount of grains, but our imports have become a perennial feature and it is a very dangerous

[Shri R. N. Reddy]

situation in which our country is put. How can you depend upon other countries for your foodstuffs year by year, decade by decade and what is going to happen to our Independence, if the countries supplying grains to us refuse to do so? These are very important questions that face our country. The Food Ministry will have to take stock of this problem.

I would like to deal with only a few problems concerning agricultural production in India. I shall first take up the question of land reforms. At the beginning of our Independence, two very good reforms were promulgated by this Government. One was the abolition of Princely States and the other was the abolition of statutory landlordism. They were really good which helped to remove the feudal fetters on agriculture and improve production to a limited extent. But after that, the ruling party which professes socialism, and in spite of that no agricultural reform worth the name has come within the last 15 years. Even the waste land is not properly distributed. I do not say that nothing has been done. Things are being done, but the other factors are also coming in the way which the Government should take that into consideration. There is what is called the population explosion. I do not say that production has not risen. It has risen, but population has risen more. That is a hard fact. In order to solve the problems, we will have to go far quicker than what we are doing today.

Certain tenancy legislation and ceiling Acts have been passed in different States but that has not yielded any rent States but that has not yielded any land to the tiller. An examination of these Acts and the actions of those Governments will show that facilities have been given to the landlords to circumvent the law and successfully see that land does not go to the tiller. The law has remained only on paper, practically nothing has been gained by the tiller.

The ruling party talks much of co-

operative farming. Inspired by the mock fight that went on in the press between the ruling party and the Swatantra party for and against co-operative farming. I corresponded with the Andhra Pradesh Government for registering a cooperative farm near my village. The name of the village is Nagireddipalli. 150 acres of land were being tilled by the Harijans jointly for the last half a century. I wanted the Government to register a society and see that it developed properly. I had to correspond for 2½ years to get the society registered and another 1½ years to see that loan of Rs. 4000 was given to them for sinking a well and for purchase of an electric motor, because it is an electrified village. After that, nothing else is done and the society is now in a moribund condition. I am corresponding with these people without any effect. That is the attitude of the ruling party towards cooperative farming, which if well-organised and helped in the shape of not only loans, but grants, can function very well. But they only profess socialism for name's sake.

In the agricultural field, every aspect is in a very bad condition. If it is not improved, things will go from bad to worse. Take fertilisers. Use of fertilisers can improve production very quickly. But what is the position of fertiliser production and their utilisation in India? On an average we use 2½ lbs of fertiliser per acre. Our UP friends talk much, but their use of fertiliser is the worst. Next comes probably Assam. In Andhra our average use is 6 lbs per acre. If you just compare these to certain countries in the world which are surplus in food, the figures are really surprising. Whereas we use 2½ pounds, New Zealand uses 534 pounds per acre, Netherlands uses 406 pounds per acre, Belgium uses 337 pounds per acre, Germany uses 253 pounds per acre and Japan uses 324 pounds per acre. When we come to fertiliser production we see that we in India produce only

about 95,000 metric tonnes whereas USA produces 2,68,000 tonnes, Germany 11,80,000 tonnes, Japan 10,30,000 tonnes and even East Germany produces 3,34,000 tonnes. These are some very surprising figures. I stress upon this point because the use of fertiliser is a sure way of doubling our production especially in the irrigated fields.

I can tell you something from my own experience. In certain parts of Andhra we produce 20 bags of rice per acre on an average which comes to five times the Indian average. This is mostly because of fertilizers. There the fertiliser is sold at a blackmarket rate. Of course, there is backwardness among the peasantry—I agree. That must be removed also. But I say that after these 17 years of independence we have not solved the food problem. If this is the state of affairs after 17 years, we do not know when and how this Government is going to solve this problem. Even the cost put upon this fertiliser is prohibitive. The so-called concession given by the Ministry of Agriculture is very meagre. It is not within the reach of the poor agriculturists to go in for it. You talk of concessions to the corporate sector, this sector and that sector. But what about the agricultural sector which is the most important sector in the country? No concession is given in this budget. We expected certain concessions to this sector. We expected certain concessions in the field of electricity for agricultural and other aspects. Nothing has been given in this budget by the Finance Minister.

Then I come to the question of distribution of fertilisers. This year I think it is being done through co-operatives. It is a good method. But the co-operatives are nests of politics. They are generally in the hands of the ruling party. How to avoid it? The Government will have to take proper steps to see that politics is not mixed with fertilisers.

Dr. M. S. Aney.: Politics is not mixed with co-operation.

Shri R. N. Reddi: Co-operation and also fertiliser. Co-operation is mixed up with politics and when fertiliser is distributed through co-operatives the fertiliser also gets mixed up with politics. That is the difficulty with the co-operatives today that are functioning in our country.

15.59 hrs.

[SHRI THIRUMALA RAO *in the Chair*]

It was the duty of the Government to ensure that the required amount of fertiliser was manufactured in this country. They have wasted 17 long years. Today we are just in a position to manufacture a lakh tonnes which is nothing compared to the vastness of our country. If the Government really wants to solve the problem, along with agrarian reforms the manufacture of fertiliser should be taken up on a war footing and they should see that sufficient fertiliser is manufactured in this country. Even international supply is going down. Every country is trying to see that its fertiliser is being used by its own land. Therefore, the Government must take up the manufacture of fertiliser in a big way and then only we will be able to double the production. My own experience tells me that if fertiliser is properly used and in proper quantities in irrigated areas the production can easily be doubled.

16 hrs

Then I come to the question of irrigation. For a balanced economy, for a self-sufficient economy in a country at least 30 per cent of the sown land must be irrigated. Then alone can we have a self-sufficient economy. What is the position in India today after seventeen years of independence? We have irrigated only 18 per cent of the sown area today. So, the pace of irrigation must be speeded up. Our engineering services must be geared up, not only in efficiency but also in speed. This is very essential. Unless efficiency is mixed up with speed, our projects are

[Shri R. N. Reddy]

not going to come up in time. For example, take the case of Tungabhadra in Andhra and Mysore State. The work was begun in the year 1944 and it is still incomplete. The high-level canal is still under construction. It has taken 21 years from 1944 to 1965. Of course, I have gone and seen the magnificent feats of engineering. They are good. But what is the use if they take 20 years to complete the construction of a project? Population explosion would have taken place during those 20 years. If we complete the construction of our projects at that rate, we will never be able to become self-sufficient even if we take a century.

In this connection, I would like to put forward the claim of Andhra State for the Nagarjunasagar project. It is one of our national projects and it is one of the biggest in the country, after Bhakra-Nangal. The responsibility of constructing this project is put on the province which is unjust. We are a surplus State and we are supplying grains to the rest of India. So, we feel that it is not only our project but it is a national project. Therefore, the Centre should take up the responsibility of constructing it.

What is the position in Andhra State? Nagarjunasagar is a white elephant for the State Government. Every year it has to spend Rs. 15 crores. May be that loans are advanced but then the whole thing is included in the Plan. The result of this expenditure is that in Andhra Pradesh the backward areas are suffering. They are not able to get either electricity or small irrigation projects. I repeat it is a national project and so it should be taken up by the Centre. I do not know why the Central Government is hesitating to take it up.

Lastly, I come to co-operative credit. Now the peasants are getting credit at an usurious rate of interest, ranging from 8 to 10 per cent. The Reserve Bank is giving money to the State Government and the Apex banks at

the rate of 2 per cent. But when it reaches the agriculturist the rate goes up to 8 or 10 per cent. I do not understand how the rate increased to that extent. They say that they have to build up Apex bank and the central Bank. If that is so, I think it would be better to close down all those banks for the present and arrangements are made for the peasants to get the loan direct from the Reserve Bank by opening its branches in key villages. If it results in the rate of interest going up to 3 or even 4 per cent, it does not matter. The building up of the intermediary institutions can be postponed for the time being, say, for 20 years. When we have solved our food problem then we can have the luxury of developing these intermediary banks. Today, cheap credit is one of the most important problems that is facing the peasants. If we can give the peasants cheap credit and sufficient credit, the short-term, medium-term and long-term credit, at 2 to 3 per cent, it will be a boon to them and that will go a long way in increasing the agricultural production in the country.

With these points, I conclude.

श्री श्रीनारायण दास (दरभंगा) :
सभापति महोदय, इस बजट पर जो वाद विवाद इस सदन में हो रहा है इसको ध्यान में रखने से पता चलता है कि वित्त मंत्री ने जो बजट पेश किया है वह किसी भी तरह से संतोषजनक नहीं है। मेरा ख्याल है कि चूंकि अभी हम ने मौजूदा हालत में मिली जुली अर्थ व्यवस्था की कल्पना की है और साथ ही साथ यह भी आदर्श अपने सामने रखा है कि हमारी अर्थ व्यवस्था समाजवादी हो, इन दोनों दृष्टिकोणों को सामने रखते हुए जो आलोचना इस बजट की की जा रही है उस में आश्चर्य नहीं होना चाहिये। एक तरफ स्वतंत्र पार्टी और जो पूंजीवादी व्यवस्था के समर्थक हैं वे इसकी आलोचना इस लिये करते हैं कि इसमें विकास के लिये

बिस् इन्वेस्टमेंट की जरूरत है उसके लिये कोई भी सहूलियत नहीं दी गई है या पर्याप्त सहूलियत नहीं दी गई है। दूसरी ओर जो समाजवाद में विश्वास करने वाले भाई हैं वे कहते हैं कि हर तरह की सुविधा उन्हें लोगों को दी गई है जिनके पास धन है, सुविधा है और जो सुखी हैं, सम्पन्न हैं। गरीबों के ऊपर बढ़ता हुआ भार थोड़ा कम भी किया गया लेकिन वह प्रभावशाली नहीं है, वैसा नहीं है जिस से उनका भार सचमुच हलका हो सके। ऐसी स्थिति में वित्त मंत्री की स्थिति की कल्पना की जा सकती है कि जिस मनो-वैज्ञानिक स्थिति से वह गुजर रहे हैं और जिस प्रकार का सिद्धांत हम ने अपने सामने रखा है, और जैसा कि कहा गया कि हमारे भूतपूर्व प्रधान मंत्री ने हमारे लिये जो विरासत छोड़ी है कि देश के अन्दर जनता के जीवन स्तर को ऊंचा उठाते हुए हम समाजवाद की स्थापना करेंगे, उस में आर्थिक नीति का निर्धारण करना वित्त मंत्री के लिये कितना कठिन है। मिलीजुली अर्थ व्यवस्था में बजट की आलोचना मिली जुली हो, कटु हो और मीठी हो, तो इस में कोई आश्चर्य की बात नहीं है, और जिस तरह से हमारा यह सदन संगठित है जिस में विभिन्न घादशों को मानने वाले लोग मौजूद हैं, उसमें इस तरह से कटु और मीठी दोनों तरह की आलोचना बजट की की जाये तो इसमें कोई आश्चर्य नहीं होना चाहिये।

एक तरफ हमारे जनसंघ के नेता ने कहा कि कर्ज से हम देश को दबाये चले जा रहे हैं, हम बिल्कुल बैक्रेट हो रहे हैं, इससे हमारा कोई आदर होने वाला नहीं है, दूसरी तरफ कर लगाये जाते हैं तो धनी लोगों पर लगाये जाते हैं और धनी लोग कहते हैं कि हम को विकास के काम में लगाने के लिये बचत नहीं होती है, सारा का सारा पैसा कर में ले लिया जाता है, हम विकास का काम कैसे कर सकते हैं। तीसरी तरफ से जो गरीब लोग देश में हैं, जो भूक हैं, जिनके पास अन्नबहार नहीं है, प्रचार भी नहीं है, यहां

थोड़े से सदस्य हैं जो उन की तरफ से बोला करते हैं उन पर भी भार अधिक ही है। वे कहते हैं कि सारा भार देश की जनता पर गड़ता चला जा रहा है। इस सब के बाद भी सब कोई चारों तरफ से कहते हैं कि देश की गरीबी नहीं मिटाई जा रही है, देश का विकास नहीं हो रहा है। मैं समझता हूं कि इस तरह की जो समालोचनाएं हैं उनमें वित्त मंत्री का बचारा जाना कोई अस्वाभाविक बात नहीं है। वित्त मंत्री रह कर इन बातों का निर्णय करना भी कठिन होता है। इसलिये मैं कहना चाहता हूं कि जिस तरह की हमारी अर्थ व्यवस्था अभी है, उस अर्थ व्यवस्था के ऊपर जो दबाव है, जिसके बारे में आर्थिक समीक्षा में जिक्र किया गया है और हमारे माननीय वित्त मंत्री ने अपने बजट भाषण में भी कहा कि इन बातों का ध्यान रखते हुए बजट का निर्धारण किया गया है, वह संतोषजनक है और इसके लिए कोई विशेष शिकायत करने की आवश्यकता नहीं होनी चाहिये। खास कर तब जब कि वित्त को कठिनाई होने लगे भी आयोजना के लिये धन जुटाने का, देश की सुरक्षा के लिए धन देने का, खेती के क्षेत्र में, निगम के क्षेत्र धन देने का प्रयत्न किया और व्यक्तिगत कर में और उत्पादन शुल्क में कमी की है, बजट का समर्थन ही किया जाना चाहिए। हमको उनका आभारी होना चाहिए कि ऐसे संकट के समय में भी उन्होंने जनता के भार को कुछ हलका करने का प्रयत्न किया है।

जो मूल्यों में चिन्ताजनक वृद्धि हो रही है उसका हमारी अर्थ व्यवस्था पर बड़ा दबाव पड़ रहा है। विदेशी मुद्रा के सम्बन्ध में कठिनाई होती जा रही है साथ ही साथ विभिन्न परियोजना में जो रुपया खर्च किया गया है उनमें उत्पादन में वृद्धि नहीं हुई है इसलिए हमारी मुद्रास्फीति बढ़ती जा रही है। चालू योजना में जो विकास हो पाया है उसको संतोषजनक नहीं कहा जा सकता, और हमारी जो वेल्लेस आफ पेमेंट की स्थिति

[श्री श्रीनारायण दास]

है वह भी संतोषजनक नहीं है। ऐसी स्थिति में, जैसा कि आर्थिक समीक्षा में कहा गया है, इस बजट को बनाते समय इन चार पांज बातों पर ध्यान रखा गया है :

- (क) कृषि जन्य पदार्थों के उत्पादन में तत्काल वृद्धि,
- (ख) प्राथमिकता वाले क्षेत्रों में गैर सरकारी पूंजी लगाए जाने को प्रोत्साहन,
- (ग) सरकारी क्षेत्र की प्रायोजनाओं के कार्य में सुधार,
- (घ) मुद्रा और राजस्व के क्षेत्र में अपेक्षाकृत अधिक नियंत्रण,
- (ङ) निर्यात में जोरदार वृद्धि और उन आयातों में, जिनके लिए वित्त की व्यवस्था सहायता कार्यक्रम और विदेशी निवेश कार्यक्रम के अन्तर्गत न की जाती हो, अत्यधिक कमी करना, और
- (च) अत्यावश्यक वस्तुओं के वितरण की व्यवस्था में सुधार।

जब हम इन ६-७ कसौटियों पर इस बजट को कसते हैं तो हम इसको असंतोषजनक नहीं कह सकते।

इस सम्बन्ध में पहली बात जिसका मैं जिक्र करना चाहता हूँ वह है मूल्य। यह बात सही है कि हमारे माननीय मंत्री ने पिछले वर्ष वर्षों में राजस्व सम्बन्धी और मुद्रा सम्बन्धी कई कार्यवाहियों की हैं जिससे उन्होंने सोचा था कि मूल्यों को रोक सकेंगे, लेकिन हमें मालूम है कि इन सब कार्रवाहियों के बावजूद वे मूल्य को रोक नहीं सके हैं और आज हमारी जनता मूल्य के बढ़ जाने के कारण अनेक प्रकार की कठिनाइयों में पड़ गयी है और उसे अनेक प्रकार की असुविधाएँ

हो गयी हैं। ऐसी स्थिति में भी हमारे देश की जनता क्यों इतने कर भार को संभाले हुए है और क्यों हर बार कर लगाने वाली पार्टी का आम चुनावों में समर्थन करती है, इस पर हमें गौर करना चाहिए। इस देश की जनता बढ़ी लिखी नहीं है, फिर भी उसकी साधारण वृद्धि जबरदस्त है, वह समझती है कि अगर आज की पीढ़ी ने त्याग नहीं किया, अगर आज की पीढ़ी ने कष्ट नहीं उठाया, असुविधाओं को नहीं झेला तो आगे आने वाली संतानों को सुख और सम्पन्नता नहीं मिल सकेगी। इसीलिए बार-बार कर लगाते रहने पर भी जनता कांग्रेस पार्टी का आम चुनावों में समर्थन करती है। इसका जबरदस्त कारण यही है कि जनता यह भली भाँति समझती है कि अगर आज की पीढ़ी कष्ट नहीं झेलेगी तो उसकी संतान को सुख नहीं होगा। जनता जानती है कि अगर आज उस पर कर नहीं लगाए जाएंगे तो आने वाली पीढ़ी को कठिनाइयों का सामना करना पड़ेगा। इसीलिए जनता कांग्रेस पार्टी का समर्थन करती है। इसी कारण आज कई वर्षों से साधारण जनता ने कर भार को संभाल रखा है और आज आप ने उनकी जो मदद की है उसके लिए वह कृतज्ञ हैं। लेकिन जो निम्न श्रेणी के लोग हैं उनको किफ़ात खास प्रकार की सहायता नहीं मिली है। कपड़े पर जो कर घटाया गया है उससे उनको कुछ सहायता मिली है, लेकिन बाकी चीजों पर जो आपने उत्पादन शुल्क घटाया है उसका असर साधारण जनता तक नहीं पहुँचा है। मैं अनुरोध करूँगा कि वित्त मंत्री जी इस बात का ध्यान रखें कि निम्न श्रेणी की जनता मध्य निम्न श्रेणी की जनता और निम्नतम श्रेणी की जनता के ऊपर जो कर का भार है इसको घटाना चाहिए। इन लोगों से सम्बंधित एक चीज पर उन्होंने कर घटाने की बात सोची थी लेकिन उस कर को घटा नहीं सके। वह चीज है केरोसीन तेल जो कि आज भी, नाना प्रकार के प्रकाश के साधनों के होते हुए भी, देश की लाखों और करोड़ों क्षोपड़ियों

में ठिबेरियों में जलता है। इसलिए मेरा निवेदन है कि अगर माननीय वित्त मंत्री साल किरोसिन के तेल पर कुछ कर घटा सकें और इसकी घोषणा कर सकें तो हिन्दुस्तान की यह जनता सचमुच में, चाहे थोड़ा सा ही सही, उनके बजट का समर्थन कर सकेगी।

एक बात जिसकी तरफ कई माननीय सदस्यों ने ध्यान आकर्षित किया है वह यह है कि हमने जो रुपया जनता से करों के रूप में वसूल करके सार्वजनिक क्षेत्र के कारखानों में लगाया है, उससे जितना मुनाफा होना चाहिए था उतना नहीं हो रहा है, उससे जितना पैसा सरकारी खजाने में आना चाहिए था वह नहीं आ रहा है। इसकी तरफ मैं भी मंत्री महोदय का ध्यान खींचना चाहूंगा।

हमारे पब्लिक सेक्टर में जो उद्योग स्थापित किए गए हैं वे स्थापित किए जाने चाहिये थे और उनमें उत्तरोत्तर वृद्धि होनी चाहिये, लेकिन मेरा निवेदन है कि उनके काम की बराबर देखभाल और समा-सोचना होती रहनी चाहिये ताकि इन कारखानों में हम जो जनता की गाड़ी कमाई की पूंजी लगाते हैं उससे उचित मुनाफा हो। इस पर पूरा ध्यान देना चाहिये। इन कारखानों के खर्च में कमी किस प्रकार की जाये इस पर ध्यान देना चाहिये। मेरा विचार है कि कई खर्चों को कम किया जा सकता है। ऐसा करके इनको आगे बढ़ाया जाना चाहिये।

एक बात की तरफ मैं और ध्यान खींचना चाहता हूँ। आप जानते हैं कि प्राइवेट सेक्टर ऐसी अवस्था में है कि देश के विकास के काम में पूरा भाग ले सकता है। लेकिन उनको जो भी सुविधा दी जाती है उसको नाकाफी समझते हैं। उन्होंने एक ऐसा वातावरण देश में पैदा कर रखा है कि हम जो पैसा कारपोरेट सेक्टर में लगाते हैं वह कम है। हम देश के विकास का जो काम करते हैं उसका वे बराबर विरोध करते हैं। और वे

लोग यह दिखाते हैं कि उनको इतनी रियायत देने पर भी बचत नहीं हो पाती और बचत नहीं होती इसलिये वे रुपये का निवेश कैसे करें। और अगर निवेश नहीं होगा तो देश का विकास कैसे हो सकता है। वे देश के विकास के लिए पूंजी लगाने में अपनी असमर्थता बताते हैं। दूसरी तरफ पब्लिक सेक्टर में हम कारखाने खोलते हैं तो उनकी समालोचना करते हैं। वे स्वयं विकास के काम में सहयोग नहीं देते हैं और जब कोई काम पब्लिक सेक्टर में खोला जाता है तो उसका विरोध करते हैं, उसकी समालोचना करते हैं। कहा नहीं जा सकता कि उनका मंशा क्या है। क्या वे देश के काम में सहयोग नहीं करना चाहते।

एक बात मैं और कहना चाहता हूँ। इस देश के जो धनी और सम्पन्न लोग हैं जो कि पूंजी लगाने की अवस्था में हैं वे, जनता ने और संसद ने जो निर्णय किया है कि हम अपने देश में समानता की व्यवस्था कायम करेंगे, देश में समाजवाद की स्थापना करेंगे, उस निर्णय को सफल बनाने की दिशा में नहीं सोचते। वे इस बात को नहीं सोचते कि किस प्रकार वे देश का विकास करने में और देश को समाजवादी ढाँचे पर लाने में सहायता कर सकते हैं। इसके विपरीत वे बराबर इस बात की मांग करते हैं कि उनको व्यापार में अधिक नफा कमाने में मदद की जाए। अभी जो दिल्ली में आल इंडिया फेडरेशन आफ चेम्बर्स ऑफ कमर्स एंड इन्डस्ट्रीज का सम्मेलन हुआ उसमें भी यही मांग की गयी। आज प्राइवेट सेक्टर में जो उद्योग हैं उनकी सहायता करने के लिये अनेक कारपोरेशन स्थापित किये गये हैं, जैसे इंडियन फाइनेंस कारपोरेशन, स्टेट फाइनेंस कारपोरेशन, स्माल इंडस्ट्रीज फाइनेंस कारपोरेशन और यूनिट ट्रस्ट आदि। ये संस्थायें प्राइवेट सेक्टर को पूंजी देती हैं। मैं इनका विरोधी नहीं हूँ। लेकिन मैं मंत्री महोदय से कहना चाहता हूँ कि खेती के क्षेत्र में जहाँ क्रेडिट की बड़ी आवश्यकता

[श्री श्री नारायण दास]

है, और जिस पर बजट बनाते समय बहुत जोर दिया गया है उसके लिये आपने सहायता देने की कोई व्यवस्था नहीं की है। रिजर्व बैंक को अपरेटिव सेक्टर में कुछ मदद करता है, लेकिन वह एक महान संस्था है, उसके पास बहुत जिम्मेदारियाँ हैं। वह खेती के लिये और कोआपरेटिव सेक्टर के लिये जितने क्रेडिट की आवश्यकता है उसकी पूर्ति नहीं कर सकती। इसलिये मेरा मंत्री महोदय से अनुरोध है और संसद में इस पर बार बार जोर दिया गया है कि वे खेती के लिये और कोआपरेटिव सेक्टर को मदद देने के लिये एक अलग बैंक की स्थापना करें जिससे कि इस क्षेत्र को समय पर रुपया मिल सके। अगर ऐसा किया गया तो मैं समझता हूँ कि खेती के क्षेत्र में उत्पादन बढ़ाने में समय नहीं लगेगा। आज खेती के लिये जितने वित्त की आवश्यकता है वह नहीं मिल पा रहा है। और कोआपरेटिव सेक्टर को भी जिसे सहायता की आवश्यकता है वह उसे नहीं मिल पा रही है। उसके लिये एक अलग बैंक की स्थापना होनी चाहिये।

दूसरी बात मैं यह कहना चाहता हूँ कि सरकार को खेतियों की आकस्मिक घटनाओं के कारण ग्रसित हो जाने पर भी सुरक्षा की व्यवस्था करनी चाहिये। यह आकस्मिक घटनायें कभी अनावृष्टि के रूप में होती हैं, कभी अतिवृष्टि के रूप में होती हैं तो कभी ओला पड़ने के रूप में होती हैं और खेतियों को उनसे बचाने के लिये जरूरी है कि एक देशव्यापी संगठन किया जाये। खेती की जो उपज हो उसका बीमा करने के लिये कोशिश की जानी चाहिये। अगर कृषि उपज का बीमा करने की कोशिश की जाएगी तो जनता उसमें अधिक से अधिक पूंजी लगायेगी क्योंकि उसको यह विश्वास रहेगा कि अगर किसी वजह से, किसी आकस्मिक घटना के कारण हमारी उपज बर्बाद हो जायेगी तो उसकी क्षतिपूर्ति

किसी हद तक हो जायेगी और वह तबाह होने से बच सकेंगे।

तीसरी बात मैं यह कहना चाहता हूँ कि सरकार टैक्स वसूल करने की मशीनरी को अधिक मजबूत व सक्रिय बनाये। जैसा कि कई माननीय सदस्यों ने कहा है वावजूद इसके कि टैक्सों में कुछ कमी की गई है, यहाँ पर टैक्सों का जो स्तर है, चाहे वह व्यक्तिगत टैक्स हो या और कोई टैक्स, अन्य देशों की अपेक्षा यहाँ पर वह ऊंचा है और मंत्री महोदय ने भी इसको माना है कि हमारे टैक्स सब से ऊंचे हैं। लेकिन हो यह रहा है कि यहाँ पर धनी और अधिक धनवान हो रहे हैं और गरीब और अधिक गरीब होते चले जा रहे हैं। इस का कारण यह है कि जो टैक्स नियत किया गया है उस टैक्स की वसूली सख्ती से नहीं की जाती है। सरकार का जो संगठन है, टैक्स इकट्ठा करने की जो सरकारी मशीनरी है उसमें भी कमियाँ हैं। आज जरूरत उस संगठन को मजबूत बनाने की है और उसमें से कमियाँ दूर करने की है। जब तक सरकार अपनी टैक्स इकट्ठा करने की मशीनरी को बिल्कुल दुरुस्त नहीं कर लेंगे टैक्सों को बढ़ाते जाने से कुछ विशेष होने वाला नहीं है। मेरा तो ख्याल है कि अगर सरकार मौजूदा टैक्सों को ही सख्ती के साथ वसूल करवा सके तो हिन्दुस्तान में और कोई टैक्स लगाने की जरूरत ही नहीं पड़ेगी और विकास का काम ठीक प्रकार से सम्पन्न होता जायेगा। इसलिये जो टैक्स वसूल करने की मशीनरी है उसको ठीक करने की जरूरत है और उसमें से मौजूदा त्रुटियों को दूर कर देना चाहिये।

सरकार को देश में ऐसे इलाके जो कि पिछड़े और अविकसित हैं उनकी ओर विशेष ध्यान देना चाहिये और उनके विकास के लिये अधिक धनराशि की व्यवस्था करनी चाहिये। इसी तरह का एक पिछड़ा हुआ

इलाका हमारा उत्तरी बिहार का है वहां पर कोई भी उद्योग धंधे नहीं हैं और मैं चाहूंगा कि उस इलाके का विकास कार्य सरकार तेजी के साथ अपने हाथ में ले और वहां पर उद्योग आदि स्थापित करे। न केवल उत्तरी बिहार बल्कि देश में जहां भी इस तरह के पिछड़े हुये और अविकसित क्षेत्र हों, उन इलाकों की ओर सरकार ध्यान दे और उन स्थानों पर उद्योग धंधे स्थापित करने चाहियें।

बस एक अन्तिम बात कह कर मैं समाप्त किये दे रहा हूं। यह जो अभी कमेटी बिठाई गई थी महालोगीय कमेटी, उसने अपनी रिपोर्ट दी थी और उसमें कहा था कि बावजूद इस बात के कि सरकार बहुत सी कार्यवाहियां कर रही है फिर भी देश में जो आर्थिक असमानता है, आर्थिक विषमता है वह भारी असमानता अभी भी दूर नहीं हो पाई है। मैं उनकी रिपोर्ट के 73 वें पैरे को पढ़ कर सुनाना चाहता हूं :—

“Despite all the countervailing measures taken, which have been recounted above in the report, concentration of economic power in the private sector is more than what could be justified as necessary on functional grounds, and it exists both in a generalised and in a specific form.”

मैं समझता हूं कि हमारे संविधान की जो निदेशक नीति है, डाइरैक्टिव प्रिंसिपल्स ऑफ स्टेट पालिसी है उसको हर वित्त मंत्री को बजट बनाते समय अपने सामने रखना चाहिये ताकि वह यह देख सके कि वे उस बजट को बनाते समय जो निदेशक सिद्धान्त हैं उनको किस हद तक पूरा कर पा रहे हैं? इसके साथ ही मैं यह भी चाहूंगा कि जब बजट पेश किया जाय तो आर्थिक समीक्षा में जो हमारे कांस्टीट्यूशन के अन्दर डाइरैक्टिव प्रिंसिपल्स ऑफ स्टेट पालिसी हैं उनका किस हद तक पालन किया गया है उसके

संबंध में भी सरकार की तरफ से वक्तव्य आना चाहिये और अगर ऐसा किया जायेगा तो समझ में आ सकता है कि किस हद तक हमने संविधान के निर्देशों का पालन किया है। इन शब्दों के साथ जो बजट के प्रस्ताव हैं उनका मैं समर्थन करता हूं और आशा करता हूं कि मंत्री जी जो निम्न श्रेणी के लोग हैं उनको राहत देने की व्यवस्था करें। अगर वित्त मंत्री ने जो करों में थोड़ी छूट दी है इस छूट को आप निम्न श्रेणी के लोगों तक पहुंचाना चाहते हैं तो किरोसीन आयल, जो लाल मिट्टी का तेल है उस पर से ड्यूटी को हटा दें और आपके ऐसा करने से अभी निम्न श्रेणी के लोगों को जो राहत या सहायता बहुत कम पहुंच पाती है उनको भी इससे राहत पहुंच सके। मैं इन शब्दों के साथ बजट प्रस्तावों का समर्थन करते हुये अपना स्थान ग्रहण करता हूं।

श्री बासकृष्ण सिंह (चन्दौली) : सभा-पति महोदय, मान्यवर वित्त मंत्री जी ने बजट को बड़ी बुद्धिमानी से बनाया है। आलोचना से बचने तथा सहानुभूति प्राप्त करने की कला के ज्ञाता हैं। देखने में यह बड़ा आकर्षक है लेकिन भविष्य ही बता सकता है कि इसका लाभ सर्वसाधारण को होता है या नहीं। देश के जिस स्वरूप की हम कल्पना करते हैं, जिस समाज की हम रचना करना चाहते हैं, उस उद्देश्य की पूर्ति इस बजट से होती है या नहीं विचारणीय प्रश्न यही है। जहां तक मैं समझता हूं उसकी पूर्ति इससे नहीं होती। हां सर्वसाधारण को सुविधा देने की दिशा में यह एक कदम है। यह शुभ लक्षण है और इसके लिये मैं वित्त मंत्री जी को धन्यवाद देता हूं। मैं इसका स्वागत करता हूं। समाजवादी समाज की परिभाषा चाहे जो हो परन्तु देश चाहता है कि उसकी गरीबी दूर हो। गरीब अमीर का अन्तर समाप्त हो। चिकित्सा की सुविधा हो, बच्चों की शिक्षा का उचित प्रबन्ध हो। कृषि की उपज बढ़े। उपभोग

[श्री बालकृष्ण सिंह]

की वस्तुओं का उत्पादन देश में ही और सरती कीमत पर उपलब्ध हो।

ग्राम पंचायत से लेकर केन्द्रीय सरकार तक अधिकारियों और कर्मचारियों का दृष्टिकोण बदले और वे अनुशासित हों। अधिकार की भावना का परित्याग कर सेवा भावना से प्रेरित हों।

देश के नेताओं का भी कर्तव्य है कि वे देश में ऐसा वातावरण पैदा करें कि इस की एकता बढ़े और देश समृद्धिशाली हो सके। उन को अवसर मिला है कि देश में चेतना पैदा करें। सदियों की गुलामी से दबी हुई आत्मा को जगा सकें, देश के करोड़ों नर नारियों को सन्देश दें कि देश का निर्माण हो रहा है उस में उनको हिस्सा बटाना है ताकि उसका विकास हो सके, दुनिया में उचित सम्मान मिल सके और इसकी सीमाओं की रक्षा हो सके। सब से बड़ा दोष जो आज आ रहा है वह अनुशासनहीनता का है। राजनीतिज्ञों में सरकारी अधिकारियों और कर्मचारियों में समान रूप से यह दोष फैल रहा है। यह बड़ा चिन्तनीय है। अगर देश में अनुशासन बनाय रखना है तो सब से पहले हमें अनुशासित रहना है। हम अगर अनुशासित नहीं हैं तो दूसरों को अनुशासित नहीं रख सकते। दूसरा दोष जो आ रहा है वह यह है कि हम अपनी बात सुनाने की ज्यादा कोशिश करते हैं और दूसरों की बात हम सुनना कम पसन्द करते हैं। उदाहरण के तौर पर मैं निवेदन करूंगा कि प्लानिंग कमिशन अपना ब्लू प्रिंट, योजना बनाता तो है ग्रामीण क्षेत्रों के लिये लेकिन ग्रामीण लोग क्या चाहते हैं उसको वह सुनन पसन्द नहीं करता है। यह देश का बड़ा दुर्भाग्य है। प्लानिंग दरअसल नीचे से होनी चाहिये। ग्रामीण लोग क्या कहते हैं, किसान लोग क्या कहते हैं, उसको सुनने की ज्यादा आवश्यकता है।

यह मैं नहीं कहता कि यह दोष हमारी पार्टी में नहीं है। यह दोष हमारी पार्टी में भी है लेकिन कम है जबकि विरोधी दलों में यह बहुत अधिक है। उनमें अनुशासनहीनता आ रही है। अब इस समय यहां पर देखें कि विरोधी दल वाले गायब हैं। जब उन्हें अपनी बात सुनानी होती है तो वे चले आते हैं लेकिन दूसरों की बात वे सुनना पसन्द नहीं करते हैं।

समाजवादी समाज बनाने के लिये इन सब बुराइयों को दूर करना होगा। देश में समाजवादी समाज बनाने के लिये समाज को बनाना होगा। जब तक समाज का स्तर ऊंचा नहीं उठता तब तक देश का विकास नहीं हो सकता और भ्रष्टाचार दूर नहीं हो सकता है। भ्रष्टाचार का आकार बड़ा व्यापक है और सभी भ्रष्टाचार दूर करने की बात करते हैं। जो भ्रष्टाचार है वह भी दूसरों को भ्रष्टाचारी कहता है और जो भ्रष्टाचारी नहीं है उसके लिये तो कहने की बात ही है और उसे तो कहना ही चाहिये। अभी अभी विरोधी दलों की तरफ के दो, एक व्यक्तियों ने कहा कि देश में भ्रष्टाचार बहुत बढ़ रहा है। मैं यह कहता हूँ कि सरकार भ्रष्टाचार को दूर करने में समर्थ है और वह इसे दूर करना चाहती है लेकिन क्या विरोधी दल वाले भी भ्रष्टाचार को दूर करने में सहायता कर रहे हैं? भ्रष्टाचार केवल आर्थिक नहीं होता। भ्रष्टाचार सामाजिक, आर्थिक और राजनैतिक तीनों होता है। आर्थिक भ्रष्टाचार तो साफ है। सामाजिक भ्रष्टाचार गलत, अनैतिक व भ्रवांछनीय तौर पर अपना व्यक्तिगत लाभ करना है। या धन एकत्र करना है। यह सब भ्रष्टाचार में आता है। ये सब बातें भ्रष्टाचार में सम्मिलित हैं। यदि कोई सरकारी कर्मचारी किसी चीज की चोरी करता है और कोई अन्य व्यक्ति चोरी के उस माल का उपयोग करता है,

तो ये दोनों बातें भ्रष्टाचार के अन्तर्गत आती हैं। विरोधी दल भ्रष्टाचार की बात करता है, लेकिन आफ्रिसिज से जो फाइले गायब होत हैं, वह उन का इस्तेमाल करता। वकील लोग जानते होंगे कि चोरी करना और चोरी का माल हज्म करना दोनों चोरी की दफा—दफा ३७६—के अन्तर्गत आते हैं : भ्रष्टाचार दूर करने के लिये यह जरूरी है कि हम स्वतः अनुशासित हों और उस के बाद ही हम दूसरों को, चाहे वे सरकारी कर्मचारी हों या कोई अन्य हों, अनुशासन में रहने की आशा कर सकते हैं।

भ्रष्टाचार को दूर करने के लिए यह आवश्यक है कि भ्रष्टाचार के कारणों को दूर किया जाये। अगर हम उन कारणों को दूर नहीं करते, तो फिर हम भ्रष्टाचार को समाप्त नहीं कर सकते। भ्रष्टाचारी कई किस्म के होते हैं। सरकारी कर्मचारियों में भ्रष्टाचारियों की तीन श्रेणियाँ हैं। एक तो वे लोग हैं, जिन का वेतन कम है और जो अपने परिवार की शिक्षा और चिकित्सा का प्रबन्ध नहीं कर सकते। लिहाजा वे किसी तरह से, जायज और नाजायज तरीके से, रुपया लेने की कोशिश करते हैं। इस लिए यह आवश्यक है कि जो कम वेतन पाने वाले सरकारी कर्मचारी हैं, उन के वेतन में वृद्धि की जाये। उन को इतना वेतन दिया जाये कि वे अपनी और अपने परिवार की परिवरिश कर सकें। तभी उन में से भ्रष्टाचार दूर हो सकता है।

एक किस्म के भ्रष्टाचारी वे हैं, जिनकी भ्रष्टाचार में रुचि है और चाहे जिस तरीके से हो, वे रुपया लेने की कोशिश करते हैं। ऐसे लोगों को सख्त सजा देनी चाहिये। आज बड़ा दुर्भाग्य है कि अच्छे

कामों का पुरस्कार और खराब कामों की सजा नहीं है और यह भी एक कारण है, जिस से भ्रष्टाचार ज्यादा बढ़ रहा है। मैंने यह बात इस लिए कही है कि ब्लैक मनी आखिर ब्लैक मनी है और जिस के पास ऐसा धन है, वह दंडित होना चाहिये। वित्त मंत्री ने इस सम्बन्ध में रुपया जमा करने के लिए जो तीन महीने की अवधि दी है, मैं समझता हूँ कि वह उचित नहीं है। चूँकि एक व्यक्ति ने गलन तरीके से रुपया कमाया है, इसलिये वह ब्लैक मनी है और उसे उसका डिस्क्लोजर करना चाहिये और अगर वह नहीं करता है, तो उस को सख्त सजा देनी चाहिये।

तीसरी श्रेणी में वे भ्रष्टाचारी हैं, जो भ्रष्टाचार करना तो नहीं चाहते, लेकिन जिन लोगों को अपना काम निकालना होता है और जिन को तरीके मालूम हैं, वे उन को भ्रष्ट कर देते हैं। ऐसे लोगों में पूंजीपति आते हैं।

एक-आध मेम्बरों ने प्राइवेट सैक्टर की बड़ी दुहाई दी और पब्लिक सैक्टर के सम्बन्ध में कहा कि वह कामयाब नहीं है। मैं यह कहना चाहता हूँ कि पब्लिक सैक्टर में फ्रँकरियों का खोलना सिद्धान्ततः ठीक है। अगर उस में कोई खराबी है, प्रशासन सम्बन्धी कोई खराबी है, तो उसे दूर करना चाहिये। पूंजी का एकत्रीकरण समाजवादी आर्थिक व्यवस्था के लिए बड़ा घातक है और पूंजी का एकत्रीकरण इस देश में राजनीति को खरीद लेषा। इस लिए मैं इस निश्चित मत का हूँ कि अगर समाजवादी आर्थिक व्यवस्था की स्थापना करनी है और देश से भ्रष्टाचार को मिटाना है, तो पूंजी का एकत्रीकरण नहीं होना चाहिये।

अच्छा समाज कैसे बने, योजना आयोग ने इस पर कोई ध्यान नहीं दिया है। यह बात मैं इसलिये कह रहा हूँ कि जो समाज बनाने का काम है, वह इस देश की

[श्री बालकृष्ण सिंह]

शिक्षण संस्थाओं का है और योजना प्रायोग ने इस देश की शिक्षा के सम्बन्ध में कोई निश्चित और मुनियोजित योजना नहीं बनाई है। यह शिक्षण संस्थाओं का काम होता है कि वे देश की आवश्यकता के अनुसार नागरिकों को तैयार करें। जैसे उद्योग से निकली हुई, उद्योग में उत्पादित, वस्तुओं की यदि खपत न हों सके और वे वस्तुयें देश की आवश्यकता के अनुरूप न हों, तो वे बेकार हो जायेंगे। वैसे ही इन ज्ञान के जद्योगों से अर्थात् शिक्षणसंस्थाओं में अगर ऐसे नागरिकों का उत्पादन न हो सका, जिन की देश को जरूरत है, तो वे सब बेकार साबित होंगे और समाज को अप्राप्त हो जायेंगे। ऐसी स्थिति में देश का विकास नहीं हो सकता है।

शिक्षकों की दयनीय स्थिति से सभी लोग लाभ उठाने की कोशिश करते हैं। हमारी स्टेट, यू० पी०, में शिक्षकों ने परीक्षाओं का बहिष्कार किया है। सरकार ने भी उन का बहिष्कार कर दिया है कि अगर वे काम नहीं करते, तो कोई बात नहीं है। मैं कहना चाहता हूँ कि बहिष्कार का इलाज बहिष्कार नहीं है। शिक्षक बहिष्कार करने के लिए इस कारण मजबूर हुए कि सरकार ने तमाम संस्थाओं और वर्गों की आदत बिगाड़ दी है कि अगर वे हड़ताल करें, पिकेटिंग करें, धरना दें, तभी वह उन की बात सुनती है, तो फिर शिक्षकों के लिए रास्ता क्या है। शिक्षकों के लिए दूसरा कोई रास्ता नहीं है, जिस से वे अपनी मांगों को सरकार के सामने रख सकें। उन लोगों को परीक्षाओं में इनविजिलेटर का काम करने और कापियां जांचने से छान मिलता था। उस धन का नुकसान कर के भी अपनी मांगों को सरकार के सामने रखने के लिए उन्होंने परीक्षाओं का बहिष्कार किया है। मैं सरकार को आगाह करना चाहता हूँ कि अब भी समय है कि सोचें, शिक्षण संस्थाओं

तथा शिक्षकों की उपेक्षा भविष्य में बड़ी महंगी सिद्ध होगी। यदि सरकार देश में अच्छे नागरिक तैयार करना चाहती है और देश का स्तर ऊंचा उठाना चाहती है, तो शिक्षण संस्थाओं की तरफ ध्यान दें और शिक्षकों की मांगों की पूर्ति करें। वित्त मंत्री से मेरा अनुरोध है कि वह इस बजट में अतिरिक्त धन की व्यवस्था कर के हर एक स्टेट में शिक्षकों के वेतन में जो कमी है, और महंगाई के कारण उन की जो अनिवार्य आवश्यकता है, उस की पूर्ति करें।

शिक्षा कैसी हो, इस की भी एक योजना तैयार करने की जरूरत है। देश में शिक्षा का माध्यम एक हो, पाठ्य-पुस्तकें एक हों और निश्चित पद्धति से समूचे देश में शिक्षा का माध्यम राष्ट्र-भाषा हो। मैंने यह बात इस लिये कही है कि अगर शिक्षा की एक प्रणाली राष्ट्र भाषा के माध्यम से सारे देश में नहीं रखी जाती है, तो देश की एकता नहीं रह सकती है। मैं सरकार से यह पूछना चाहता हूँ कि क्या वह यह दावा कर सकती है कि सीमा के सम्बन्ध में पाकिस्तान तथा चीन के साथ हमारा जो झगड़ा चल रहा है, क्या स्कूलों में सही नकशों और एटलसों के द्वारा उस के सम्बन्ध में बच्चों को सही जानकारी कराई जा रही है। क्या वे मेप्स और एटलस सही हैं ?

आज इस बात की आवश्यकता है कि सारे देश में एक किस्म की शिक्षा हो। मैं नभ्रतापूर्वक निवेदन करना चाहता हूँ कि शिक्षा का माध्यम राष्ट्र-भाषा हो, क्योंकि मैं अनुभव करता हूँ कि जब तक राष्ट्र-भाषा शिक्षा का माध्यम नहीं होगी, तब तक हमारे देश में एकता नहीं हो सकती है। मैं यह भी निवेदन करना चाहता हूँ कि इस देश के नागरिकों की

योग्यता का आधार अंग्रेजी नहीं हो सकता है। अंग्रेजी ने जन्म दिया है ऐसे लोगों को, जो अंग्रेजी बोलते हैं, अंग्रेजी में गाली देते हैं, अंग्रेजी में हंसते हैं और कौन जानता है, शायद वे रोते भी अंग्रेजी में होंगे। मेरे कहने का मतलब यह है कि अंग्रेजी विदेशियों ने हम पर थोपी है और उस के कारण हमारी भारतीय भाषाओं का विकास रुक रहा है। हमारे देश की तमाम भारतीय भाषायें एक माला के समान हैं और उस माला में हिन्दी को सुमेर का स्थान मिला है। अगर इन भाषाओं को अंग्रेजी रूपी राहु और केतु से ग्रसने से बचा दिया जाये, तो तमाम भारतीय भाषायें चंद्रमा की तरह और हिन्दी सूर्य की तरह समूचे देश को प्रकाश देंगी।

दक्षिण में भाषा को ले कर जो कुछ हुआ, उस की जितनी भी निन्दा की जाये थोड़ी है। इस सम्बन्ध में मैं यह निवेदन करना चाहता हूँ कि हम अंग्रेजी नहीं चाहते हैं। हम यह भी नहीं चाहते हैं कि हिन्दी के साथ अंग्रेजी सहभाषा हो। अंग्रेजी को हटा कर कोई भी एक भारतीय भाषा हिन्दी के साथ सहभाषा बना दी जाये और उस भाषा का चुनाव अहिन्दी-भाषी प्रदेशों वाले करें विभाषा फार्मुला के अन्तर्गत एक राष्ट्रभाषा हिन्दी, दूसरी वह सहभाषा, जिस को अहिन्दी भाषी प्रदेशों के लोग चुनें और तीसरी, उस प्रदेश की अपनी भाषा को रखा जाये। यदि आज हम इस त्रिभाषाभाष फार्मुले को अनिवार्य करें और सहभाषा किसी दूसरी भाषा को बनावें तो चौदह साल के बाद ऐसे नागरिक हमें मिल सकेंगे जो तीनों भाषाओं को जानने वाले होंगे।

सभापति महोदय : अब माननीय सदस्य समाप्त करें।

श्री बालकृष्ण सिंह : दूसरों को तो 30-30, 40-40 और 50-50 मिनट दिये गये हैं और मुझे दस पंद्रह मिनट ही क्या मिलेंगे ? दस मिनट तो

और दीजिये। मैं तो कभी-कभी बोलता हूँ।

सभापति महोदय : कांग्रेस के बहुत से मੈम्बर बोलने वाले हैं इस वास्ते पंद्रह मिनट से ज्यादा नहीं मिल सकता है।

श्री बालकृष्ण सिंह : दस मिनट तो और....

सभापति महोदय : आगुमेंट से कोई फायदा नहीं है। आप जल्दी खत्म कर दें।

श्री बालकृष्ण सिंह : मैं यह कहना चाहता हूँ कि विवादों में पड़ कर हम असली बातों को भूल जाते हैं। आज आवश्यकता इस बात की है कि ग्रामीणों की अधिक सुविधायें प्रदान की जायें, उनको उपज कैसे बढ़े इसकी तरफ ज्यादा ध्यान दिया जाये। अभी हाल ही में पूर्वी उत्तर प्रदेश में एक पटेल आयोग गया था। उसने चार जिलों जिलों का दौरा किया था। दूसरे जिलों की विकास की जनार्यें तो दूर रही इन चार जिलों में भी विकास का कार्य नहीं हो सका है। मेरा निवेदन है कि तमाम दुनिया भर की फाइलों और कागजों में उलझे न रह कर आप दहातों में बिजली दें, उपज की सुविधायें प्रदान करें, खाद बीज आदि दें, सिंचाई के साधन उपलब्ध करें ताकि उनका विकास हो सके।

अब मैं अपने निर्वाचन क्षेत्र के बारे में एक दो बातें कहना चाहता हूँ। हमारे यहां एक मूसाखांड का बांध बना है। उसमें बरसात में पानी रोका जाएगा। यहां से कुछ पानी बिहार को भी दिया जाएगा और हमारे निर्वाचन क्षेत्र की जो नहरें हैं उनका भी विस्तार हो चुका है। लेकिन रेलवे ने अभी तक साइफन ब्रिजज को नहीं बनाया है। मुझे डर है कि अगर इसको नहीं किया गया तो चार सौ मील लम्बी

[श्री बालकृष्ण सिंह]

नहरों पर इसका असर पड़ेगा और पचास हजार एकड़ भूमि को पानी नहीं मिल सकेगा। इस वास्ते इस और तुरन्त ध्यान दिया जाना चाहिये।

एक और बात कह कर के समाप्त करता हूँ। यह, रामनगर के सम्बन्ध में है। रामनगर में वहाँ के महाराजा ने जल-कर माफ कर दिया था, पानी मफ्त दिया जाता था। यह विलीनीकरण के पहले की बात है। विलीनीकरण के समय सेंटर के गृह मंत्री ने आश्वासन दिया था कि महाराजा ने जो सुविधायें दे रखी हैं, वहाँ के नागरिकों को जो सहुलतें दे रखी हैं, उनकी अपनी प्रजा के प्रति जो भावनायें थीं। उनका आदर किया जाएगा। स्टेट गवर्नमेंट पर यह जिम्मेदारी डाली गई थी कि जलकल को दुर्ग से बाहर वह कर दे। स्टेट गवर्नमेंट ने अपनी तरफ से ऐसा न करके पांच लाख रुपया कर्ज के रूप में दिया। अब जल कर लगा कर कर्ज की वसूली की बात हो रही है। यह नहीं लगना चाहिये। सेंट्रल गवर्नमेंट को चाहिये कि वह इस में हस्तक्षेप करे। जो आश्वासन दिये गये थे उनका अक्षरशः पालन होना चाहिये।

हमारे प्रधान मंत्री ने वाराणसी के आगमन पर यह आश्वासन दिया था कि बनारस और रामनगर के बीच गंगा में पोन्दून ब्रिज बनाया जाएगा और इस तरह से रामनगर को वाराणसी से जोड़ दिया जाएगा। इस आश्वासन की भी, मैं चाहता हूँ, शीघ्र पूर्ति हो।

Dr. Melkote (Hyderabad): Mr. Chairman, Sir, may I at the outset congratulate the Finance Minister for creating a healthy psychological atmosphere in the country which was,

one, felt, continuously deteriorating year after year whenever the budget was presented.

The Minister of Rehabilitation (Shri Tyagi): Sir, I would like to bring to your notice and on record that the Opposition are not doing their duty by the nation. Under these circumstances, we may be permitted to reduce the quorum to 20 so that the work of the House may continue.

Mr. Chairman: I will convey your request to the Speaker.

श्री किशन पटनायक (सम्बलपुर) : कांग्रेस वाले ही क्या कोरम नहीं रख सकते हैं ? क्यों उनको अपोजीशन वालों पर इस मामले में निर्भर रहना चाहिये ?

Shrimati Renuka Ray (Malda): There are many Congress Members present.

Mr. Chairman: Generally, each Member is interested in his own speech; that is the trouble.

Dr. Melkote: Sir, I was saying that I would like to congratulate the Finance Minister for creating a healthy psychological atmosphere in the country which, one was feeling, was deteriorating year after year on the presentation of the budget. For the first time one has seen that the country can go on without further taxation. The relief that has been given has created a good atmosphere in the industrial and richer classes. Recently we had the FICCI meeting where the industrialists protested and said that further relief ought to be given to them. Yes, they would always demand that and it was also correct for the Finance Minister to tell them that no further relief could be given to them. In fact, if any relief had to be given, it is to the common man and not so much to the industrialist or the richer classes.

There is one aspect of the question which I want to bring to the notice of

the House, and it is this. Since the beginning of the First Plan, the amount of expenditure each year was somewhere about Rs. 400 crores. Today we are spending about Rs. 2,000 crores, which is five times more. This should have created a climate where in the employment opportunities should have gone up considerably. It is the working class that has produced all this wealth. Because of this heavy taxation, whenever the Finance Minister goes outside India, he is able to say that the common man of India is feeling the pinch because our country is the highest taxed nation. Whenever he goes to the foreign countries with a begging bowl seeking aid he is in a position to tell them that we have taxed our people to the maximum.

We want to maintain democracy. Our people are uneducated but they are getting educated. Unemployment and poverty with education creates a kind of revolution. Under these circumstances, if conditions are not created in the country which would give more employment in a democratic set-up, things would go out of control. That is why more aid is sought and more is flowing into this country.

If, on the other hand, we give more relief to the industrial class, people outside would say that the economic position of India is getting better and therefore, considerable help is not now needed from outside. That is a point which the Finance Minister has to keep in mind while giving relief to industrialists.

From the point of view of the common man, except for a little relief in the shape of less income-tax which also does not affect the ordinary working class people or the agriculturists, only some small mercies have been shown in the case of cycle-parts or rubber goods. Otherwise, the common man has not got any relief whatsoever. To that extent, he is feeling that this budget has not given him much of relief.

There is an acute feeling in the country that the prices are going up

and the wages have not kept pace with them. Now food is not easily available. No doubt the price structure of food has come down a little at present. But this happens every year during this season. Whether the prices would come down further, not to the detriment of the agriculturist class but to the relief of the common man, it has to be seen. It is a general feature that between June and September/October the prices were so high that the common man feels the pinch. Even though we are getting so much of foodgrains from foreign countries and our agricultural production this year is better than that of last year, whether we will be able to hold the price line is another question. At the same time, if there is a steep fall in prices millions of peasants would again blame the Government. So, I would say that the prices should be held at this level and whatever relief has to be given should be given to the working class, particularly the industrial class.

As I have mentioned earlier, during the First Plan over a period of five years we could not spend even Rs. 2,000 crores. Now, by the end of the Third Plan, we are spending Rs. 2,000 crores each year itself. If all this wealth has been produced, it is certainly not merely by machinery or by money; it is the working class that has produced all this wealth. If the Industrial class asks for relief, the working class has also an equal, if not better, right to demand for more relief. But no relief has been given to the working class. Take the question of bonus. What is happening? When the industrialist is asked to pay bonus to the workers they call bonus a deferred profit. We call it a deferred wage. What is the reason? Nowhere in India, for all these 17 years, the wage structure has come upto the standard of a living wage. By paying the workers a sub-standard wage the industry makes more money. If the industry has made a profit, it is at the sweat of labour and it is by paying less wage than what should have been

[Dr. Melkote]

paid. Therefore, it is a deferred wage that is demanded out of the so-called profit. The so-called bonus is not actually the bonus; it is a deferred wage that is demanded. The industrialist class gets the benefit towards depreciation and various other items like expansion of the industry and all those things. One does not know what happens to many of these things earmarked for use later. Year after year, that is not being carefully followed up. Now the Government have stepped in with their own auditors to check many of these things. Then there is an auditor on behalf of dividend holders themselves. But we the workers who work in the industrial field know what is happening, where corruption is and where leakages are taking place and so many other things. We have been demanding, on behalf of the workers, that an auditor should be appointed by us to look after our interest in this industry so that we can help the Government in pegging the loopholes. This is not permitted. I do not see how in a socialist Government, where the workers have produced all the wealth that is being produced, the workers are not taken into confidence. How could they put in better work? How could they produce more? The idea of more productivity is there. We, on behalf of the INTUC, say that there should be more production and all that because ultimately if more goods are produced goods go round in larger quantity to their benefit. We people believe in it. But whilst we believe in productivity schemes, it is only the industrial class that get the benefit out of this. The working class naturally feel frustrated and they begin to protest. In this atmosphere, when such things are happening how could productivity go up? Sir, it is unfortunate that after the death of our late Prime Minister, we have had two No-Confidence motions this year. There are people in the country who still feel.....

Shri Dharmalingam (Tiruvannamalai): This is an important general budget discussion. There should be quorum at least.

Mr. Chairman: He need not insist on it. Let him conclude his speech.

Shri Tyagi: Look at the spectacle of the Opposition benches!

Dr. Melkote: We have had two No-Confidence motions here. There are people in our country who are not loyal to the country itself. They feel that India is still not independent. They are still trying to subvert the Government and the democratic set-up. It is these people who create trouble continuously. The unity that was forged at the time of Chinese aggression may fritter away and may cause trouble in India so that our enemies on the border may look to what is happening inside India and may take advantage of it. This is what they desire. This is certainly not at all good. This situation should not be allowed to persist. And even here it is the working class that has stood firmly by the side of the Government. May I mention what happened in the defence industry itself? We, on behalf of the INTUC, told the defence workers in the ordnance factories, "This is a period of emergency and you should not put in any demand for bettering your conditions of life at this juncture." All these three years, we have not put in any demand whatsoever. We have been working continuously. We said that we do not want any holiday. But the management said, "At least, you take one holiday."

—one holiday is given once a fortnight. But then we asked, "Why do you want to give us holidays? We want to produce more so that the jawans on the front may get the necessary materials quickly." And the management said, it is not the human machinery that is broken but it is the ordinary machine that is breaking

down and that it needs repairs, oiling and cleansing and therefore a holiday has got compulsorily to be given. That is how the workers have been working continuously in this industry. What is the result? People, high-ups, the teachers go on a strike; the gazetted officers of the LIC go on strike and somebody else like the doctors go on strike. An atmosphere is being created in the country that unless there is a strike, no demand will be conceded. Here, we go on slogging and producing all the materials for the jawans and still the Government does not appear to be considering what should be paid to us. Is it necessary to bring all this to the notice of the Government? The Government should look to what is happening to the working class, how they have been working and what incentives are being given to them.

16.55 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

I was talking of the expenditure. May I point out that during these three Plans, the amount of money invested in the industries things comes to somewhere about Rs. 7000 crores? Out of this, nearly Rs. 2800 crores have been spent on the public sector industries. The private sector is expected to make a profit after paying the necessary taxes, such as wealth tax, corporate tax and several other taxes. But so far as the public sector is concerned, on which Rs. 2800 crores have been spent, it is not expected to pay any interest it has not paid any interest so far, and still it is not making any profit. We from the workers' side want the public sector to behave better and set an example to the private sector. On the railways themselves, nearly Rs. 1800 crores have been invested? And what a poor return we are getting from them? Similarly, there is the Sindri factory and other factories on which money has been invested. They are also not yielding good returns. So, we find

that the public sector is not able to pay well. The industrial worker is working hard, would like to help the Government in producing more, but there appear to be leakages everywhere, and the machinery does not seem to be working properly; so, it is necessary for Government to look into the method of management and improve the situation so that the public sector pays adequately to plough back for further expansion of industries and for the progress of the country in that direction.

This is one aspect of the question which the working classes in the public sector undertakings have told me repeatedly. The Sindri factory is there, the Barauni Refinery is coming up and then there are the steel plants and so on. In many of these factories, the workers are now getting educated, and they are trying to understand the problems of the management and they would like to step in and try to help the Government, but the idea of improving labour-management relations, which has been tried in a very few industries is not working satisfactorily even in many of the public sector undertakings because the management does not desire to take the workers, even those who belong to the INTUC which is a patriotic democratic organisation and which wants to produce more, into its confidence and try to produce more.

The Finance Minister has to deal with many aspects of this question. On the one side is the Minister in charge of Industry; on the other side is the Minister in charge of Labour. He should effect a proper co-ordination in this matter, and if he does so, he will be able to get more finances into his hands, and the progress that we should achieve may be achieved in a shorter time. It is from that point of view that I am mentioning these things. It is from this point of view that it is necessary for the Finance Minister to look into these various aspects and see what could be done to accelerate production.

[Dr. Melkote]

Then there is the question of unemployment. We have been expecting year after year that the unemployment problem would be tackled properly and there would be more and more employment, and unemployment would come down. In many of the advanced countries, instead of setting up many of the major industries in the cities, they disperse these industries over the whole country. But so far as India is concerned, in spite of the fact that there are backward areas, and there are several ancillary industries which have got to come in, and Government also are talking oftentimes of dispersal of industries, very little seems to have been done in this direction. Fresh employment potential seems to be drying up continuously. It is true that unfortunately we have to spend a lot of money on defence. But even so, even in defence, a number of industries are coming up. And yet the employment potential is not adequate. How long are the people going to wait for and starve themselves? There is the agricultural class, for instance. Incentives are given to the agriculturist to produce more. But what is the incentive given to the industrial class which is producing the various things? This is a question which should be looked into very seriously by the Finance Minister. In certain of the public sector undertakings at least, we can set up an organisation to co-ordinate the efforts and produce results which may be catching in other fields of activity, and if there are workers and organisations that are not doing their best towards increased production and productivity then they can be taken to task.

There is a good deal to say on behalf of the working classes. On behalf of the working class, I would like to submit that I assure the Finance Minister that we in the INTUC would

like to work more and produce more and improve the productivity, but at the same time, I would make an appeal to Government that they should seriously give consideration to the different aspects of the question which I have enumerated, and give us relief.

17 hrs.

Shri S. Kandappan (Tiruchengode): Sir, we are discussing a very clever Budget and I pay a tribute to its author. But what the country essentially needs is an honest budget on the part of the Government to provide a decent livelihood for the downtrodden. This, I am afraid, is conspicuous by its absence.

We are entertained every year to some kind of verbal jugglery in the name of budget. These high-sounding theories and philosophies of this unsocialistic Government of democratic pattern was not able to provide even the basic minimum of bread to the working men, the backbone of our country. Can anything be more shameful for a country like India with its vast potential for agriculture to be importing foodgrains from alien countries, even from an enemy country like Pakistan? The failure on the agricultural front is a fact accepted even by the Government. After all, what was needed was fertiliser to raise the output and modern equipment to bring down the cost of cultivation. These they have not adequately provided; in fact, they fall much short of the actual demand even today. But what is more shocking is the woeful negligence of Government to execute irrigation works in a planned manner. I am afraid even the vitally important basic need of irrigation for agricultural output was not properly appreciated by Government.

By way of illustration, I will give two instances. In my district of

Salem, the farmers who have their lands on the river banks of Kaveri wanted to pump the water for agricultural purposes. This was being objected to by the Tamil Nad Government, God knows for what reason. Even if all the farmers on the river-side were permitted to take the water, the quantity they may consume may not exceed that which may get evaporated before the river reaches the Bay of Bengal. I am sure the ocean won't get angry with the Government for not allowing the Kaveri to flow into it fully. The farmers did not want any financial assistance from Government either.

Then there is another ingenious scheme worked out even during the British days, known as the Thirumanimuthar project. We know that any irrigation scheme will have to reconcile with a certain quantity of water flowing unutilised into the sea, especially during monsoon time. This scheme was designed to use that kind of overflowing water. The Mettur Dam usually reaches the overflowing point at least once in an year. Letting the water into Thirumanimuthar and Ponnar, the whole lot of lakes in five taluqs could be filled which will assure water supply to thousands of acres, at least, for one good harvest.

Mr. Deputy-Speaker: Speeches should not be read. Only reference can be made to notes.

Shri S. Kandappan: That is what I am doing. I have naturally to take precautions when I am compelled to speak in a language which is not my mother tongue.

Shri Tyagi: Is he discussing the State Government's activities or the Central Government?

Shri S. Kandappan: I am coming to that.

Shri Kishen Pattanayak: The Finance Minister belongs to his State.

Shri S. Kandappan: Now all these lands are almost vacant all round the year, the agriculturists seeking their individual livelihood by other means. The cost of this scheme, as worked out by the State Government recently, would not exceed Rs. 10 crores. But it would, I am sure, when it bears fruit, save some foreign exchange to the Central Government.

Now, after the recent food crisis, an atmosphere was created and we were given to understand that top priority would be given to minor irrigation schemes. I earnestly hope that the atmosphere is still there, not vitiated, and small but very useful projects like the one I have described will be taken up in the near future by the Central Government itself without waiting for the State. I say this because when I brought this particular matter to the notice of Dr. K. L. Rao, the Minister in charge of Irrigation at the Centre, he gave me to understand that the Centre wanted to take up the scheme in the Third Plan itself but that the State Government preferred some other scheme in its place and thought that this one could wait. I do not know whether there was any politics involved in this at the State level,.....

Shri Ranga (Chittoor): Of course.

Shri Kandappan:...but I urge upon the Centre to take up the scheme in the interests of raising the output of foodgrains. I now come to an important aspect, which is naturally expected from me I think. There is an item of expenditure in the Budget as on all previous budgets, I should say a sort of all-pervading devil causing great damage to the unity of this country. Though it is not specifically mentioned anywhere, we know very well that every Central Government Ministry was compelled to accommodate Hindi even at the cost of administrative efficiency and expediency. It is being justified on the plea that it

[Shri Kandappan]

is a constitutional obligation. The respect shown by the party in power to the Constitution is almost notorious. Neither was the Constitution sacrosanct, nor was the incorporation of the language clause into it honourable. This vital language provision with disastrous potentialities was safely put into the Constitution with the help of the President's casting vote, and not with a two-third or even substantial majority. There are representative bodies in the world where even an ordinary Bill will fail to get passage if it secures only a tie vote.

I should like my Hindi friends to realise, and it is high time they did, that it is not an obligation on the part of the non-Hindi people to study Hindi. Rather, it is a concession given to the Hindi people by the non-Hindi population that Hindi enjoys a position superior to that of other Indian languages. If they appreciate this, I think the language problem can be settled amicably.

But, unfortunately for us, the Government is headed by an arch Hindi fanatic, and the following lines from an article by a university professor indicates unambiguously the thinking of the protagonists of Hindi. I quote:

"Hindi as its very name implies, is the natural *lingua franca* of Hind or the representative common national language of the whole of India, just as English is of England, French of France, Great Russian of Russia and North Chinese of China."

Can there be anything more fantastic than this arrogant assertion and claim for Hindi?

If the Government really do not want such pre-eminence for Hindi superseding the rightful place due to other languages, may I know what prevents the Government from con-

ducting its postal and even railway administration in Tamil in the Tamil Nad area? Why not issue cards, covers, money order forms etc., as it was once done during Dr. Subbarayan's time, in Tamil? Where is the necessity for Hindi sign boards in the post offices and railway stations situated in Tamil Nad? Why repeat the much-loathed word—with due respect to Hindi, I should say that it is a fact in Tamil Nad—"Akashvani" day in and day out in All India Radio, when we have got our own sonorous "Vanoli"?

The recent popular upsurge that is still simmering in Tamil Nad is not due to some misunderstanding or incendiary leadership or failure on the part of the State Government to impose Hindi. Dr. Subbarayan has correctly pointed out the sentiments of the Tamilians in his Dissenting Note to the Official Language Commission Report, and I would like the House to take note of his words. He said:

"It has already been evident that Tamil people resent the imposition of Hindi on them and resent much more the undue haste with which it is sought to be imposed, and in preference to English which is a world language and which they have already learnt to good advantage in all spheres of knowledge.

"They naturally feel that there is no reason why they should give up a first class language which they have ready in their hands in preference to an ill-developed second class instrument."

These are the words of the late lamented Dr. Subbarayan.

No sane person could really blame the Tamilians for inheriting a rich language and literature. Perhaps Tamil is the only example in history of an ancient classical tongue which

has survived as a spoken language for a period of over 2500 years with its basic structure remaining almost intact during this long period. Another important tendency of Tamil is to eschew Sanskrit which is quite in contrast to the tendency shown by the other Indian languages. Any student of Tamil will tell you this and even a cursory view of the monumental work, 'A comparative grammar of the Dravidian languages' by Rev. Caldwell will convince anybody who has any doubt on this point. Everywhere in India, Sanskrit occupies a unique place in Hindu religious ceremonies, but not so in Tamil Nad. For a proper and better appreciation of these facts, let me quote a few linguists about how they felt and regarded Tamil. "Tamil is the most highly cultivated language and possesses the richest stores of indigenous literature," says Max Muller, the well-known German scholar of Sanskrit. Again, "No language combines greater force with equal brevity than Tamil and it may be asserted that no common speech is more close and philosophic in its expression as an exponent of the mind than the same," says Rev. Percival. I am quoting all this not because I want to show the grandeur of Tamil but to just prove why the Tamilians feel zealous over their language. I will refrain from quoting further.

I think the House would appreciate to some extent at least the feelings over this language issue, particularly in Tamil Nad: It may not be visible in other parts of the South or in Bengal to that extent as much as it is in Tamil Nad. There is an important reason and that is why I explained it. Tamil Nad opposed Hindi even in 1937, when there was no DMK and people like me were only 4-5 years old. Rajaji is accused of not favouring Hindi. Hon. Members should try to understand what had happened when he made the study of Hindi compulsory in 1937. Though his Ministry was a popular one, his Government was attacked with all vehemence

and there were picketings in front of schools and people courted arrests. It is recent history. In spite of his characteristic adamancy, people carried the day with them and there were two casualties, Thazhamuthu and Natarajan and the Ministry was forced to resign. Then, there was a second move to make Hindi compulsory in the year 1946 but there was strong opposition for that also. In spite of the best efforts on the part of the State Government, the circumstances were so compelling that the move was given up after three years. Then, on 2nd May, 1950, the State Government again issued an order making Hindi compulsory in schools. The people did not slacken their attack and his third attempt was nipped in the bud. Within two months, that order was withdrawn. After this, better wisdom prevailed on the State Government and they refrained from making the study of Hindi compulsory in the schools. For this, I should not blame the State Government or nobody, I think, could blame the State for that. I earnestly hope that the same light and wisdom will dawn upon the Centre also, and check further casualties of precious lives. I hope and wish our Home Minister, Shri Nanda, will not be haunted by his national commitments, a funny thing to say, on the face of the Government's dismal failure to provide even the bare minimum of living to the poverty-stricken masses of this holy land.

Shri H. V. Koujalgi (Belgaum): Mr. Deputy-Speaker, Sir, I am grateful for giving me an opportunity to say a few words on the budget. I must first thank the Finance Minister for presenting a surplus budget for the year 1965-66. It is gratifying to note that there are no new taxes; on the other hand, the common man and the middle-class man will be relieved of some personal taxes and also some excise duties have been removed; certain articles have been exempted from excise duties.

[Shri H. V. Koujalgi]

Here, I may bring to the notice of the Finance Minister that the excise duty on kerosene oil may also be removed, since kerosene oil is a commodity which is used by almost all the villagers in the rural areas. This point has been stressed by many speakers who have spoken earlier, and I think the Finance Minister will pay some attention to this demand.

I also congratulate the Finance Minister on the steps that he has taken to unearth black money. It is this black money which is responsible for the high prices of essential commodities and the hoarding of foodgrains. It is good that a few days back some Acts were amended by this august House and more powers were given to the income-tax authorities to unearth black money. The Finance Minister has finally given an opportunity to those merchants to surrender 60 per cent of their income, that is, this black money, so that they can start a fresh and honest life. I hope many of the merchants will take advantage of this concession given to them.

I also request the Finance Minister to take stern action against the hoarders and evaders of tax who will not take advantage of this concession and will who will be caught after the period is over. I also hope that the Finance Minister will inform this House after that period is over or at least during this budget session, the money that has been collected by this concession and also how the money is going to be utilised.

Sir, it is well known that sometime back there was an enormous rise in the price of foodgrains and essential commodities. The common man had to suffer a great deal. Fortunately we have a good harvest this year and the situation has eased to some extent. Apart from that, even today, the prices of foodgrains and essential commodities are still high. In my opinion in the coming months—June to Nov-

ember—the prices are likely to be very high. I request Government to be vigilant and to see that foodgrains and essential commodities are easily available and at the same time the prices do not go up.

It has been said on the floor of the House many times that agriculture should be given top priority. In spite of 17 years of independence we have not been able to be self-sufficient in foodgrains. Even today we are required to import foodgrains from foreign countries costing crores of rupees. Unfortunately agriculture has not been given top priority, as we speak on the floor of the House. The agriculturists do not get better seeds, cement and fertilisers as easily as they should. They have to go to the black-market even to get cement and fertilisers. Though taccavi loans are a sort of concession given to them, it is not easy for them to get it in time. To get a loan of Rs. 100 they have to spend about Rs. 20 or Rs. 30 by way of bribe. Many times they will have to go from their villages to the taluka office. Thus corruption is rampant in the revenue department and Government will have to pay special attention to see that taccavi loan is given to them liberally and easily, so that corruption is checked at least here, so that they can produce more. It is no use simply saying that we are giving the remunerative prices. Apart from that, they require cement, seeds, fertilisers, loans, etc. These things will have to be given to them liberally and when they need them.

The price of fertilisers is so high that sometimes it becomes difficult for the small cultivator to make use of it. I suggest some subsidy will have to be given to the small cultivators so that they can use fertilisers. Otherwise, it will be difficult for them to get it from the market.

Another thing which the cultivator requires is power. During the last 17 years we have not been able to supply as much power as possible in the

rural areas. Where there are wells, pump sets are not supplied at concessional rates. While it is very easy to get power for industrial purposes, it has become difficult to get power for agricultural purposes, even though we say that agriculture should be given top priority. The rate of power given for industrial purposes is cheaper than what is given for agricultural purposes. I submit that the rate of power for agricultural purposes should be on a very nominal basis, so that every agriculturist may take advantage of these things.

At least I learn that in this country hundreds of tractors are lying idle for want of spare parts. When we have invested crores of rupees and when we want to develop our agriculture, I fail to understand how these tractors are lying idle for want of spare parts. The Government should see that all these tractors are immediately repaired and put to use.

To improve agriculture, the Government in the beginning paid attention to irrigation projects. Many minor and major irrigation projects were taken up in the beginning of the First Five Year Plan. Here I may mention something about the scheme known as the Malaprabha irrigation scheme which is in my constituency, Belgaum. This is one of the major schemes costing Rs. 20 crores to Rs. 25 crores. According to the plan this ought to have been finished by the end of the Third Five Year Plan. It was started in 1958. It is surprising to note that the technical and administrative clearances were given only last year, after five or six years. The Government took a lot of time to give these clearances. Hardly one crore of rupees have been spent on this. It is known that this scheme is situated in one of the scarcity areas and if completed it will irrigate nearly three lakh acres of land. Instead of completing it early, the work is so slow that for one reason or the other the necessary sanctions are not given either by the Planning Commission or

by the concerned technical authority. I know for certain that the work was to be started last month, but somehow it has been further delayed. It is said that the bund has to be raised and therefore further investigation has started. If the bund is going to be raised more villages will be submerged. Already 50 villages are going to be submerged. When more villages are going to be submerged because of the raising of the bund, opposition will naturally be there and this scheme will again be postponed with the result that the required benefit will not come out of it. I, therefore, earnestly request that this sort of red-tapism should be done away with and the work should be started as early as possible, and submergence of more villages should be avoided.

Before I close, I want to mention only one point. The Mysore Government has submitted applications for sanction of nearly three or four sugar factories about five years back. They are all in the co-operative sector. Not a single licence has been given till today. One application is from my area—Mugatakan—Hubli. It is to be one of the best sugar factories. Nearly five years are over and these applications have not yet been examined. We are told now that the Licence Committee has approved all these things but the Finance Corporation has no funds and therefore they are not willing to invest any money in any of these factories. On the one hand we say that these co-operatives should be developed and on the other, we say that we have no money for these undertakings. I, therefore, submit that the Central Government should provide the necessary funds and see that all these undertakings come into existence early.

Shri Mahesh Dutta Misra (Khandwa): Mr. Deputy-Speaker, although I am tempted to speak in English because of the presence of the

[Shri Mahesh Dutta Misra]

Finance Minister, but as I have promised to some of my Hindi friends that I will speak alternatively in Hindi and English, I would like to speak today in Hindi. I hope my non-Hindi-speaking friends would excuse me for speaking in Hindustani.

यह जो आय व्यय का लेखा जोखा हमारे सामने रखा गया है उसको जब हम आज के संदर्भ में देखते हैं तो हमें यह मानना पड़ता है कि जनता को जो पिछले कई वर्षों से करों के बोझ की शिकायत कर रही थी कुछ थोड़ी सी राहत दी गई है। इस बजट को चाहे कमी का बजट माना जाए या बचत का,—हालांकि वित्त मंत्री जी ने इसे बचत का बजट बनाया है और कई माननीय सदस्यों ने इसे बचत का बजट नहीं माना है और कमी का बजट माना है,—मैं यह कहें वगैर नहीं रह सकता हूँ कि यह बड़ी चतुराई से बनाया गया बजट है। इसके लिए मैं वित्त मंत्री जी को बधाई देना चाहता हूँ।

एक बात मैं जरूर चाहता हूँ। यदि वह उस पर प्रकाश डाल सकें तो डालने की कृपा करें। क्या यह व्यवस्था करों से राहत देने की स्थायी तौर पर है या अस्थायी तौर पर है? यदि वह स्थायी तौर पर रहने वाली है तो आगे आने वाले वर्षों में हम जो खर्च करेंगे उसको हम किस तरह से पा सकेंगे?

जब हम इस बजट को अपने बुनियादी उसूलों के संदर्भ में देखते हैं तो जैसा कई माननीय सदस्यों ने कहा है, इससे निराशा झलकती है। मगर मैं उतना निराशावादी नहीं हूँ। मैं मानता हूँ कि जब हमने अपने मुल्क में मिश्रित अर्थ व्यवस्था को मंजूर किया है तो यह स्वाभाविक है कि निजी क्षेत्र भी रहे और सार्वजनिक क्षेत्र भी रहे। सार्वजनिक क्षेत्र की बात या समाजवाद को और आगे बढ़ाने की बात कांग्रेस पार्टी ने

अपनाई है और इस सदन में भी कांग्रेस पार्टी के अलावा बहुत से माननीय सदस्य हैं जो समाजवाद के ध्येय में विश्वास रखते हैं। इस तरह से जहाँ तक जनता का सम्बन्ध है, जनता ने अधिकांश रूप में एक बहुत बड़े बहुमत में उन लोगों को चुना है जो समाजवाद में विश्वास रखते हैं। इसलिए आज हमारे देश की आम जनता को, पढ़ी लिखी जनता को यह विश्वास है कि कांग्रेस समाजवाद की ओर उसे ले जाना चाहती है और उस ओर वह आशा लगाये देख रही है। जब उस संदर्भ में और उस कसौटी पर हम इस बजट को कसते हैं तो हमें इस में कहीं कहीं झुकाव, कहीं कहीं ख़ान ऐसे दिखाई पड़ते हैं कि आज की अर्थ व्यवस्था पर, बजट बनाने की प्रणाली पर जो पूँजीवादी तबका है उसका एक असर है। वही अपनी बात कहीं न कहीं किसी न किसी रूप में मनवा लेता है। यही एक लक्षण, यह एक कमजोरी है जिसके ऊपर मैं आपका ध्यान दिलाना चाहता हूँ। आगे आप बजट को धीरे-धीरे सुधारते चले जायें तो बहुत उपयुक्त होगा। मैं यह नहीं कहूँगा कि यह समाजवादी सरकार का बजट नहीं है। मैं इस बात को मानने के लिए भी तैयार नहीं हूँ कि हम समाजवाद की ओर आगे नहीं बढ़ रहे हैं। लेकिन जो हमारे कदम पड़ रहे हैं उन में एक लड़खड़ाहट है, उनमें कहीं न कहीं शिथिलता है, कुछ ऐसी बात हो जाती है कुछ ऐसे असरात हम पर आ जाते हैं जो हमको उस दिशा में बढ़ने नहीं देते हैं और कहीं न कहीं रोक लगा देते हैं।

अब मैं अपने प्रदेश के बारे में एक दो बातें कहना चाहता हूँ। मध्य प्रदेश काफी उपेक्षित प्रान्त रहा है और आज भी उसकी उपेक्षा कुछ कम नहीं हो रही है। हमारे लोग ऐसा समझते हैं कि हमारे साथ सीतेले बेटे का सा व्यवहार होता है। हम जितनी भी योजनायें लाते हैं उन में से कुछ योजनायें बहुत दूर तक मंजूर तो कर ली जाती हैं,

हमें आश्वासन भी मिल जाते हैं, और हम सुनते तो हैं कि एक एल्यूमिनियम का कारखाना एक जगह खुलने वाला है, कहीं पर खाद का कारखाना खुलने वाला है लेकिन बनते बनते ऐसे हो जाता है कि वह उठ कर किसी दूसरे सूबे में चला जाता है। इस तरह की एक आम शिकायत मध्य प्रदेश के लोगों को है। हम अगर कहीं से कहीं तक की रेलवे लाइन की मांग करते हैं या कोई गाड़ी चाहते हैं या किसी जगह पर पुल बनवाना चाहते हैं, तो लोगों का ऐसा विश्वास है कि उस पर ध्यान नहीं दिया जाता है। खास करके मैं अपने इलाके की बात कहना चाहता हूँ इस संदर्भ में। हमारे यहां एक बहुत जरूरी पुल बनना चाहिये था और उसकी योजना अंग्रेजी सरकार ने बना कर भी रखी थी। लड़ाई के जमाने में वह बनी थी और कहा गया था कि वह पुल बहुत जरूरी है जो मध्य भारत में ले कर आंध्र के लोगों को जोड़ देता है, जो हंडिया निमावर का है। आज बीस बरस हो गये हैं लेकिन इसके बारे में कुछ नहीं हुआ है। आजादी के जमाने में भी उसका जिक्र हुआ था और योजना भी थी लेकिन वह बनता नहीं है। अब एक पुनासा बांध बनने वाला है। पुनासा बांध के बन जाने के बाद यह पुल बनना असम्भव हो जाएगा क्योंकि उसका जब पिछला पानी आएगा, तब यह पुल नहीं बन पायेगा। यह जो हंडिया निमावर पुल है यह बहुत बड़े भूभाग को जोड़ने में सहायक हो सकता है, उसकी तरफ योजना वालों का ध्यान क्यों नहीं जाता है, उसको प्राथमिकता क्यों नहीं दी जाती है और क्यों नहीं आप इन्को जल्दी से बना लेना चाहते हैं? इस तरह के बहुत से दूसरे उदाहरण हैं जिन को रख कर मैं अधिक समय नहीं लेना चाहता। लेकिन वहां लोगों का ख्याल है कि मध्य प्रदेश के साथ कोई बहुत अच्छा व्यवहार नहीं हो रहा है

मैं आपको बतलाना चाहता हूँ कि मध्य प्रदेश ही एक ऐसा इलाका है जहां

प्रजातान्त्रिक भावनायें और समाजवादी भावनायें बहुत ही जड़ जमा चुकी हैं। आम आदमी मध्य प्रदेश का समाजवाद में विश्वास रखने वाला है। वहां न तो अभी तक पूंजीवादी अर्थ व्यवस्था का या पूंजीवादी विचारधारा का कोई असर है और न उस तरह की चर्चा सुनने को आपको मिलेगी जिस तरह की चर्चा इस सदन में आए दिन लोग करते हैं कि हर पार्टी के भीतर पूंजीवाद का असर होता जा रहा है या लैफ्ट कम्युनिस्टों का असर होता जा रहा है। यही एक सूबा है जो प्रजातान्त्रिक दृष्टि से, समाजवादी दृष्टि से आदर्श सूबा है। इसको अगर आप ठीक से विकसित करेंगे तो यह एक उदाहरण होगा देश के सामने प्रजातान्त्रिक समाजवाद का, उस और बढ़ने का, प्रगति का और जिसको देख कर दूसरे प्रान्तों के लोग भी अपनी अपनी व्यवस्था को, अपनी अपनी योजना को सुधार सकेंगे।

अब थोड़ा सा मैं शिक्षकों के बारे में उल्लेख करना चाहता हूँ। एक सूबे में शिक्षक बुरी तरह से परेशान हैं, इस पर आमादा हुए हैं, मजबूर हुए हैं कि वे अपनी लड़ाई लड़ें। यह एक बहुत बुरी बात है और मैं व्यक्तिगत रूप से, एक शिक्षक होने के नाते इसे पसन्द नहीं करता हूँ कि परीक्षा के समय शिक्षक किसी भी प्रकार की हड़ताल करे। लेकिन जब मैं उनके मामले को देखता हूँ तो मुझे लगता है कि कोई बड़ी भारी गलती उनके साथ हुई है, कोई बड़ा अन्याय उनके साथ हुआ है तभी वे अपने विद्यार्थियों के हितों की परवाह न करके अपनी लड़ाई लड़ने पर आमादा हुए हैं। इस में केन्द्र को किसी न किसी तरह से सहायता दे कर हस्तक्षेप करके स्थिति को टालना चाहिये। यह स्थिति देश के लिए भी और हगारी आने वाली पीढ़ियों के लिए भी बहुत बुरी है।

इस देश में उत्पादन के बारे में जब हमारे सामने आंड़ आते हैं, जो चर्चा चलती है, और जो अंशज बनते हैं और तब जो उनकी आलोचना होती है तो बहुत बड़ा एक अम.

[Shri Mahesh Dutta Misra]

फैलता है। इस में कोई सन्देह नहीं है कि यह देश तरक्की कर रहा है, अगर आप बारीकी से देखें तो आपको इसका पता चल जाएगा। हमारे देश का भौतिकवादी स्तर भौतिक मूल्यों का स्तर बढ़ा है, इस में कोई सन्देह नहीं है, इसको आपको मानना पड़ेगा। आम तौर पर देश में जितनी सुविधायें जितनी चीजें और जितने भी तरह तरह के साधन उपलब्ध हैं, उतने पहले कमी नहीं थे। प्रश्न यही है कि उन सुविधाओं का, उन उत्पादित चीजों का जो वितरण हो रहा है, उस में कहीं न कहीं कोई कमी है। इसका अर्थ यह है कि जो डिस्ट्रीब्यूटिव जस्टिस है, वितरक न्याय है, उस प्रणाली में गड़बड़ होने के कारण कहीं किसी चीज के मामले में किसी वर्ग को अधिक नुकसान होता है, कहीं किसी चीज के मामले में किसी दूसरे वर्ग को अधिक तकलीफ उठानी पड़ती है। आज भी अगर हम मूल्यों को देखें, कीमतों को देखें तो उनके बढ़ने या घटने से एक ऐसे वर्ग को जिसके पास अनापशनाप रुपये हैं कोई नुकसान नहीं होता है। इसी तरह से मजदूरों को जो अपनी मजदूरी की दरें घटवा बढ़वा लेते हैं कोई विशेष नुकसान नहीं होता है। केवल मध्यम वर्ग के उन लोगों को नुकसान होता है, उनको तकलीफ होती है जिनकी आमदनी निश्चित है और जो कोई और दूसरा तरीका उस आमदनी को बढ़ाने का नहीं सोच पाते हैं। उस में भी बहुत सी ऐसी नौकरियां हैं जिनके बारे में लोग आम तौर पर जानते हैं कि भ्रष्टाचार काफी इधर उधर फैला हुआ है। कितना है और कितना नहीं है उसकी औसत कितनी है यह मैं नहीं कहूंगा क्योंकि यह बहुत विवादास्पद विषय है लेकिन यह सही है कि यह काफी फैला हुआ है। इसलिए मध्यम वर्ग के भी बहुत से लोग अपनी आमदनी को बढ़ा लेते हैं। जब हम देखते हैं कि कीमतें बढ़ती हैं तब भी जितना माल आता है वह सब बिक जाता है, कोई माल रुकता नहीं है, किसी की जरूरत रुकती नहीं है, केवल जो

मध्यम वर्ग है जिसकी निश्चित आय है, उसी को तकलीफ होती है। फिर भी एक बड़ी भारी बराई है, और यह मनोवैज्ञानिक बुराई भी है। लोगों के मन पर जब यह असर हो जाए कि जो कीमत बताई जाती है उस पर माल नहीं मिलता है या जो कीमत तय की जाती है वह ठहरती नहीं है या दूकान पर जाते जाते कीमत बढ़ जाती है तो उस दशा में एक जो असन्तोष फैलता है, लोगों को जो नाराजी होती है, वह भी हमारे लिए एक चिन्ता का विषय होना चाहिये। इसलिये यदि हमको अपने देश में मूल्यों को रोकना है, कीमतों को बढ़ने से रोकना है तो हमें उत्पादन को बढ़ाना ही होगा। और जब हम इस ओर देखते हैं तो हमें एक ही बात खटकती है कि हमारे देश में उत्पादन को बढ़ाने के लिये जिस तरह की भावना होनी चाहिये, जिस तरह का उत्साह होना चाहिये, जिस तरह का संगठन होना चाहिये, वह आज हमें नहीं दिखाई दे रहा है। कहीं न कहीं योजना में कोई कमी है, कहीं न कहीं हमारे मनोविज्ञान में कमी है, कहीं न कहीं हमारे प्रेरणा के स्रोतों में कमी है जो हमें देश के उत्पादन की ओर जितनी तेजी से बढ़ाना चाहते हैं नहीं बढ़ा पाते। जब तक हमारा उत्पादन नहीं बढ़ेगा तब तक हम समाजवाद तो कदापि नहीं ला सकेंगे। इसलिये जहां तक औद्योगिक क्षेत्र का सम्बन्ध है, हम ने मान लिया है कि सार्वजनिक क्षेत्र और निजी क्षेत्र दोनों रहेंगे। पर हम निजी क्षेत्र के लोगों की जो स्थिति देखते हैं, उनका जिस तरह का रवैया देखते हैं, उससे हम यह निश्चित रूप से कह सकते हैं कि वह किसी न किसी प्रकार का धोखा सरकार के साथ बराबर सफलता के साथ करते चले जा रहे हैं। उनके आंकड़े गलत होते हैं, उनके उत्पादन का व्यौरा गलत होता है, उनके यहां जा कर कोई ठीक से जांच नहीं कर सकता, और उन का दावा आज यह है, उनमें इस बात का दम्भ आ गया है कि वह आप के प्रशासन को, आप के

प्रशासक वर्ग को और आपक राजनीतिज्ञों को भी दशा सकते हैं। उनके पास अनाप शनाप रुपया है, ऐसा रुपया है जिसका हिसाब नहीं दिया जाता। और यह वेहिसाब रुपया हमारे देश में बड़ी भारी खराबी पैदा कर रहा है, जिसको रोकने में हम लगे हुए हैं। फिर भी सारी जनता जानती है, सारे लोग जानते हैं कि हम उसे रोक नहीं पा रहे हैं। आज हमने उन्हें सुविधा दी कि वे यह वेहिसाब रुपया अपने आप ला कर दे दें। लेकिन इसकी कोई प्रगति नहीं है। मैं एक सुझाव देना चाहता हूँ वित्त मंत्री जी को कि अगर इसमें वे कड़ाई से काम लेना चाहते हैं तो उन्हें एक ही काम करना चाहिये। वे यह निश्चित कर दें, कि उन को दो तीन महीने का समय दें, या पांच छः महीने का समय दें, लेकिन उसके बाद जितना रुपया उनको मिलेगा उसके लिये वे कड़े से कड़ा व्यवहार करेंगे। पूरा रुपया तो जब्त करेंगे ही परन्तु जिस व्यक्ति ने काला रुपया कमाया है, चूँकि काला रुपया किसी न किसी तरह से कमाना अपराध है, इस लिये हम उन को सजा देंगे। जब तक इस तरह की व्यवस्था नहीं होगी, यह काला रुपया निकलने वाला नहीं है। जब तक यह काला रुपया हमारे पास नहीं आयेगा तब तक हम उत्पादन के क्षेत्र में, निजी क्षेत्र में कोई सुधार नहीं कर सकेंगे। यह अर्थ शास्त्र को ही नहीं दिगाड़ता, यह राजनीति को भी विगाड़ता है। आज राजनीति के क्षेत्र में काले रुपये का बहुत महत्व बढ़ गया है। हमारे देश का दुर्भाग्य कहिये, यह परम्परा रही गांधीजी के आदेशों के कारण कि हम ने शुरू से राजनीतिक अवस्था में, सावंध्य जनिक व्यवस्था में, कुछ ऐसे सिद्धान्त रक्खें जिन के ऊपर चलना आम व्यक्ति के लिये सम्भव नहीं है। फिर भी हम उस आदश को अपनाते चले गये। और आज नतीजा यह है कि राजनीतिज्ञ या राजनीतिक पार्टिया अपनी रकम के ऊपर, अपने फंड्स के बल पर किसी भी तरह से अपना काम नहीं चला पातीं। परिणाम यह होता है कि यह काला

रुपया किसी न किसी रूप से उन पार्टियों के संगठन में घुसता है, वह चाहे हमारी पार्टी हो या विरोधी पार्टी हो। विरोधी पार्टी के ऊपर इस बात की जिम्मेदारी अधिक ही थी। जब वह दिन रात हम को प्रमाण पत्र देते हैं, कि हम सब भ्रष्टाचार हैं, हम सब गलत हैं तब उन्होंने जनता के सामने कौन सा उदाहरण रक्खा, तब उन्होंने जनता के सामने किस प्रकार की मिसाल रक्खी है जिस से जनता उन की ओर आकृष्ट हो। इस देश में यदि भ्रष्टाचार बढ़ा है, और भ्रष्टाचार के कारण जनता को तकलीफ है क्योंकि भ्रष्टाचार का मनोवैज्ञानिक असर जनता पर बहुत अधिक है, तो इस की बहुत बड़ा जिम्मेदारी विरोधी पक्ष की है। हम अपनी जिम्मेदारी भी मानते हैं, परन्तु यदि उन्होंने किसी भी तरह से अपने राजनीतिक जीवन में, अपने राजनीतिक संगठन में, अपनी पार्टियों के काम में, इस काले रुपये को न आने दिया होता तो सम्भवतः जनता उन की ओर बढ़ जाती और वह हमारी सरकार को बदल देती और संसदीय प्रजातन्त्र में उन्हें इस बात की सफलता मिलती। जब वे कोई अच्छा विकल्प नहीं दे पा रहे हैं, कोई अच्छी मिसाल नहीं पैदा कर पा रहे हैं तो स्पष्ट है कि वह जनता को नैतिक रूप से निराशा प्रदान करते हैं।

अन्त में मैं एक ही बात कहूँगा उत्पादन के बारे में, विशेषकर कृषि उत्पादन के बारे में। इस के सम्बन्ध में बहुत से अच्छे सुझाव आये हैं। हमारे एक माननीय सदस्य ने कहा है कि योजनायें नीचे से बननी चाहियें। मैं एक ही सुझाव देना चाहता हूँ कि योजनायें आप बनाते रहें, परन्तु जितना रुपया आप आप एक देहात को देना चाहते हैं वह आप उस को दे दीजिये, आप उसे योजना मत दीजिये। प्रत्येक देहात के पढ़े लिखे लोग या वेपढ़े लिखे लोग जानते हैं कि हमें पहले किस चीज में रुपया लगाना है, हमें सिचाई चाहिये या खाद चाहिये या खाद के पहिले

[Shri Mahesh Dutta Misra]

ट्रैक्टर चाहिये। व स्वयं उस की मांग कर लेंगे। दूसरे जब तक हम यह नहीं देखेंगे कि प्रत्येक पन्द्रह बीस एकड़ से नीचे के किसान के पास, जिस इलाके में कम जमीन हो वहां दस एकड़ से कम के किसान के पास, खेत में एक कुंभ्रा बन जाय तब तक हमारी योजनायें सफल नहीं हो सकती। आप के बड़े बड़े बांध, बड़ी बड़ी नहरें वहां पहुंच नहीं पाती हैं। देश का बहुत बड़ा भूभाग ऐसा है जहां नहरें सफलता से चलाई नहीं जा सकती हैं। अगर आप देश में यह देख लें कि पन्द्रह एकड़ से कम के किसान चाहे वह दो एकड़ के हों, तो दस एकड़ के हों, चार या पांच एकड़ के हों अपने खेत में सिंचाई के साधन पा जाते हैं, तब आप देखेंगे कि हमारा शीत उत्पादन काफी बढ़ जायगा। यहां पर उर्वरक अथवा खाद की बात कही गई और कई साधनों की बात कही गई। मैं एक सुझाव देना चाहता हूं।

अमरीका में मैं ने देखा और अमरीका के 90 प्रतिशत आदमियों को पता नहीं है कि अमरीका में एक ऐसी जाति रहती है जिसे आमिश कहते हैं। वह फिलाडेल्फिया के आस पास पसिलवेनिया, ओहियो, इंडियाना तक की जो लम्बी पट्टी है उस में बसती है। वह लोग न अमरीकन खाद का उपयोग करते हैं, न ट्रैक्टर का उपयोग करते हैं, न विजली का उपयोग करते हैं, लेकिन उन की प्रति एकड़ आमदनी अमरीका के खेतों से ज्यादा अच्छी है। अमरीका में जो लोग आधुनिक तरीके से खेती करते हैं उन से उन की आमदनी ज्यादा अच्छी है। मैं चाहूंगा कि हमारी सरकार वहां लोगों को भ्रम कर इसका पता लगाने का प्रयत्न करे कि वह लोग क्या करते हैं।

अन्त में यह कह कर मैं समाप्त करना चाहना हूं कि जब तक हमारे देश से जो यह पूंजीवादी रकबा है वह नहीं बदलेगा तब तक हमारा काम नहीं चलेगा। परन्तु मैं पूंजीवाद का इस तरह का विरोधी नहीं

हूँ कि मैं उस को एक दिन में समाप्त कराने की बात कहूँ। मैं जानता हूँ कि प्रजातन्त्रात्मक समाजवाद में यह पूंजीवादी व्यवस्था एक दिन में समाप्त नहीं की जा सकती। वैसे अगर हम सब मानें तो मैं पचास वर्ष का समय देने को तैयार हूँ, पर सवाल यह है कि पचास वर्षों तक क्या कानूनों के हिसाब से, अनुशासन के हिसाब से चलने के लिये तैयार हैं। आज वह हमारे ऊपर काले रुपये का अनुशासन लादने का हौसला रखते हैं। वह सोचते हैं कि वह जो शत लगायेंगे हम मानते चले जायेंगे, हम अपनी योजनाओं को, अपनी स्कीमों को बदलते चले जायेंगे और व हम से बदलवा लेंगे। इसलिये दोनों दृष्टियों से यदि हमें अपने देश में इस समस्या का अन्त करना है और हमें चाहते हैं कि पूंजीवादी अर्थ व्यवस्था इस देश में लगाम के साथ रहे, बेलगाम होकर न रहे जिसको अनब्रिडल्ड कपिटलिज्म कहते हैं, तब हमें अपनी राजनीति में से भी काले रुपये को निकालना होगा, इस को खत्म करना पड़ेगा। इस के लिये प्लेटो ने कहा कि आर्थिक शक्ति, आर्थिक अधिकार तथा राजनैतिक शक्ति इन दोनों को हम एक हाथ में न रहने दें। जब तक इन को अलग नहीं किया जाता तब तक कोई समस्या हल नहीं की जा सकती और न समाज का बुराई दूर हो सकती है। इस को दोहराते हुए मैं आप को धन्यवाद देता हूँ कि आप ने मुझे समय दिया।

Shri P. R. Ramakrishnan (Coimbatore): Mr. Deputy-Speaker, the Finance Minister in presenting his Budget for 1965-66 has set before him many objectives. He has to raise adequate resources for the Plan and for essential developmental expenditure; he has to maintain the price structure and curb inflation; he has to provide incentives to save and invest in the productive sectors of the economy; he must stimulate production, he must encourage exports; in short, he must vitalise the economy and

give it a dynamism so that the economy can march with a certain amount of confidence.

The Finance Minister has approached this difficult and delicate job with such skill that the Budget will go down in history as a fine fiscal achievement in the preparation of the Fourth Plan. No critic of the Finance Minister can contend that any of his proposals lack economic rationale or equity. The budget proposals are significant in this that this is the first time any attempt has been made to avoid any kind of deficit in the overall financing of the revenue and capital expenditure. An attempt has been made to put the tax structure on an enduring and rational basis. A wide range of tax reliefs both in direct and indirect taxation have been given with a view to encourage savings and investment, and also reduce the rigours of inflation. Fiscal incentives are given as a means of achieving greater production and increased export promotion.

This is the first time in several years that a conscious attempt has been made to reduce or abolish excise duties on a number of essential commodities. Within the last seven or eight years excise duties have gone up five-fold. I only wish the Finance Minister had accommodated much more of the common man's needs, so that the rigours of inflation are lessened. I also welcome the powers taken by the Finance Minister to reintroduce these excise duties if the advantage is not passed on to the consumers.

Scarce industrial raw materials have come in for a steep rise in excise duties and also additional import duties. This has been done with the object of inhibiting consumption, to save foreign exchange, and also to reduce the difference between the landed cost and the sale price. This will also serve the object of encouraging industrial substitution. I cannot but feel that this will certainly increase the cost in certain vital indus-

tries, but in the over-all picture it may not add to the inflationary pressure.

I welcome the proposals relating to the lowering of personal income-tax both at the higher and lower levels and the unification of the rates of income-tax and super tax. The new method of granting rebate relating to insurance premium and contribution to provident fund is a welcome feature in the Budget. The provisions could have been made a little more liberal.

It would have given immense satisfaction to the taxpayer if the annuity deposit scheme had been completely dropped. It has been anomalous in its operation. It deprives the taxpayer the opportunity of taking advantage of the concessions offered by the Finance Minister for new investment and other forms of saving. It is a deferred tax. It penalises the assessee because it is a loan to the Government where the lender is penalised. I know the Finance Minister will not be willing to consider dropping this annuity scheme, but I do hope he will give some opportunity for the assessee to invest this annuity, whatever he has to pay to Government as a loan, in certain forms of priority investments that Government chooses.

The Finance Minister has made certain proposals, trying to get concealed incomes. This is a welcome feature, even though on an equity basis there may be some objection, because the man who does not pay his income-tax gets away and after some time makes good some of his money. This has been offered in all sincerity. This concealed money has added very much to inflationary pressure, and I do hope there is response to the extent expected.

There has been great disappointment in the corporate sector because the anticipations of relief had been pitched very high. The corporate markets have been in the doldrums for the last two years. Even with the best of collaborations, no rupee capital was forthcoming. Promoters were

[Shri P. R. Ramakrishnan]

looking to financial institutions for underwriting all their equity capital. Not even ten per cent of the equity capital has been subscribed by the public. This is really a serious and unhealthy situation in our economy. It is, therefore, necessary to look into the reasons for this kind of resistance on the part of the public to invest in equity capital. Capital costs in industry have been steadily rising. Because of the frequent changes in taxation and fiscal and monetary policies of the Government, no industry that had planned for certain capital expenditure was able to adhere to it. Before the industry came into production, it ran into serious difficulties due to shortage of money, shortage of raw materials and also shortage of power. Most of the industries were delayed in coming into production for one reason or another. The profitability based on certain conditions at the time of the flotation of the company was very much distorted because the high capital costs and the material costs reflected in the product costs, resulting in lower profit margins. Many of the industries started in the last few years never paid any dividends and it is now generally conceded that it takes more than five years to pay any thing by way of dividend. Not only does the investor not get any income; there has been an erosion in the value of his investment. There are cases where the investor has lost as much as 30-40 per cent because of the decrease in share values.

There is another important reason for investors' resistance in the new equity participation. Investments made in real estates brought back quicker returns. There are cases where I know urban properties appreciated in value to the extent of 200 to 300 per cent in short period of time. The hon. Finance Minister in his Budget proposed to impose a four per cent wealth tax on urban properties. I do not know to what extent this will curb money going into unproductive sectors of the economy, money that

ought to have gone into productive sectors of the economy but which now flows into speculative and unproductive sectors.

18 hrs.

Industries today in India are operating under scarcity conditions, in sheltered markets and because of this the industry is able to make some amount of money, even marginal units are making money. This is a very unhealthy growth because there are no incentives to renovate old machinery and also take advantage of the rapid growth in technology. Only a competitive economy can give that kind of dynamism. I cannot but feel that in course of time we may be saddled with an industrial structure which is high cost, low production and low wage. There is great obsolescence today in our industrial structure and industry is operating with discarded technology. Today in the developed countries technology is marching with a rapid pace: automation has become the order of the day. Investments in industry are rapidly rising. What was modern two or three years ago is obsolete today. It is therefore necessary that large investments are made in industry to renovate and keep pace with modern technology. But where do we get resources from? The industry must get resources either from institutional finance or they must get it from the people, by way of equity or loan participation or it must be able to mobilise its own resources internally.

Mr. Deputy-Speaker: You want more time?

Shri P. R. Ramakrishnan: Yes, Sir.

Mr Deputy-Speaker: Then, he may continue tomorrow.

18.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 24, 1965|Chaitra 3, 1887 (Saka).